

# List of Latest updates on SCC OnLine® Web Edition.

May 1

2025

With an ever expanding database and documents added everyday, SCC Online® users get a comprehensive research experience for legal content from India and many other nations.

Supreme Court, High Courts, Tribunals and Statutes

# Download SCC Online App









## **Table of Contents**

# **Supreme Court**

# **High Courts**

- Allahabad High Court
- Andhra Pradesh High Court
- Bombay High Court
- Calcutta High Court
- Chhattisgarh High Court
- Delhi High Court
- Gauhati High Court
- Madras High Court
- Manipur High Court
- Meghalaya High Court
- Madhya Pradesh High Court
- Orissa High Court
- Punjab and Haryana High Court
- Sikkim High Court
- Tripura High Court
- Uttaranchal High Court

#### **Tribunals**

- Armed Forces Tribunal
- Customs Excise and Service Tax Appellate Tribunal
- Central Information Commission
- Debts Recovery Appellate Tribunal
- Debts Recovery Tribunal
- Central Electricity Regulatory Commission
- Insolvency and Bankruptcy Board of India
- Income Tax Appellate Tribunal
- National Company Law Tribunal
- National Green Tribunal

- Telecom Disputes Settlement and Appellate Tribunal
- Uttar Pradesh Appellate Authority for Advance Ruling (GST)
- Andhra Pradesh Authority for Advance Ruling (GST)
- Chhattisgarh Authority for Advance Ruling (GST)
- Gujarat Authority for Advance Ruling (GST)
- Haryana Authority for Advance Ruling (GST)
- Karnataka Authority for Advance Ruling (GST)
- Kerala Authority for Advance Ruling (GST)
- Odisha Authority for Advance Ruling (GST)
- Punjab Authority for Advance Ruling (GST)
- Rajasthan Authority for Advance Ruling (GST)
- Tamil Nadu Authority for Advance Ruling (GST)
- Telangana Authority for Advance Ruling (GST)
- Uttar Pradesh Authority for Advance Ruling (GST)

#### **Supreme Court** [60]

- Abdul Sattar v. State of U.P., (Ahsanuddin Amanullah and Prashant Kumar Mishra, JJ.), 2025 SCC OnLine SC 963
- Air India Staff Colony Assn. v. Mumbai International Airport Ltd., (Bela M. Trivedi and Pankaj Mithal, JJ.), 2024 SCC OnLine SC 5073
- Amarveer Kaur v. Reliance General Insurance Co. Ltd., (Sudhanshu Dhulia and K. Vinod Chandran, JJ.), 2025 SCC OnLine SC 980
- Amit Kumar v. Nihal Singh, (B.V. Nagarathna and Sanjay Karol, JJ.), 2025 SCC OnLine SC 966
- Appasaheb Pandurang Yadav v. Appasaheb Virupaksh Tandale, (Surya Kant and K.V. Viswanathan, JJ.), 2024 SCC OnLine SC 5052
- Arathy Ramachandran v. Bijay Raj Menon, (Vikram Nath, Sanjay Karol and Sandeep Mehta, JJ.), 2025 SCC OnLine SC 981
- Asha v. State of Haryana, (J.B. Pardiwala and R. Mahadevan, JJ.), 2025 SCC OnLine SC 967
- B.V. Pramodha Kumar v. B.S. Jaivandas, (C.T. Ravikumar and Rajesh Bindal, JJ.), 2024 SCC OnLine SC 5063
- CFM Asset Reconstruction (P) Ltd. v. Srei Equipment Finance Ltd., (Sanjiv Khanna and Dipankar Datta, JJ.), 2024 SCC OnLine SC 5050
- Chetana Bharati Trust v. Mohd. Musa Sait Wakf, (P.S. Narasimha and Aravind Kumar, JJ.), 2024 SCC OnLine SC 5059
- CTO v. Vijay Metal, (P.S. Narasimha and Aravind Kumar, JJ.), 2024 SCC OnLine SC 5078
- Dipty Sharma v. State of U.P., (C.T. Ravikumar and Rajesh Bindal, JJ.), 2024 SCC OnLine SC 5079
- Filomena Saldanha v. Sunil Kohli, (P.S. Narasimha and Joymalya Bagchi, JJ.), 2025 SCC OnLine SC 971
- Freedom Firm v. State of Maharashtra, (C.T. Ravikumar and Rajesh Bindal, JJ.), 2024 SCC OnLine SC 5060
- G. Niranjan v. Nitesh Kumar Vyas, (Dr D.Y. Chandrachud, C.J. and Manoj Misra and Satish Chandra Sharma, JJ.), 2024 SCC OnLine SC 5051
- Gayasuddin J. v. Rajeshri M.G., (Sanjay Kumar and Ahsanuddin Amanullah, JJ.), 2024 SCC OnLine SC 5071
- GBJ Hotels (P) Ltd. v. Sriharan Sripathmanathan, (Dipankar Datta and Manmohan, JJ.), 2025 SCC OnLine SC 968
- Geeta Devi v. Jyoti Singh, (Sanjay Kumar and Ahsanuddin Amanullah, JJ.), 2024 SCC OnLine SC 5069
- Gopal Singh v. State of Rajasthan, (Vikram Nath and Sandeep Mehta, JJ.), 2025 SCC OnLine SC 962
- Highbrow Market Research Investment Advisor (P) Ltd. v. State of Maharashtra, (Abhay S. Oka and Ujjal Bhuyan, JJ.), 2025 SCC OnLine SC 959
- Jaipur Vidyut Vitaran Nigam Ltd. v. Rajasthan Textile Mills Assn., (Abhay S. Oka and Augustine George Masih, JJ.), 2025 SCC OnLine SC 976
- Jasvinder Kaur v. State of Punjab, (Sanjay Kumar and Ahsanuddin Amanullah, JJ.), 2024 SCC OnLine SC 5062
- Julekha Anis Shaikh v. Javed Jafar Patel, (C.T. Ravikumar and Rajesh Bindal, JJ.), 2024 SCC OnLine SC 5061
- Jyoti Singh v. State of M.P., (Vikram Nath and Prasanna B. Varale, JJ.), 2024 SCC OnLine SC 5053

- Kamal Dev Prasad v. Mahesh Forge, (Sudhanshu Dhulia and K. Vinod Chandran, JJ.), 2025 SCC OnLine SC 978
- Majji Triveni v. State of A.P., (Hrishikesh Roy and Prashant Kumar Mishra, JJ.), 2024 SCC OnLine SC 5066
- Malakappa v. Iffco Tokio General Insurance Co. Ltd., (Sudhanshu Dhulia and K. Vinod Chandran, JJ.), 2025 SCC OnLine SC 979
- Manish Yadav v. State of U.P., (Vikram Nath and Prasanna B. Varale, JJ.), 2024 SCC OnLine SC 5080
- Mohd. Anwar v. State of U.P., (Abhay S. Oka and Ujjal Bhuyan, J.), 2024 SCC OnLine SC 5055
- Om Parkash v. State of Punjab, (M.M. Sundresh and S.V.N. Bhatti, JJ.), 2024 SCC OnLine SC 5054
- P. Kumarakurubaran v. P. Narayanan, (J.B. Pardiwala and R. Mahadevan, JJ.), 2025 SCC OnLine SC 975
- P. Prabakaran v. V. Balakrishnan, (Hrishikesh Roy and Prashant Kumar Mishra, JJ.), 2024 SCC OnLine SC 5065
- Pragya Mishra (Tiwari) v. State of M.P., (C.T. Ravikumar and Rajesh Bindal, JJ.), 2024 SCC OnLine SC 5076
- Pramod Singh Parmar v. State of H.P., (Sanjay Kumar and Ahsanuddin Amanullah, JJ.), 2024 SCC OnLine SC 5049
- Preeti Choudhary v. State of M.P., (Abhay S. Oka and Ujjal Bhuyan, JJ.), 2024 SCC OnLine SC 5047 Punit Beriwala v. State (NCT of Delhi), (Dipankar Datta and Manmohan, JJ.), 2025 SCC OnLine SC 983
- Rajneek Singh Mann v. State of Haryana, (B.R. Gavai and Sandeep Mehta, JJ.), 2024 SCC OnLine SC 5056
- Ram Kishore Chowdhary v. State of U.P., (Abhay S. Oka and N. Kotiswar Singh, JJ.), 2025 SCC OnLine SC 960
- Ranveer Gautam Allahabadia v. Union of India, (Surya Kant and N. Kotiswar Singh, JJ.), 2025 SCC OnLine SC 969
- Renuka v. State of Karnataka, (P.S. Narasimha and **Joymalya Bagchi**, JJ.), 2025 SCC OnLine SC 970
- Rimpi Kumari v. State of Bihar, (Hrishikesh Roy and Prashant Kumar Mishra, JJ.), 2024 SCC OnLine SC 5058
- Rutu Mihir Panchal v. Union of India, (P.S. Narasimha and Manoj Misra, JJ.), 2025 SCC OnLine SC 974
- S. Rajaseekaran v. Union of India, (Abhay S. Oka and Ujjal Bhuyan, JJ.), 2025 SCC OnLine SC 965
- S.D. Jayaprakash v. Union of India, (P.S. Narasimha and Joymalya Bagchi, JJ.), 2025 SCC OnLine SC 973
- Sanjay Prasad v. Sushil Pandey, (Dr D.Y. Chandrachud, C.J. and Manoj Misra and Satish Chandra Sharma, JJ.), 2024 SCC OnLine SC 5072
- Savitridevi Sunilkumar Sain v. Sunilkumar Ghurelal Sain, (Dipankar Datta and Manmohan, JJ.), 2025 SCC OnLine SC 961
- Sevantibai v. Rajendra, (Sanjay Kumar and Ahsanuddin Amanullah, JJ.), 2024 SCC OnLine SC 5068
- Shalu Singh v. Devendra Ramakant Pawar, (J.B. Pardiwala and R. Mahadevan, JJ.), 2025 SCC OnLine SC 964

```
Shardhamma v. Commr., (B.V. Nagarathna and Satish Chandra Sharma, JJ.), 2025 SCC OnLine SC 977
```

Shyam Nandan Mehta v. Santosh Kumar, (Dipankar Datta and **Prashant Kumar Mishra**, JJ.), 2025 SCC OnLine SC 982

State of H.P. v. Narender Kumar, (J.K. Maheshwari and Sudhanshu Dhulia, JJ.), 2024 SCC OnLine SC 5077

Sushila v. Rajesh, (M.M. Sundresh and S.V.N. Bhatti, JJ.), 2024 SCC OnLine SC 5057

Tulsiram Goverdhandas Kalan v. Kalyan Dombivli Municipal Corpn., (Bela M. Trivedi and Pankaj Mithal, JJ.), 2024 SCC OnLine SC 5075

*Uma Vishwakarma* v. *Usha Raj Soni*, (Vikram Nath and Prasanna B. Varale, JJ.), 2024 SCC OnLine SC 5070

Venkataswamappa v. Chowdamma, (Vikram Nath and Prasanna B. Varale, JJ.), 2024 SCC OnLine SC 5064

Vikram Gupta v. Municipal Corpn. of Greater Mumbai, (Bela M. Trivedi and Pankaj Mithal, JJ.), 2024 SCC OnLine SC 5074

Visa Coke Ltd. v. Mesco Kalinga Steel Ltd., (J.B. Pardiwala and R. Mahadevan, JJ.), 2025 SCC OnLine SC 972

Wrangle Investment Ltd. v. Mahendra Builders, (Hrishikesh Roy and Prashant Kumar Mishra, JJ.), 2024 SCC OnLine SC 5048

Yogendra Singh Chauhan v. Director General of Anti-Corruption Bureau, (Sanjay Kumar and Ahsanuddin Amanullah, JJ.), 2024 SCC OnLine SC 5067

#### Allahabad High Court [65]

```
Aasharam v. State of U.P., (Samit Gopal, J.), 2025 SCC OnLine All 2554
Aditya Singh v. State of U.P., (Siddharth and Nand Prabha Shukla, JJ.), 2025 SCC OnLine All 2576
Ajeem v. State of U.P., (Gautam Chowdhary, J.), 2025 SCC OnLine All 2566
Amit v. State of U.P., (Krishan Pahal, J.), 2025 SCC OnLine All 2550
Amrish Kumar v. State of U.P., (Ajay Bhanot, J.), 2025 SCC OnLine All 2588
Ankit Pandey v. State of U.P., (Subhash Vidyarthi, J.), 2025 SCC OnLine All 2570
Anshu v. State of U.P., (Gautam Chowdhary, J.), 2025 SCC OnLine All 2559
Arun Kumar Yadav v. State of U.P., (Deepak Verma, J.), 2025 SCC OnLine All 2543
Arun Kumar v. State of U.P., (Krishan Pahal, J.), 2025 SCC OnLine All 2564
Asha Devi v. State of U.P., (Samit Gopal, J.), 2025 SCC OnLine All 2556
Ashish Kumar Mishra v. State of U.P., (Saurabh Shyam Shamshery, J.), 2025 SCC OnLine All
   2595
Ashok Kumar v. State of U.P., (Ajay Bhanot, J.), 2025 SCC OnLine All 2590
Aslam v. State of U.P., (Siddharth and Nand Prabha Shukla, JJ.), 2025 SCC OnLine All 2577
Bachchan Lal v. State of U.P., (Samit Gopal, J.), 2025 SCC OnLine All 2558
Bechu Pasi v. State of U.P., (Samit Gopal, J.), 2025 SCC OnLine All 2553
Bindu Kumari v. Basic Shiksha Adhikari, (Saurabh Shyam Shamshery, J.), 2025 SCC OnLine All
```

Deeptee v. State of U.P., (Saurabh Shyam Shamshery, J.), 2025 SCC OnLine All 2597

```
Deepu v. State of U.P., (Deepak Verma, J.), 2025 SCC OnLine All 2544
Devendra Singh v. State of U.P., (Manish Mathur, J.), 2025 SCC OnLine All 2571
Fajil v. State of U.P., (Shekhar Kumar Yadav, J.), 2025 SCC OnLine All 2548
Ganga Godawari v. State of U.P., (Raj Beer Singh, J.), 2025 SCC OnLine All 2546
Gaurav Agrawal v. State of U.P., (Deepak Verma, J.), 2025 SCC OnLine All 2545
Haseen Ahmad v. State of U.P., (Siddharth and Nand Prabha Shukla, JJ.), 2025 SCC OnLine All 2575
Hemlata Sagar v. State of U.P., (Saurabh Shyam Shamshery, J.), 2025 SCC OnLine All 2589
Himanshu Singh v. State of U.P., (Chandra Dhari Singh, J.), 2025 SCC OnLine All 2569
Hinchh Narain v. Food Corpn. of India, (Ajay Bhanot, J.), 2025 SCC OnLine All 2594
Kanti Devi v. State of U.P., (Ajay Bhanot, J.), 2025 SCC OnLine All 2587
Km. Shahnaz v. State of U.P., (Manish Kumar Nigam, J.), 2025 SCC OnLine All 2602
Lalaram v. State of U.P., (Manish Kumar Nigam, J.), 2025 SCC OnLine All 2605
Mahendra v. State of U.P., (Samit Gopal, J.), 2025 SCC OnLine All 2563
Manju v. Nagar Ayukt, (Rajesh Singh Chauhan, J.), 2025 SCC OnLine All 2579
Manorama Shukla v. State of U.P., (Saurabh Shyam Shamshery, J.), 2025 SCC OnLine All 2578
Mohd. Aslam v. State of U.P., (Saurabh Shyam Shamshery, J.), 2025 SCC OnLine All 2585
Mohd. Sonu v. State of U.P., (Subhash Vidyarthi, J.), 2025 SCC OnLine All 2572
Mukesh Sharma v. State of U.P., (Donadi Ramesh, J.), 2025 SCC OnLine All 2580
Mukesh v. State of U.P., (Krishan Pahal, J.), 2025 SCC OnLine All 2551
Nagina Lal v. State of U.P., (Manish Kumar Nigam, J.), 2025 SCC OnLine All 2603
Om Narayan v. State of U.P., (Vikram D. Chauhan, J.), 2025 SCC OnLine All 2583
Priya Prem v. U.P. Power Corpn. Ltd., (Shekhar B. Saraf and Yogendra Kumar Srivastava, JJ.), 2025
   SCC OnLine All 2604
Rabiya Parveen v. State of U.P., (Saurabh Srivastava, J.), 2025 SCC OnLine All 2600
Radheyshyam Mishra v. State of U.P. (Manish Kumar Nigam, J.), 2025 SCC OnLine All 2606
Raghvendra Singh v. State of U.P., (Ajay Bhanot, J.), 2025 SCC OnLine All 2591
Raja v. State of U.P., (Chandra Dhari Singh, J.), 2025 SCC OnLine All 2567
Rajaram v. State of U.P., (Chandra Dhari Singh, J.), 2025 SCC OnLine All 2561
Rajkumar Dubey v. Board of Revenue, (Dinesh Pathak, J.), 2025 SCC OnLine All 2598
Rakesh Nishad v. State of U.P., (Gautam Chowdhary, J.), 2025 SCC OnLine All 2560
Rohit v. State of U.P., (Gautam Chowdhary, J.), 2025 SCC OnLine All 2547
Sakib v. State of U.P., (Ajay Bhanot, J.), 2025 SCC OnLine All 2574
Salim v. State of U.P., (Krishan Pahal, J.), 2025 SCC OnLine All 2549
Salman v. State of U.P., (Chandra Dhari Singh, J.), 2025 SCC OnLine All 2568
Sangeeta Maurya v. State of U.P., (Saurabh Shyam Shamshery, J.), 2025 SCC OnLine All 2596
Satyendra Yadav v. State of U.P., (Krishan Pahal, J.), 2025 SCC OnLine All 2565
Seemakumari Sharma v. State of U.P., (Saurabh Srivastava, J.), 2025 SCC OnLine All 2601
Sher Singh v. State of U.P., (Subhash Vidvarthi, J.), 2025 SCC OnLine All 2573
Shivam v. State of U.P., (Gautam Chowdhary, J.), 2025 SCC OnLine All 2557
Sneh Lata v. State of U.P., (Vikram D. Chauhan, J.), 2025 SCC OnLine All 2593
```

```
Sudheer v. State of U.P., (Chandra Dhari Singh, J.), 2025 SCC OnLine All 2562
   Sultan Salahuddin Khan v. Union of India, (Donadi Ramesh, J.), 2025 SCC OnLine All 2584
   Titu v. State of U.P., (Chandra Dhari Singh, J.), 2025 SCC OnLine All 2552
   Umapati v. Board of Revenue, (Saurabh Lavania, J.), 2025 SCC OnLine All 2599
   Urmila Sharma v. State of U.P., (Samit Gopal, J.), 2025 SCC OnLine All 2555
   Vandana Singh v. State of U.P., (Saurabh Shyam Shamshery, J.), 2025 SCC OnLine All 2592
   Vinod Kumar Gaur v. State of U.P., (Saurabh Shyam Shamshery, J.), 2025 SCC OnLine All 2581
   Vipin Kumar Mishra v. State of U.P., (Saurabh Shyam Shamshery, J.), 2025 SCC OnLine All 2586
Andhra Pradesh High Court [45]
   Ajay Arun Gaikwad v. State of A.P., (Harinath N., J.), 2025 SCC OnLine AP 1472
   B. Balakrishna v. State of A.P., (Ravi Nath Tilhari and Maheswara Rao Kuncheam, JJ.), 2025 SCC
       OnLine AP 1485
   B. Paidi Raju v. State of A.P., (Venkata Jyothirmai Pratapa, J.), 2025 SCC OnLine AP 1487
   Basha Enterprises v. Commr., (R. Raghunandan Rao and B.V.L.N. Chakravarthy, JJ.), 2025 SCC
       OnLine AP 1493
   Bharavath Tharun v. State of A.P., (Venkata Jyothirmai Pratapa, J.), 2025 SCC OnLine AP 1462
   Birudala Eswar Reddy v. State of A.P., (Venkata Jyothirmai Pratapa, J.), 2025 SCC OnLine AP
       1471
   Branch Manager v. State of A.P., (Harinath N., J.), 2025 SCC OnLine AP 1460
   C. Sreenivasulu Reddy v. B Prasanna Lakshmi, (R. Raghunandan Rao and K. Manmadha Rao, JJ.),
       2025 SCC OnLine AP 1477
   G. Jayasheela Reddy v. Golla Brahmaiah, (B.S. Bhanumathi, J.), 2025 SCC OnLine AP 1453
   Gaddipati Divya Sri v. State of A.P., (R. Raghunandan Rao and K. Manmadha Rao, JJ.), 2025 SCC
       OnLine AP 1489
   Gavel Tirupathi v. State of A.P., (Venkata Jyothirmai Pratapa, J.), 2025 SCC OnLine AP 1467
   Gubbala Suresh v. State of A.P., (Harinath N., J.), 2025 SCC OnLine AP 1475
   Gudimella Sandhya v. State of A.P., (Y. Lakshmana Rao, J.), 2025 SCC OnLine AP 1476
   Jaddi Thimothi v. State of A.P., (Venkata Jyothirmai Pratapa, J.), 2025 SCC OnLine AP 1458
   K. Surendran v. State of A.P., (Nyapathy Vijay, J.), 2025 SCC OnLine AP 1481
   Kannoju Hariprasad v. State of A.P., (Venkata Jyothirmai Pratapa, J.), 2025 SCC OnLine AP 1465
   Kimudu Sattibabu v. State of A.P., (Venkata Jyothirmai Pratapa, J.), 2025 SCC OnLine AP 1468
   Kincha Bhagavan Padal v. State of A.P., (Venkata Jyothirmai Pratapa, J.), 2025 SCC OnLine AP
       1457
   Koppisety Mariyya v. State of A.P., (Gannamaneni Ramakrishna Prasad, J.), 2025 SCC OnLine AP
   Koppula Naga Venkata Durga Vara Prasad v. State of A.P., (Harinath N., J.), 2025 SCC OnLine AP
```

Korra Venkatarao v. State of A.P., (Venkata Jyothirmai Pratapa, J.), 2025 SCC OnLine AP 1463 Kothapalli Narayanaswamy v. Union of India, (Subba Reddy Satti, J.), 2025 SCC OnLine AP 1488 KR Girijamma v. State of A.P., (Venkateswarlu Nimmagadda, J.), 2025 SCC OnLine AP 1486

1474

```
Kundeti Venkata Siva v. State of A.P., (R. Raghunandan Rao and K. Manmadha Rao, JJ.), 2025 SCC OnLine AP 1491
```

M. Nagaraju v. State of A.P., (Kiranmayee Mandava, J.), 2025 SCC OnLine AP 1482

Mohan Madan Kumar v. State of A.P., (Venkata Jyothirmai Pratapa, J.), 2025 SCC OnLine AP 1454

Mohan Singh v. State of A.P., (Venkata Jyothirmai Pratapa, J.), 2025 SCC OnLine AP 1461

Mohd. Farman v. State of A.P., (Venkata Jyothirmai Pratapa, J.), 2025 SCC OnLine AP 1459

MT Bai v. State of A.P., (Venkata Jyothirmai Pratapa, J.), 2025 SCC OnLine AP 1490

Nolli Srinivas v. State of A.P., (Harinath N., J.), 2025 SCC OnLine AP 1456

Posupo Ruth Helena Jones v. Bethala Grace Residential High School, (V. Srinivas, J.), 2025 SCC OnLine AP 1451

Setti Malleswara Rao v. State of A.P., (Venkata Jyothirmai Pratapa, J.), 2025 SCC OnLine AP

Sisa Mangalanna v. State of A.P., (Venkata Jyothirmai Pratapa, J.), 2025 SCC OnLine AP 1455

Sk. Abdulla v. State of A.P., (Gannamaneni Ramakrishna Prasad, J.), 2025 SCC OnLine AP 1484

Sri Balaji Granites & Metals v. State of A.P., (R. Raghunandan Rao and B.V.L.N. Chakravarthy, JJ.), 2025 SCC OnLine AP 1494

Sri Rayalaseema Christian College of Education v. State of A.P., (Gannamaneni Ramakrishna Prasad, J.), 2025 SCC OnLine AP 1492

State of A.P. v. MSSS Venkata Rao, (Ninala Jayasurya and Tarlada Rajasekhar Rao, JJ.), 2025 SCC OnLine AP 1479

State of A.P. v. Y Chandra Sekhar Reddy, (R. Raghunandan Rao and K. Manmadha Rao, JJ.), 2025 SCC OnLine AP 1478

T. Surendranatha Reddy v. State of A.P., (Venkateswarlu Nimmagadda, J.), 2025 SCC OnLine AP 1483

Tallabu Ramprasad v. State of A.P., (Venkata Jyothirmai Pratapa, J.), 2025 SCC OnLine AP 1469 Trinethra Superretail (P) Ltd. v. Kurra Ashok Kumar, (R. Raghunandan Rao and K. Manmadha

Vallabhaneni Damodar Naidu v. State of A.P., (Harinath N., J.), 2025 SCC OnLine AP 1473 Vardhman Hoses (P) Ltd. v. State of A.P., (Harinath N., J.), 2025 SCC OnLine AP 1470

Yendrapalli Mahesh Babu v. State of A.P., (Venkata Jyothirmai Pratapa, J.), 2025 SCC OnLine AP 1464

#### **Bombay High Court** [9]

Rao, JJ.), 2025 SCC OnLine AP 1452

Devishankar Ashok Pande v. State, (Prakash D. Naik, J.), 2024 SCC OnLine Bom 3987

Fasubai Dashrath Thange v. Mahesh Mohandas Lalchandani, (Sandeep V. Marne, J.), 2023 SCC OnLine Bom 3221

Rajendranath Parasnath Pandey v. Union of India, (Alok Aradhe, C.J. and M.S. Karnik, J.), 2025 SCC OnLine Bom 1367

Sabina Lakdawala v. Feroze Y. Lakdawala, (Madhav J. Jamdar, J.), 2025 SCC OnLine Bom 1366 Sanjay Jaiprakash Gupta v. Chedilal Mataprasad Gupta, (Kishore C. Sant, J.), 2024 SCC OnLine Bom 3988

```
Sheikh Ibrahim v. Sheikh Rehman, (Rohit W. Joshi, J.), 2025 SCC OnLine Bom 1368
   Tanveer Ahmed v. State of Maharashtra, (Vibha Kankanwadi and Sanjay A. Deshmukh, JJ.), 2025
       SCC OnLine Bom 1365
    Varshatai v. State of Maharashtra, (Avinash G. Gharote and M.S. Jawalkar, JJ.), 2024 SCC OnLine
       Bom 3986
Calcutta High Court [53]
   All India Muslim Personal Law Board v. Union of India, (Tirthankar Ghosh, J.), 2025 SCC OnLine
       Cal 3514
   Anita Pakrashi v. State of W.B., (Saugata Bhattacharyya, J.), 2025 SCC OnLine Cal 3508
   Ankita Bhattacharjee v. W.B. University of Health Sciences, (Biswajit Basu, J.), 2025 SCC OnLine
       Cal 3513
   Arati Sharma v. State of W.B., (Amrita Sinha, J.), 2025 SCC OnLine Cal 3503
   Arun Kumar Dey v. State of W.B., (Prasenjit Biswas, J.), 2025 SCC OnLine Cal 3489
   Asha Singha v. State of W.B., (Amrita Sinha, J.), 2025 SCC OnLine Cal 3501
   Badal Das v. State of W.B., (Amrita Sinha, J.), 2025 SCC OnLine Cal 3525
   Bikram Manger v. State of W.B., (Amrita Sinha, J.), 2025 SCC OnLine Cal 3505
   Biswanath Das v. Union of India, (Ananya Bandyopadhyay, J.), 2025 SCC OnLine Cal 3538
   Bulk LPG Transport Contractors Assn., Eastern India v. Union of India, (Gaurang Kanth, J.), 2025
       SCC OnLine Cal 3492
   Dilip Kumar Saha v. State of W.B., (Amrita Sinha, J.), 2025 SCC OnLine Cal 3532
   Girija Bala Roy v. State of W.B., (Amrita Sinha, J.), 2025 SCC OnLine Cal 3510
   Girija Bala Roy v. State of W.B., (Amrita Sinha, J.), 2025 SCC OnLine Cal 3511
   Indira Singh v. State of W.B., (Amrita Sinha, J.), 2025 SCC OnLine Cal 3502
   Indramohan Sarkar v. State of W.B., (Amrita Sinha, J.), 2025 SCC OnLine Cal 3537
   Kabita Ray v. State of W.B., (Amrita Sinha, J.), 2025 SCC OnLine Cal 3529
   Kamala Thapa v. State of W.B., (Amrita Sinha, J.), 2025 SCC OnLine Cal 3495
   Kanchan Adhikary v. State of W.B., (Aniruddha Roy, J.), 2025 SCC OnLine Cal 3509
   Kingshuk Kar v. State of W.B., (Rai Chattopadhyay, J.), 2025 SCC OnLine Cal 3519
   Kismat Rai v. State of W.B., (Amrita Sinha, J.), 2025 SCC OnLine Cal 3497
   Kuntala Pradhan v. State of W.B., (Amrita Sinha, J.), 2025 SCC OnLine Cal 3504
   Lipi Biswas v. Siliguri Municipal Corpn., (Amrita Sinha, J.), 2025 SCC OnLine Cal 3518
   Manoj Pal v. State of W.B., (Amrita Sinha, J.), 2025 SCC OnLine Cal 3531
   Mithun Mondal v. Registrar General, (Amrita Sinha, J.), 2025 SCC OnLine Cal 3524
   Mohd. Anwarul Islam v. State of W.B., (Biswajit Basu, J.), 2025 SCC OnLine Cal 3512
   Narayan Chandra Kuiry v. State of W.B., (Aniruddha Roy, J.), 2025 SCC OnLine Cal 3521
   Naresh Chandra Roy v. State of W.B., (Amrita Sinha, J.), 2025 SCC OnLine Cal 3523
   Nihar Saha v. State of W.B., (Amrita Sinha, J.), 2025 SCC OnLine Cal 3533
   Niranjan Mondal v. State of W.B., (Debangsu Basak and Md. Shabbar Rashidi, JJ.), 2025 SCC
       OnLine Cal 3491
```

```
Prabhat Roy v. State of W.B., (Amrita Sinha, J.), 2025 SCC OnLine Cal 3526
Prityanshu Talukder v. State of W.B., (Amrita Sinha, J.), 2025 SCC OnLine Cal 3539
Purna Bahadur Rai v. State of W.B., (Amrita Sinha, J.), 2025 SCC OnLine Cal 3498
Rakesh Kumar Shaw v. Union of India, (Gaurang Kanth, J.), 2025 SCC OnLine Cal 3493
Rakhi Khatun v. State of W.B., (Amrita Sinha, J.), 2025 SCC OnLine Cal 3534
Rathindra Nath Sarkar v. State of W.B., (Amrita Sinha, J.), 2025 SCC OnLine Cal 3515
Rekha Cheetri v. State of W.B., (Amrita Sinha, J.), 2025 SCC OnLine Cal 3500
Rita Basnet v. State of W.B., (Amrita Sinha, J.), 2025 SCC OnLine Cal 3499
Sadananda Kumar v. State of W.B., (Prasenjit Biswas, J.), 2025 SCC OnLine Cal 3490
Sanjay Ghoshal v. State of W.B., (Raja Basu Chowdhury, J.), 2025 SCC OnLine Cal 3536
Sashikala Gurung v. State of W.B., (Amrita Sinha, J.), 2025 SCC OnLine Cal 3496
Shanti Dewan v. State of W.B., (Amrita Sinha, J.), 2025 SCC OnLine Cal 3494
Shyama Charan Chatterjee v. State of W.B., (Saugata Bhattacharyya, J.), 2025 SCC OnLine Cal
   3528
Sikha Das v. State of W.B., (Amrita Sinha, J.), 2025 SCC OnLine Cal 3535
Sisir Kumar Sarkar v. State of W.B., (Amrita Sinha, J.), 2025 SCC OnLine Cal 3516
Subhradip Paul v. Union of India, (Partha Sarathi Chatterjee, J.), 2025 SCC OnLine Cal 3517
Suren Gurung v. State of W.B., (Amrita Sinha, J.), 2025 SCC OnLine Cal 3507
Swapan Kumar Ghosh v. State of W.B., (Amrita Sinha, J.), 2025 SCC OnLine Cal 3527
Tapan Kumar Pyne v. Union of India, (Saugata Bhattacharyya, J.), 2025 SCC OnLine Cal 3520
W.B. State Power Engineers Assn. v. W.B. Electricity Distribution Co. Ltd., (Aniruddha Roy, J.),
   2025 SCC OnLine Cal 3522
Yang Doma v. State of W.B., (Amrita Sinha, J.), 2025 SCC OnLine Cal 3506
Zishan Rana Halder v. Union of India, (Saugata Bhattacharyya, J.), 2025 SCC OnLine Cal 3540
Zydus Health Care Ltd. v. State of W.B., (Ananya Bandyopadhyay, J.), 2025 SCC OnLine Cal 3530
```

#### Chhattisgarh High Court [2]

Naresh Chandra v. Madan Ram, (Rakesh Mohan Pandey, J.), 2023 SCC OnLine Chh 6040

#### Delhi High Court [59]

- AK Construction Co. v. National Highways Authority of India, (Sachin Datta, J.), 2025 SCC OnLine Del 2612
- AK Construction Co. v. National Highways Authority of India, (Sachin Datta, J.), 2025 SCC OnLine Del 2613
- AK Construction Co. v. National Highways Authority of India, (Sachin Datta, J.), 2025 SCC OnLine Del 2614
- Anil Kumar Shukla v. National Highways Authority of India, (Sachin Datta, J.), 2025 SCC OnLine Del 2624
- Anil Kumar Shukla v. National Highways Authority of India, (Sachin Datta, J.), 2025 SCC OnLine Del 2625

- Ashish Agarwal v. National Highways Authority of India, (Sachin Datta, J.), 2025 SCC OnLine Del 2628
- Ashish Agarwal v. National Highways Authority of India, (Sachin Datta, J.), 2025 SCC OnLine Del 2629
- Ayodhya Singh v. Union of India, (Dharmesh Sharma, J.), 2025 SCC OnLine Del 2607
- Bholanath Rajpati Shukla v. National Highways Authority of India, (Sachin Datta, J.), 2025 SCC OnLine Del 2637
- Brij Lal Bansal v. State (NCT of Delhi), (Shalinder Kaur, J.), 2025 SCC OnLine Del 2604
- Daljit Singh v. DLF Homes Panchkula (P) Ltd., (Manoj Jain, J.), 2025 SCC OnLine Del 2600
- Ganga Gopal v. Commr. of Customs, (Prathiba M. Singh and Rajneesh Kumar Gupta, JJ.), 2025 SCC OnLine Del 2644
- Holy Faith International (P) Ltd. v. Cross Country Hotels Ltd., (Dharmesh Sharma, J.), 2025 SCC OnLine Del 2609
- Innovision Ltd. v. National Highway Authority of India, (Sachin Datta, J.), 2025 SCC OnLine Del 2634
- Innovision Ltd. v. National Highway Authority of India, (Sachin Datta, J.), 2025 SCC OnLine Del 2635
- Innovision Ltd. v. National Highways Authority of India, (Sachin Datta, J.), 2025 SCC OnLine Del 2633
- Jagriti Public School v. MCD, (Manoj Jain, J.), 2025 SCC OnLine Del 2602
- Kuldeep v. CBI, (Girish Kathpalia, J.), 2025 SCC OnLine Del 2599
- Maa Narmada Traders v. National Highways Authority of India, (Sachin Datta, J.), 2025 SCC OnLine Del 2619
- Maa Narmada Traders v. National Highways Authority of India, (Sachin Datta, J.), 2025 SCC OnLine Del 2620
- Maa Narmata Traders v. National Highway Authority of India, (Sachin Datta, J.), 2025 SCC OnLine Del 2618
- Magicon Impex (P) Ltd. v. Commr. (CGST), (Prathiba M. Singh and Rajneesh Kumar Gupta, JJ.), 2025 SCC OnLine Del 2649
- Maj Kavish Aggarwala v. Union of India, (C. Hari Shankar and Ajay Digpaul, JJ.), 2025 SCC OnLine Del 2611
- Manuja Sharma v. State (NCT of Delhi), (Amit Mahajan, J.), 2024 SCC OnLine Del 9621
- MS GAIL India Ltd. v. MS NRP Projects (P) Ltd., (Jasmeet Singh, J.), 2025 SCC OnLine Del 2597
- Pack World v. STO, (Prathiba M. Singh and Rajneesh Kumar Gupt, JJ.), 2025 SCC OnLine Del 2645
- Pampar Ovenfresh Foods (P) Ltd. v. Union of India, (Manmohan, A.C.J. and Tushar Rao Gedela, J.), 2024 SCC OnLine Del 9622
- R.K. Jain Infra Projects (P) Ltd. v. National Highway Authority of India, (Sachin Datta, J.), 2025 SCC OnLine Del 2615
- R.K. Jain Infra Projects (P) Ltd. v. National Highway Authority of India, (Sachin Datta, J.), 2025 SCC OnLine Del 2616
- R.K. Jain Infra Projects (P) Ltd. v. National Highway Authority of India, (Sachin Datta, J.), 2025 SCC OnLine Del 2617

- R.K. Jain Infra Projects (P) Ltd. v. National Highway Authority of India, (Sachin Datta, J.), 2025 SCC OnLine Del 2638
- R.M. Trading & Co. v. Directorate of Revenue Intelligence, (Prathiba M. Singh and Rajneesh Kumar Gupta, JJ.), 2025 SCC OnLine Del 2642
- Railtel Corpn. of India Ltd. v. Primatel Fibcom Ltd., (Subramonium Prasad, J.), 2025 SCC OnLine Del 2598
- Raj International v. Commr. (CGST), (Prathiba M. Singh and Rajneesh Kumar Gupta, JJ.), 2025 SCC OnLine Del 2639
- Satyendra Kumar v. Union of India, (Navin Chawla and Renu Bhatnagar, JJ.), 2025 SCC OnLine Del 2610
- Secon (P) Ltd. v. National Highway Authority of India, (Manoj Kumar Ohri, J.), 2025 SCC OnLine Del 2651
- Shakhnoza Makhmudova v. Commr. of Customs, (Prathiba M. Singh and Rajneesh Kumar Gupta, JJ.), 2025 SCC OnLine Del 2647
- SL Golden Paptech (P) Ltd. v. Directorate General of GST Intelligence, (Prathiba M. Singh and Rajneesh Kumar Gupta, JJ.), 2025 SCC OnLine Del 2650
- SPC Infrastructure (P) Ltd. v. National Highways Authority of India, (Sachin Datta, J.), 2025 SCC OnLine Del 2626
- SPC Infrastructure (P) Ltd. v. National Highways Authority of India, (Sachin Datta, J.), 2025 SCC OnLine Del 2627
- SPC Infrastructure (P) Ltd. v. National Highways Authority of India, (Devendra Kumar Upadhyaya, C.J. and Tushar Rao Gedela, J.), 2025 SCC OnLine Del 2640
- SPC Infrastructure (P) Ltd. v. National Highways Authority of India, (Devendra Kumar Upadhyaya, C.J. and Tushar Rao Gedela, J.), 2025 SCC OnLine Del 2641
- Sumant Rai Deewan v. Indian Handicrafts, (Dharmesh Sharma, J.), 2025 SCC OnLine Del 2608
- T Suryanarayana Reddy v. National Highways Authority of India, (Sachin Datta, J.), 2025 SCC OnLine Del 2631
- T Suryanarayana Reddy v. National Highways Authority of India, (Sachin Datta, J.), 2025 SCC OnLine Del 2632
- T Suryanarayana Redyy v. National Highways Authority of India, (Sachin Datta, J.), 2025 SCC OnLine Del 2630
- Tarsem Lal Bajaj v. Deepa Garg, (Manoj Jain, J.), 2025 SCC OnLine Del 2601
- Union of India v. Nitesh Kumar, (Suresh Kumar Kait and Girish Kathpalia, JJ.), 2024 SCC OnLine Del 9623
- Union of India v. P. Sanjeet Kumar Gupta, (C. Hari Shankar and Ajay Digpaul, JJ.), 2025 SCC OnLine Del 2643
- Vanshika Construction v. National Highways Authority of India, (Sachin Datta, J.), 2025 SCC OnLine Del 2622
- Vanshika Construction v. National Highways Authority of India, (Sachin Datta, J.), 2025 SCC OnLine Del 2623
- Vanshika Contruction v. National Highway Authority of India, (Sachin Datta, J.), 2025 SCC OnLine Del 2621
- Vinay Aggarwal v. State (NCT of Delhi), (Ravinder Dudeja, J.), 2025 SCC OnLine Del 2603

```
Virender Jain v. Commr. (CGST), (Prathiba M. Singh and Rajneesh Kumar Gupta, JJ.), 2025 SCC
       OnLine Del 2646
    Vistrat Real Estate (P) Ltd. v. Tata Steel Ltd., (Prathiba M. Singh and Rajneesh Kumar Gupta, JJ.),
       2025 SCC OnLine Del 2606
    Vivek Kumar v. State (NCT of Delhi), (Ravinder Dudeja, J.), 2025 SCC OnLine Del 2605
    Vivek Malhotra v. Registrar Coop. Societies, (Prathiba M. Singh and Rajneesh Kumar Gupta, JJ.),
       2025 SCC OnLine Del 2648
   Westwell Iron & Steel (P) Ltd. v. National Highways Authority of India, (Sachin Datta, J.), 2025 SCC
       OnLine Del 2636
Gauhati High Court [83]
   Abdul Jalil Moral v. State of Assam, (Michael Zothankhuma, J.), 2025 SCC OnLine Gau 2286
   Abinash Singh Koiri v. State of Assam, (Michael Zothankhuma, J.), 2025 SCC OnLine Gau 2289
   Ajmeri Begum v. Union of India, (Chinmoy Baruah, J.), 2025 SCC OnLine Gau 2256
   Akangtemjen v. Union of India, (Devashis Baruah, J.), 2025 SCC OnLine Gau 2254
   Aklima Khatun v. Union of India, (Kalyan Rai Surana and Malasri Nandi, JJ.), 2025 SCC OnLine
       Gau 2274
   Amit Das v. State of Assam, (Kardak Ete, J.), 2025 SCC OnLine Gau 2277
   Anindita Nath v. State of Assam, (N. Unni Krishnan Nair, J.), 2025 SCC OnLine Gau 2295
   Aruna Rajkhowa v. State of Assam, (Kardak Ete, J.), 2025 SCC OnLine Gau 2224
   Aruna Rajkhowa v. State of Assam, (Kardak Ete, J.), 2025 SCC OnLine Gau 2269
   Ashok Singh v. State of Assam, (Robin Phukan, J.), 2025 SCC OnLine Gau 2279
   Assam Institute of Nursing v. State of Assam, (Arun Dev Choudhury, J.), 2025 SCC OnLine Gau
   Bharat Saikia v. State of Assam, (Arun Dev Choudhury, J.), 2025 SCC OnLine Gau 2265
   Bhuma Rani Bargayary v. State of Assam, (Suman Shyam, J.), 2025 SCC OnLine Gau 2278
   Bishwajit Das (Dr.) v. Assam University, (Michael Zothankhuma, J.), 2025 SCC OnLine Gau 2245
   Chubamongba Jamir v. Union of India, (Devashis Baruah and L.S. Jamir, JJ.), 2025 SCC OnLine
       Gau 2253
   Dhruba Jyoti Dutta v. State of Assam, (Kardak Ete, J.), 2025 SCC OnLine Gau 2281
   Dhruba Kumar Sarma v. State of Assam, (N. Unni Krishnan Nair, J.), 2025 SCC OnLine Gau 2225
   Dilip KR Saha v. State of Assam, (Arun Dev Choudhury, J.), 2025 SCC OnLine Gau 2285
   Dipanjali Bailung v. Union of India, (Arun Dev Choudhury, J.), 2025 SCC OnLine Gau 2288
   Director of Nerist v. Dr. Benudhar Nayak, (Yarenjungla Longkumer and Kalyan Rai Surana, JJ.),
       2025 SCC OnLine Gau 2238
   Eliza Sultana v. State of Assam, (Kardak Ete, J.), 2025 SCC OnLine Gau 2247
   Faijuddin v. State of Assam, (Arun Dev Choudhury, J.), 2025 SCC OnLine Gau 2260
   Ganpati Enterprises v. Hardhan Chandra Saha, (Kaushik Goswami, J.), 2025 SCC OnLine Gau
       2219
   Giasuddin v. State of Assam, (Mitali Thakuria, J.), 2025 SCC OnLine Gau 2215
```

Gobinda Taid v. State of Assam, (Kaushik Goswami, J.), 2025 SCC OnLine Gau 2273

```
Horizon Marketing v. Bright Construction Corpn., (Budi Habung, J.), 2025 SCC OnLine Gau 2227
Ilu Chawang v. State of Nagaland, (Budi Habung, J.), 2025 SCC OnLine Gau 2257
Isfagur Siddique v. State of Assam, (Kaushik Goswami, J.), 2025 SCC OnLine Gau 2271
J.P. Borgohain v. ONGC, (Lanusungkum Jamir, J.), 2025 SCC OnLine Gau 2242
Jagu Hembram v. State of Assam, (Susmita Phukan Khaund and Soumitra Saikia, JJ.), 2025 SCC
   OnLine Gau 2220
Jahidul Hoque v. State of Assam, (Soumitra Saikia, J.), 2025 SCC OnLine Gau 2291
Jahinur Islam v. State of Assam, (Arun Dev Choudhury, J.), 2025 SCC OnLine Gau 2255
Jhula Phukan v. State of Assam, (Kardak Ete, J.), 2025 SCC OnLine Gau 2294
Johur Uddin v. Union of India, (Manish Choudhury and Malasri Nandi, JJ.), 2025 SCC OnLine Gau
   2267
Joymen Thaosen v. State of Assam, (Arun Dev Choudhury, J.), 2025 SCC OnLine Gau 2290
Jyoti Narayan Gogoi v. Honourable Gauhati High Court, (Devashis Baruah, J.), 2025 SCC OnLine
   Gau 2249
K. Athiphro v. State of Nagaland, (Devashis Baruah and L.S. Jamir, JJ.), 2025 SCC OnLine Gau
Kadbhanu Begum v. Union of India, (Manish Choudhury and Malasri Nandi, JJ.), 2025 SCC OnLine
   Gau 2258
Kanaklata Kakati v. Union of India, (Manish Choudhury, J.), 2025 SCC OnLine Gau 2262
Kashem Ali v. State of Assam, (Manash Ranjan Pathak, J.), 2025 SCC OnLine Gau 2216
Ketekibari High School v. State of Assam, (Vijay Bishnoi, C.J. and N. Unni Krishnan Nair, J.), 2025
   SCC OnLine Gau 2237
Khudeja Begum v. Union of India, (Manish Choudhury and Malasri Nandi, JJ.), 2025 SCC OnLine
   Gau 2266
Kiri Ori v. State of A.P., (Yarenjungla Longkumer, J.), 2025 SCC OnLine Gau 2222
Kishore Malakar v. State of Assam, (Kardak Ete, J.), 2025 SCC OnLine Gau 2284
Lakhya Kumar Hazarika v. State of Assam, (Soumitra Saikia, J.), 2025 SCC OnLine Gau 2272
Lila Sinha v. State of Assam, (Soumitra Saikia, J.), 2025 SCC OnLine Gau 2240
M.M. Fuel Centre v. Union of India, (N. Unni Krishnan Nair, J.), 2025 SCC OnLine Gau 2261
Madan Borah v. State of Assam, (Lanusungkum Jamir, J.), 2025 SCC OnLine Gau 2243
Maharjan Nessa v. Union of India, (Manish Choudhury and Malasri Nandi, JJ.), 2025 SCC OnLine
   Gau 2263
Mazeda Begum v. Union of India, (Kalyan Rai Surana and Malasri Nandi, JJ.), 2025 SCC OnLine
   Gau 2264
Minoti Sonowal Gogoi v. Srimanta Gogoi, (Robin Phukan, J.), 2025 SCC OnLine Gau 2230
Mohd. Altap Hussain v. State of Assam, (Arun Dev Choudhury, J.), 2025 SCC OnLine Gau 2280
Mohd. Jamal Khan v. Ramen Sarma, (Devashis Baruah, J.), 2025 SCC OnLine Gau 2234
Mohd. Nasir Ali v. State of Assam, (Sanjay Kumar Medhi and Mridul Kumar Kalita, JJ.), 2025 SCC
   OnLine Gau 2221
Mohd. Sekender Ali v. State of Assam, (Robin Phukan, J.), 2025 SCC OnLine Gau 2287
Montu Phukan v. State of Assam, (Michael Zothankhuma, J.), 2025 SCC OnLine Gau 2259
```

```
Musstt Abiran Bibi v. Union of India, (Manish Choudhury and Malasri Nandi, JJ.), 2025 SCC
   OnLine Gau 2268
Nabajyoti Mishra v. Assam State Ware Housing Corpn., (Kardak Ete, J.), 2025 SCC OnLine Gau
   2241
Nagarjhar Nau-Juwan Club & Library v. State of Assam, (Arun Dev Choudhury, J.), 2025 SCC
   OnLine Gau 2239
National Investigating Agency v. Alienba Pangjung Jamir, (Devashis Baruah, J.), 2025 SCC OnLine
   Gau 2228
Neizosetuo Kire v. State of Nagaland, (Devashis Baruah, J.), 2025 SCC OnLine Gau 2217
New India Assurance Co. Ltd. v. Anima Lahan, (Mridul Kumar Kalita, J.), 2025 SCC OnLine Gau
   2226
Nirupama Hazarika v. State of Assam, (N. Unni Krishnan Nair, J.), 2025 SCC OnLine Gau 2283
Oriental Insurance Co. Ltd. v. Anamika Das, (Robin Phukan, J.), 2025 SCC OnLine Gau 2231
Parvez Shahnawaz Ahmed v. Gias Uddin Ahmed, (Lanusungkum Jamir, J.), 2025 SCC OnLine Gau
   2218
Pradip Kumar Das v. State of Assam, (Lanusungkum Jamir, J.), 2025 SCC OnLine Gau 2296
Pradip Sharma v. Union of India, (Arun Dev Choudhury, J.), 2025 SCC OnLine Gau 2252
Prahlad Sharma Shasrtri v. Union of India, (Arun Dev Choudhury, J.), 2025 SCC OnLine Gau 2270
Probin Saikia v. State of Assam, (Soumitra Saikia, J.), 2025 SCC OnLine Gau 2282
Rwdwm Basumatary v. Nilima Islary, (Robin Phukan, J.), 2025 SCC OnLine Gau 2233
Sabuj Roy v. State of Assam, (Arun Dev Choudhury, J.), 2025 SCC OnLine Gau 2248
Sai Enterprise v. State of Assam, (Arun Dev Choudhury, J.), 2025 SCC OnLine Gau 2276
Saleha Begum v. State of Assam, (Michael Zothankhuma, J.), 2025 SCC OnLine Gau 2292
Saraswati Ghosh v. Mohd. Ashirruddin Ahmed, (Devashis Baruah, J.), 2025 SCC OnLine Gau 2235
Shailesh Prasad v. Nirupama Narah, (Robin Phukan, J.), 2025 SCC OnLine Gau 2232
Shohidur Rahman v. State of Assam, (Michael Zothankhuma, J.), 2025 SCC OnLine Gau 2250
State of Assam v. Dilip Kumar Thapa, (Arun Dev Choudhury, J.), 2025 SCC OnLine Gau 2293
Subala Malakar v. State of Assam, (Arun Dev Choudhury, J.), 2025 SCC OnLine Gau 2251
T. Tsaimong Sangtam v. State of Nagaland, (Devashis Baruah, J.), 2025 SCC OnLine Gau 2244
```

# Madras High Court [3]

SCC OnLine Gau 2223

N.A. Seethalakshmi v. Collector, (Sanjay V. Gangapurwala, C.J. and D. Bharatha Chakravarthy, J.), 2024 SCC OnLine Mad 8356

Union of India v. State of Assam, (Sanjay Kumar Medhi and Yarenjungla Longkumer, JJ.), 2025

Tani Loffa v. Mama Natung, (N. Unni Krishnan Nair, J.), 2025 SCC OnLine Gau 2229 Tarani Sen Saikia v. State of Assam, (Kaushik Goswami, J.), 2025 SCC OnLine Gau 2275

Sarikathu Nisha v. Superintendent of Prison, (S.M. Subramaniam and K. Rajasekar, JJ.), 2025 SCC OnLine Mad 2357

# Manipur High Court [19]

- Aheibam Shanta Singh v. State of Manipur, (A. Guneshwar Sharma, J.), 2025 SCC OnLine Mani 211
- All Manipur Bulk LPG Transporters Assn. v. State of Manipur, (A. Guneshwar Sharma, J.), 2025 SCC OnLine Mani 217
- All Manipur Football Assn. v. Haorungbam Sulanjoy Singh, (Ahanthem Bimol Singh, J.), 2025 SCC OnLine Mani 210
- All Pensioners Welfare Council v. State of Manipur, (Ahanthem Bimol Singh, J.), 2025 SCC OnLine Mani 215
- Bimola Devi v. State of Manipur, (Ahanthem Bimol Singh, J.), 2025 SCC OnLine Mani 219
- Chief Executive Officer v. Mohd. Abdul Hakim, (D. Krishnakumar, C.J. and Ahanthem Bimol Singh, J.), 2025 SCC OnLine Mani 207
- Chief Executive Officer v. Mohd. Nashir Hussain, (D. Krishnakumar, C.J. and Ahanthem Bimol Singh, J.), 2025 SCC OnLine Mani 206
- Chief Executive Officer v. Mohd. Sajida Sahani, (D. Krishnakumar, C.J. and Ahanthem Bimol Singh, J.), 2025 SCC OnLine Mani 208
- Huidrom (O) Panjita Devi v. State of Manipur, (Ahanthem Bimol Singh, J.), 2025 SCC OnLine Mani 214
- Ingudam Chitrasen Meitei v. Union of India, (Ahanthem Bimol Singh, J.), 2025 SCC OnLine Mani 209
- K. Memton Devi v. State of Manipur, (Ahanthem Bimol Singh, J.), 2025 SCC OnLine Mani 218
- Konsam Tomba Singh v. State of Manipur, (A. Guneshwar Sharma, J.), 2025 SCC OnLine Mani 221
- Loitongbam Premikumar Singh v. Indian Oil Corpn. Ltd., (A. Guneshwar Sharma, J.), 2025 SCC OnLine Mani 216
- Naulak Anthony v. Rural Engineering Department, (A. Guneshwar Sharma, J.), 2025 SCC OnLine Mani 212
- Puspalata Devi v. State of Manipur, (A. Guneshwar Sharma, J.), 2025 SCC OnLine Mani 213
- State of Manipur v. Soubam Iboyaima Singh, (A. Guneshwar Sharma, J.), 2025 SCC OnLine Mani
- Tiny Tots Unique School Society v. State of Manipur, (A. Guneshwar Sharma, J.), 2025 SCC OnLine Mani 220
- Yumnam Yaiphaba Meitei v. State of Manipur, (Ahanthem Bimol Singh, J.), 2025 SCC OnLine Mani 204

#### Meghalaya High Court [21]

- Dipankar Kar v. State of Meghalaya, (H.S. Thangkhiew, J.), 2025 SCC OnLine Megh 342
- Ebrahim Miah v. State of Meghalaya, (H.S. Thangkhiew, J.), 2025 SCC OnLine Megh 337
- Food Corpn. of India v. Santosh Majumder, (H.S. Thangkhiew, J.), 2025 SCC OnLine Megh 330
- *Greater Phulbari Area Deficit School* v. *State of Meghalaya*, (H.S. Thangkhiew and B. Bhattacharjee, JJ.), 2025 SCC OnLine Megh 331
- Lanalangika Nongrum v. State of Meghalaya, (W. Diengdoh, J.), 2025 SCC OnLine Megh 327 Lewis Sooting v. S.R. Lyngdoh, (H.S. Thangkhiew, J.), 2025 SCC OnLine Megh 324

```
Madhurjya Bhattacharyya (Dr.) v. Union of India, (H.S. Thangkhiew, J.), 2025 SCC OnLine Megh 335
```

Managing Committee of Tillapara Girls'SSA L.P. School v. State of Meghalaya, (H.S. Thangkhiew and B. Bhattacharjee, JJ.), 2025 SCC OnLine Megh 328

Nirolla Marak v. Union of India, (H.S. Thangkhiew, J.), 2025 SCC OnLine Megh 333

North Eastern Hill University v. State of Meghalaya, (H.S. Thangkhiew, J.), 2025 SCC OnLine Megh 339

Oleda Sheikh v. State of Meghalaya, (H.S. Thangkhiew and B. Bhattacharjee, JJ.), 2025 SCC OnLine Megh 329

Pawan Kumar Singhania v. Union of India, (H.S. Thangkhiew, J.), 2025 SCC OnLine Megh 338

Power Grid Corpn. of India Ltd. v. T & T Projects Ltd., (I.P. Mukerji, C.J. and W. Diengdoh, J.), 2025 SCC OnLine Megh 323

Pringkle K. Marak v. State of Meghalaya, (W. Diengdoh, J.), 2025 SCC OnLine Megh 336

Remington Gabil Momin v. Union of India, (H.S. Thangkhiew and B. Bhattacharjee, JJ.), 2025 SCC OnLine Megh 334

State of Meghalaya v. Daritimai Lyngdoh, (I.P. Mukerji, C.J. and W. Diengdoh, J.), 2025 SCC OnLine Megh 332

Sylviana Lyngdoh Kynshi v. Union of India, (H.S. Thangkhiew, J.), 2025 SCC OnLine Megh 340

Thomas Syiemlieh v. State of Meghalaya, (W. Diengdoh and B. Bhattacharjee, JJ.), 2025 SCC OnLine Megh 326

Union of India v. State of Meghalaya, (B. Bhattacharjee, J.), 2025 SCC OnLine Megh 325 Victor Kharbyngar v. State of Meghalaya, (H.S. Thangkhiew, J.), 2025 SCC OnLine Megh 341

#### Madhya Pradesh High Court [51]

Aatmaram v. State of M.P., (Pranay Verma, J.), 2025 SCC OnLine MP 3430 Amit Mamtani v. State of M.P., (Dinesh Kumar Paliwal, J.), 2023 SCC OnLine MP 7141

Ankit Lakhera v. State of M.P., (Achal Kumar Paliwal, J.), 2025 SCC OnLine MP 3415

Ankit Solanki v. State of M.P., (Sanjeev S Kalgaonkar, J.), 2025 SCC OnLine MP 3420

Arjun Singh Pardi v. State of M.P., (Binod Kumar Dwivedi, J.), 2025 SCC OnLine MP 3406

Arti Bhartiya v. State of M.P., (Suresh Kumar Kait, C.J. and Vivek Jain, J.), 2025 SCC OnLine MP 3425

Babu Patkar v. State of M.P., (Suresh Kumar Kait, C.J. and Vivek Jain, J.), 2025 SCC OnLine MP 3438

Betibai v. State of M.P., (Achal Kumar Paliwal, J.), 2025 SCC OnLine MP 3403

Bhanu Pratap v. State of M.P., (Rajendra Kumar Vani, J.), 2025 SCC OnLine MP 3417

Bhanwar Singh v. State of M.P., (Binod Kumar Dwivedi, J.), 2025 SCC OnLine MP 3414

Dharmendra v. State of M.P., (Binod Kumar Dwivedi, J.), 2025 SCC OnLine MP 3421

Girish Chaturvedi v. State of M.P., (Vivek Rusia and Gajendra Singh, JJ.), 2025 SCC OnLine MP 3432

Hariom Valmik v. State of M.P., (Rajendra Kumar Vani, J.), 2025 SCC OnLine MP 3418 Hitesh v. State of M.P., (Subodh Abhyankar, J.), 2025 SCC OnLine MP 3434

```
Jagdeesh Sagar (Dr.) v. CBI, (Ravi Malimath, C.J. and Vishal Mishra, J.), 2023 SCC OnLine MP
Jagdish Kumawat v. Tata Motors Finance Ltd., (Vivek Rusia and Gajendra Singh, JJ.), 2025 SCC
   OnLine MP 3426
Jagdish Pandey v. State of M.P., (G. S. Ahluwalia, J.), 2025 SCC OnLine MP 3429
Jayprakash v. State of M.P., (Binod Kumar Dwivedi, J.), 2025 SCC OnLine MP 3411
Jitendra Balmiki v. State of M.P., (Rajendra Kumar Vani, J.), 2025 SCC OnLine MP 3422
Kamalkant v. State of M.P., (Rajendra Kumar Vani, J.), 2025 SCC OnLine MP 3398
Khet Singh Prajapati v. State of M.P., (Maninder S. Bhatti, J.), 2025 SCC OnLine MP 3427
Koshalya Mehar v. State of M.P., (Vijay Kumar Shukla, J.), 2025 SCC OnLine MP 3428
Kusumlata Warsi v. State of M.P., (Subodh Abhyankar, J.), 2025 SCC OnLine MP 3424
Kuwar Singh v. State of M.P., (Binod Kumar Dwivedi, J.), 2025 SCC OnLine MP 3413
Mahadevi Verma Kushwah v. State of M.P., (G. S. Ahluwalia, J.), 2025 SCC OnLine MP 3433
Maksood v. State of M.P., (Binod Kumar Dwivedi, J.), 2025 SCC OnLine MP 3391
Manish Ingla v. A.U. Small Finance Bank Ltd., (Subodh Abhyankar and Pranay Verma, JJ.), 2025
   SCC OnLine MP 3435
Maqbul Khan v. State of M.P., (Sanjeev S Kalgaonkar, J.), 2025 SCC OnLine MP 3393
Mukesh Bhabhar v. State of M.P., (Sanjeev S Kalgaonkar, J.), 2025 SCC OnLine MP 3412
Nainasi Shakya v. State of M.P., (Subodh Abhyankar, J.), 2025 SCC OnLine MP 3436
Narendra Singh v. State of M.P., (Binod Kumar Dwivedi, J.), 2025 SCC OnLine MP 3399
Nidhi Naugariya v. Anubhav Kant, (Vijay Kumar Shukla, J.), 2025 SCC OnLine MP 3423
Nitish Kumar v. State of M.P., (Binod Kumar Dwivedi, J.), 2025 SCC OnLine MP 3407
Raghvendra Dhakad v. State of M.P., (Rajendra Kumar Vani, J.), 2025 SCC OnLine MP 3392
Rajaram v. State of M.P., (Prem Narayan Singh, J.), 2025 SCC OnLine MP 3409
Sahil v. State of M.P., (Binod Kumar Dwivedi, J.), 2025 SCC OnLine MP 3405
Sanjay Kumar v. State of M.P., (Binod Kumar Dwivedi, J.), 2025 SCC OnLine MP 3400
Sappu Yadav v. State of M.P., (Binod Kumar Dwivedi, J.), 2025 SCC OnLine MP 3416
Satyveer Kushwah v. State of M.P., (Rajendra Kumar Vani, J.), 2025 SCC OnLine MP 3401
Sayyad Anam v. State of M.P., (Binod Kumar Dwivedi, J.), 2025 SCC OnLine MP 3394
Shaheed Bhagat Singh Public High School v. State of M.P., (Subodh Abhyankar, J.), 2025 SCC
   OnLine MP 3437
Shanu Bi v. State of M.P., (Binod Kumar Dwivedi, J.), 2025 SCC OnLine MP 3408
Shiv v. State of M.P., (Sanjeev S Kalgaonkar, J.), 2025 SCC OnLine MP 3410
Sobaran Singh Manjhi v. State of M.P., (Anand Pathak and Hirdesh, JJ.), 2025 SCC OnLine MP
   3431
Soyab v. State of M.P., (Binod Kumar Dwivedi, J.), 2025 SCC OnLine MP 3397
Sundarbai v. State of M.P., (Binod Kumar Dwivedi, J.), 2025 SCC OnLine MP 3402
Surendra Kumar Ahirwar v. State of M.P., (Rajendra Kumar Vani, J.), 2025 SCC OnLine MP 3404
Tushar Verma (Dr.) v. State of M.P., (Sanjeev S Kalgaonkar, J.), 2025 SCC OnLine MP 3395
Vimlesh Narwariya v. State of M.P., (Rajendra Kumar Vani, J.), 2025 SCC OnLine MP 3419
```

#### Orissa High Court [58]

```
Abani Kumar Kundu (Dr.) v. State of Odisha, (Biraja Prasanna Satapathy, J.), 2025 SCC OnLine Ori 1371
```

Arakhita Jena v. State of Odisha, (S.K. Panigrahi, J.), 2025 SCC OnLine Ori 1381

Arati Sahoo v. State of Odisha, (Aditya Kumar Mohapatra, J.), 2025 SCC OnLine Ori 1387

Avijit Bastia v. State of Odisha, (Sibo Sankar Mishra, J.), 2025 SCC OnLine Ori 1344

Balaji Traders v. State of Odisha, (Arindam Sinha, A.C.J. and M.S. Sahoo, J.), 2025 SCC OnLine Ori 1357

Banshidhar Barik v. State of Odisha, (Aditya Kumar Mohapatra, J.), 2025 SCC OnLine Ori 1383

Bhimsen v. State of Odisha, (Aditya Kumar Mohapatra, J.), 2025 SCC OnLine Ori 1384

Biswajit Barik v. State of Odisha, (V. Narasingh, J.), 2025 SCC OnLine Ori 1349

Braja Mohan Majhi v. State of Odisha, (Biraja Prasanna Satapathy, J.), 2025 SCC OnLine Ori 1355

Budhu Bhue v. State of Odisha, (Sibo Sankar Mishra, J.), 2025 SCC OnLine Ori 1338

Chakradhar Das v. State of Odisha, (Aditya Kumar Mohapatra, J.), 2025 SCC OnLine Ori 1373

Chandrasekhar Pati v. State of Odisha, (Sibo Sankar Mishra, J.), 2025 SCC OnLine Ori 1339

Chitta Ranjan Sahoo v. State of Odisha, (Sibo Sankar Mishra, J.), 2025 SCC OnLine Ori 1345

Gandharb Moharana v. Kailash Moharana, (Sibo Sankar Mishra, J.), 2025 SCC OnLine Ori 1333

Hotel Ekamra IMFL ON Shop v. State of Odisha, (Arindam Sinha, A.C.J. and M.S. Sahoo, J.), 2025 SCC OnLine Ori 1366

Hotel Pragati v. State of Odisha, (Arindam Sinha, A.C.J. and M.S. Sahoo, J.), 2025 SCC OnLine Ori 1359

Khetra Mohan Nayak v. Jitendra Kumar Das, (Sibo Sankar Mishra, J.), 2025 SCC OnLine Ori 1343

Klara Bage v. State of Odisha, (Aditya Kumar Mohapatra, J.), 2025 SCC OnLine Ori 1378

Krutibas Pattanayak v. State of Odisha, (Aditya Kumar Mohapatra, J.), 2025 SCC OnLine Ori 1385

Lakshman Srinivasan v. Republic of India (CBI), (Sibo Sankar Mishra, J.), 2025 SCC OnLine Ori 1346

Lambodar Pradhan v. State of Odisha, (Aditya Kumar Mohapatra, J.), 2025 SCC OnLine Ori 1379 Laxmidhar Nayak (Dr.) v. State of Odisha, (Biraja Prasanna Satapathy, J.), 2025 SCC OnLine Ori 1370

Lija Mohanty v. State of Odisha, (Arindam Sinha, A.C.J. and M.S. Sahoo, J.), 2025 SCC OnLine Ori 1363

Lohita Dandasena v. State of Odisha, (Aditya Kumar Mohapatra, J.), 2025 SCC OnLine Ori 1374 M. Lalita Rao v. State of Odisha, (Aditya Kumar Mohapatra, J.), 2025 SCC OnLine Ori 1386 Madhusmita Tripathy (Dr.) v. State of Odisha, (Biraja Prasanna Satapathy, J.), 2025 SCC OnLine Ori 1356

Mamata Das v. State of Odisha, (Biraja Prasanna Satapathy, J.), 2025 SCC OnLine Ori 1361 Narayan Chandra Nayak v. State of Odisha, (Sibo Sankar Mishra, J.), 2025 SCC OnLine Ori 1342

```
Narayan Pradhan v. Commr., (Arindam Sinha, A.C.J. and M.S. Sahoo, J.), 2025 SCC OnLine Ori 1367
```

- New India Assurance Co. Ltd. v. Kishori Mohanty, (S.K. Sahoo and Chittaranjan Dash, JJ.), 2025 SCC OnLine Ori 1332
- Niranjan Prusty v. Registrar of Coop. Societies, (Aditya Kumar Mohapatra, J.), 2025 SCC OnLine Ori 1380
- Odisha Forest Development Corpn. Ltd. (OFDC) v. Brahmananda Biswal, (K.R. Mohapatra and Sanjay Kumar Mishra, JJ.), 2025 SCC OnLine Ori 1352
- Prachi Sarangi v. Central Board of Indirect Taxes & Customs, (Arindam Sinha, A.C.J. and M.S. Sahoo, J.), 2025 SCC OnLine Ori 1350
- Pramod Kumar Samal v. State of Odisha, (Biraja Prasanna Satapathy, J.), 2025 SCC OnLine Ori 1353
- Prasan Kumar Maharana v. State of Odisha, (S.K. Panigrahi, J.), 2025 SCC OnLine Ori 1368 Puspa Singh v. State of Odisha, (Arindam Sinha, A.C.J. and M.S. Sahoo, J.), 2025 SCC OnLine Ori
- Puspak Restaurant v. State of Odisha, (Arindam Sinha, A.C.J. and M.S. Sahoo, J.), 2025 SCC OnLine Ori 1365
- Rasmita Sahoo v. State of Odisha, (Biraja Prasanna Satapathy, J.), 2025 SCC OnLine Ori 1364
- Ray & Ray Construction v. Central Board of Indirect Taxes & Customs, (Arindam Sinha, A.C.J. and M.S. Sahoo, J.), 2025 SCC OnLine Ori 1360
- Rikhiram Chandrakar v. State of Odisha (Vigilance), (Sibo Sankar Mishra, J.), 2025 SCC OnLine Ori 1341
- Ruben Lakra v. BBSR, (Biraja Prasanna Satapathy, J.), 2025 SCC OnLine Ori 1372
- Ruchi Restaurant v. State of Odisha, (Arindam Sinha, A.C.J. and M.S. Sahoo, J.), 2025 SCC OnLine Ori 1354
- Santilata Sahoo v. Kanchanlata Das, (D. Dash, J.), 2023 SCC OnLine Ori 7096
- Santosh v. State of Odisha, (Sibo Sankar Mishra, J.), 2025 SCC OnLine Ori 1340
- Saumitra Parida v. State of Orissa, (Sibo Sankar Mishra, J.), 2025 SCC OnLine Ori 1335
- SBI, General Insurance Co. Ltd. v. Sujana Sahoo, (S.K. Panigrahi, J.), 2025 SCC OnLine Ori 1362
- Shree Jagannath Mahaprabhu Bije-Puri Marfat Temple v. Odisha Trust of Technical Education & Training, (S.K. Panigrahi, J.), 2025 SCC OnLine Ori 1347
- Soumen Chaudhry v. Sriniwas Gupta, (Sibo Sankar Mishra, J.), 2025 SCC OnLine Ori 1336
- Soumen Chaudhry v. Sriniwas Gupta, (Sibo Sankar Mishra, J.), 2025 SCC OnLine Ori 1337
- State of Odisha v. Orient Construction (P) Ltd., (Sibo Sankar Mishra, J.), 2025 SCC OnLine Ori 1334
- Subhadra Chhatria v. State of Odisha, (Aditya Kumar Mohapatra, J.), 2025 SCC OnLine Ori 1375
- Sumitra Panna v. State of Odisha, (Aditya Kumar Mohapatra, J.), 2025 SCC OnLine Ori 1377
- UCO Bank v. Labour Commr. (Central), (K.R. Mohapatra and S.K. Mishra, JJ.), 2025 SCC OnLine Ori 1348
- UCO Bank v. Labour Commr. (Central), (K.R. Mohapatra and S.K. Mishra, JJ.), 2025 SCC OnLine Ori 1351
- Uma Sankar Behera v. State of Odisha, (Aditya Kumar Mohapatra, J.), 2025 SCC OnLine Ori 1382

Upendra Behera v. State of Odisha, (Aditya Kumar Mohapatra, J.), 2025 SCC OnLine Ori 1376 Upendra Prasad Nayak v. Sri. Sri. Madhabjew Thakur, (Sibo Sankar Mishra, J.), 2025 SCC OnLine Ori 1369

## Punjab and Haryana High Court [4]

Rohani v. State of Punjab, (Kirti Singh, J.), 2025 SCC OnLine P&H 2188

Suraj Mal v. State of Haryana, (Sureshwar Thakur and Kuldeep Tiwari, JJ.), 2023 SCC OnLine P&H 7248

Yash Pal Joura v. Naveen Mahajan, (Vikram Aggarwal, J.), 2023 SCC OnLine P&H 7247

# **Sikkim High Court** [5]

Edward Bara v. State of Sikkim, (Meenakshi Madan Rai and Bhaskar Raj Pradhan, JJ.), 2025 SCC OnLine Sikk 32

Mani Kumar Subba v. State of Sikkim, (Biswanath Somadder, C.J. and Meenakshi Madan Rai, J.), 2025 SCC OnLine Sikk 33

State of Sikkim v. Lakpa Sherpa, (Meenakshi Madan Rai and Bhaskar Raj Pradhan, JJ.), 2025 SCC OnLine Sikk 31

Union of India v. State of Sikkim, (Bhaskar Raj Pradhan, J.), 2025 SCC OnLine Sikk 34

#### **Tripura High Court** [8]

Arun v. State of Tripura, (Aparesh Kumar Singh, C.J. and S.D. Purkayastha, J.), 2025 SCC OnLine Tri 263

Badal Chandra Das v. Babul Deb, (Biswajit Palit, J.), 2025 SCC OnLine Tri 260

Deb Kumar Majumder v. Union of India, (S. Datta Purkayastha, J.), 2025 SCC OnLine Tri 264

Debabrata Roy v. State of Tripura, (Biswajit Palit, J.), 2025 SCC OnLine Tri 265

Dipti Das Majumder v. State of Tripura, (Aparesh Kumar Singh, C.J. and S.D. Purkayastha, J.), 2025 SCC OnLine Tri 261

Kalpana Debbarma v. Krishnendu Dey, (Biswajit Palit, J.), 2025 SCC OnLine Tri 259

Satarupa Sengupta v. State of Tripura, (Aparesh Kumar Singh, C.J. and S.D. Purkayastha, J.), 2025 SCC OnLine Tri 262

#### **Uttaranchal High Court** [32]

Aamir v. State of Uttarakhand, (Alok Kumar Verma, J.), 2025 SCC OnLine Utt 1082

Abhishek Arya v. State of Uttarakhand, (Pankaj Purohit, J.), 2025 SCC OnLine Utt 1095

Ajeet Pratap Singh Randhawa v. State of Uttarakhand, (Pankaj Purohit, J.), 2025 SCC OnLine Utt 1096

Ajeet Singh v. State of Uttarakhand, (Alok Kumar Verma, J.), 2025 SCC OnLine Utt 1073

Boby Tyagi v. State of Uttarakhand, (Pankaj Purohit, J.), 2025 SCC OnLine Utt 1088

Charanjeet Singh v. State of Uttarakhand, (Pankaj Purohit, J.), 2025 SCC OnLine Utt 1089

Charu Aggarwal v. State of Uttarakhand, (Alok Kumar Verma, J.), 2025 SCC OnLine Utt 1076

Devendra Bahuguna v. State of Uttarakhand, (Alok Kumar Verma, J.), 2025 SCC OnLine Utt 1084

```
Gurjit Singh v. State of Uttarakhand, (Pankaj Purohit, J.), 2025 SCC OnLine Utt 1097
Gurpreet Singh v. State of Uttarakhand, (Alok Kumar Verma, J.), 2025 SCC OnLine Utt 1094
Harjit Singh v. State of Uttarakhand, (Pankaj Purohit, J.), 2025 SCC OnLine Utt 1091
Hitesh Kumar Aggarwal v. State of Uttarakhand, (Alok Kumar Verma, J.), 2025 SCC OnLine Utt 1077

Jitendra Tomar v. State of Uttarakhand, (Pankaj Purohit, J.), 2025 SCC OnLine Utt 1085
Jitendra v. State of Uttarakhand, (Alok Kumar Verma, J.), 2025 SCC OnLine Utt 1070
Mahaveer v. State of Uttarakhand, (Pankaj Purohit, J.), 2025 SCC OnLine Utt 1090
Mohd. Haroon Kureshi v. State of Uttarakhand, (Alok Kumar Verma, J.), 2025 SCC OnLine Utt
```

Mohit Agarwal v. State of Uttarakhand, (Pankaj Purohit, J.), 2025 SCC OnLine Utt 1093
Mohit Birla v. State of Uttarakhand, (Alok Kumar Verma, J.), 2025 SCC OnLine Utt 1069
Pankaj Kumar Tamta v. State of Uttarakhand, (Alok Kumar Verma, J.), 2025 SCC OnLine Utt 1074
Rabban v. State of Uttarakhand, (Alok Kumar Verma, J.), 2025 SCC OnLine Utt 1074
Rajbeer Singh v. State of Uttarakhand, (Alok Kumar Verma, J.), 2025 SCC OnLine Utt 1078
Rakesh Tyagi v. State of Uttarakhand, (Alok Kumar Verma, J.), 2025 SCC OnLine Utt 1086
Ram Prakash Gupta v. State of Uttarakhand, (Alok Kumar Verma, J.), 2025 SCC OnLine Utt 1081
Ram Prakash Gupta v. State of Uttarakhand, (Alok Kumar Verma, J.), 2025 SCC OnLine Utt 1083
Ravindra Singh v. State of Uttarakhand, (Pankaj Purohit, J.), 2025 SCC OnLine Utt 1092
Rohit v. State of Uttarakhand, (G. Narendar, C.J. and Alok Mahra, J.), 2025 SCC OnLine Utt 1087
Sher Singh Pundir v. State of Uttarakhand, (Alok Kumar Verma, J.), 2025 SCC OnLine Utt 1099
Shishpal v. State of Uttarakhand, (Alok Kumar Verma, J.), 2025 SCC OnLine Utt 1075
Sushil Kumar v. State of Uttarakhand, (Alok Kumar Verma, J.), 2025 SCC OnLine Utt 1071
Yakoob v. State of Uttarakhand, (Alok Kumar Verma, J.), 2025 SCC OnLine Utt 1071

#### **Armed Forces Tribunal** [203]

Abhishek Kumar Mishra v. Union of India, (Anil Kumar, Member (Judicial) and Anil Puri, Member (Administrative)), 2025 SCC OnLine AFT 1923

Akhilesh Kumar v. Union of India, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), 2025 SCC OnLine AFT 1836

Alopi Shanker Bajpaee v. Rajput Regimental Centre, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), 2025 SCC OnLine AFT 1929

Amrendra Thakur v. Union of India, (Anil Kumar, Member (Judicial) and Anil Puri, Member (Administrative)), 2025 SCC OnLine AFT 1771

Anand Kumar v. Union of India, (Anil Kumar, Member (Judicial) and Anil Puri, Member (Administrative)), 2025 SCC OnLine AFT 1809

Anand Kumar v. Union of India, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), 2025 SCC OnLine AFT 1799

Aneeta Dev v. Union of India, (Anil Kumar, Member (Judicial) and Anil Puri, Member (Administrative)), 2025 SCC OnLine AFT 1916

- Anil Kumar v. Union of India, (Anil Kumar, Member (Judicial) and Anil Puri, Member (Administrative)), 2025 SCC OnLine AFT 1761
- Anil Kumar v. Union of India, (Anil Kumar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), 2025 SCC OnLine AFT 1792
- Anil Yadav v. Union of India, (Anil Kumar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), 2025 SCC OnLine AFT 1793
- Animesh Kumar v. Union of India, (Anil Kumar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), 2025 SCC OnLine AFT 1869
- Anita Devi v. Union of India, (Anil Kumar, Member (Judicial) and Anil Puri, Member (Administrative)), 2025 SCC OnLine AFT 1810
- Ankit Rathi v. Union of India, (Anil Kumar, Member (Judicial) and Anil Puri, Member (Administrative)), 2025 SCC OnLine AFT 1789
- Ankur Rana v. Union of India, (Anil Kumar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), 2025 SCC OnLine AFT 1914
- Arun Kant Singh v. Union of India, (Anil Kumar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), 2025 SCC OnLine AFT 1747
- Arvind Kumar Mishra v. Union of India, (Anil Kumar, Member (Judicial) and Anil Puri, Member (Administrative)), 2025 SCC OnLine AFT 1912
- Arvind Kumar Sharma v. Union of India, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), 2025 SCC OnLine AFT 1835
- Arvind Kumar v. Union of India, (Anil Kumar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), 2025 SCC OnLine AFT 1922
- Arvind Kumar v. Union of India, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), 2025 SCC OnLine AFT 1750
- Ashim Lahiri v. Union of India, (Anil Kumar, Member (Judicial) and Anil Puri, Member (Administrative)), 2025 SCC OnLine AFT 1849
- Ashish Joshi v. Union of India, (Anil Kumar, Member (Judicial) and Anil Puri, Member (Administrative)), 2025 SCC OnLine AFT 1889
- Ashok Kumar Singh v. Union of India, (Anil Kumar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), 2025 SCC OnLine AFT 1860
- Awadesh Kumar Pandey v. Union of India, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), 2025 SCC OnLine AFT 1778
- Awadhesh Kumar Rai v. Union of India, (Anil Kumar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), 2025 SCC OnLine AFT 1755
- Awdhesh Kumar Chauhan v. Union of India, (Anil Kumar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), 2025 SCC OnLine AFT 1883
- Azad Singh v. Union of India, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), 2025 SCC OnLine AFT 1928
- Bachchan Lal Yadav v. Union of India, (Anil Kumar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), 2025 SCC OnLine AFT 1854
- Badri Nath Rai v. Union of India, (Anil Kumar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), 2025 SCC OnLine AFT 1901
- Bal Krishna Gupta v. Union of India, (Anil Kumar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), 2025 SCC OnLine AFT 1851

- Beer Singh v. Union of India, (Anil Kumar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), 2025 SCC OnLine AFT 1831
- Bhanu Pratap Singh v. Union of India, (Anil Kumar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), 2025 SCC OnLine AFT 1888
- Bhaskar Chandra Mangaraj v. Union of India, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), 2025 SCC OnLine AFT 1845
- Bhavesh Joshi v. Union of India, (Anil Kumar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), 2025 SCC OnLine AFT 1748
- Bijoy Nath v. Union of India, (Anil Kumar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), 2025 SCC OnLine AFT 1813
- Birendra Chaudhary v. Union of India, (Anil Kumar, Member (Judicial) and Anil Puri, Member (Administrative)), 2025 SCC OnLine AFT 1894
- Bramha Lal Sharma v. Union of India, (Anil Kumar, Member (Judicial) and Anil Puri, Member (Administrative)), 2025 SCC OnLine AFT 1786
- Brij Mohan Pal v. Union of India, (Anil Kumar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), 2025 SCC OnLine AFT 1874
- Brijesh Kumar Singh v. Union of India, (Anil Kumar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), 2025 SCC OnLine AFT 1757
- Bulu Jena v. Union of India, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), 2025 SCC OnLine AFT 1859
- Chandmuni Devi v. Union of India, (Anil Kumar, Member (Judicial) and Anil Puri, Member (Administrative)), 2025 SCC OnLine AFT 1734
- Chandra Kali Devi v. Union of India, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), 2025 SCC OnLine AFT 1823
- Chandra Prakash Srivastava v. Union of India, (Anil Kumar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), 2025 SCC OnLine AFT 1733
- Chivukula Bhavannarayana v. Union of India, (Anil Kumar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), 2025 SCC OnLine AFT 1897
- Dara Singh Yadav v. Union of India, (Anil Kumar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), 2025 SCC OnLine AFT 1862
- Deepak Prasad Tamta v. Union of India, (Anil Kumar, Member (Judicial) and Anil Puri, Member (Administrative)), 2025 SCC OnLine AFT 1877
- Deepak Singh v. Union of India, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), 2025 SCC OnLine AFT 1903
- Devendar Singh v. Union of India, (Anil Kumar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), 2025 SCC OnLine AFT 1795
- Devendar Singh v. Union of India, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), 2025 SCC OnLine AFT 1790
- Devendra Kumar v. Union of India, (Anil Kumar, Member (Judicial) and Anil Puri, Member (Administrative)), 2025 SCC OnLine AFT 1788
- Devendra Kumar v. Union of India, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), 2025 SCC OnLine AFT 1740
- Devendra Pal Singh v. Union of India, (Anil Kumar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), 2025 SCC OnLine AFT 1797

- Devendri v. Chief of Army Staff, (Anil Kumar, Member (Judicial) and Anil Puri, Member (Administrative)), 2025 SCC OnLine AFT 1821
- Dhananjay Kumar Ojha v. Union of India, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), 2025 SCC OnLine AFT 1908
- Dhanraj Pawar v. Union of India, (Anil Kumar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), 2025 SCC OnLine AFT 1727
- *Dhiraj Raja* v. *Union of India*, (Anil Kumar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), 2025 SCC OnLine AFT 1861
- Dinesh Kumar v. Union of India, (Anil Kumar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), 2025 SCC OnLine AFT 1806
- Dinesh Prakash v. Union of India, (Anil Kumar, Member (Judicial) and Anil Puri, Member (Administrative)), 2025 SCC OnLine AFT 1867
- Dinesh Singh v. Union of India, (Anil Kumar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), 2025 SCC OnLine AFT 1762
- Durgesh Kumar Singh v. Union of India, (Anil Kumar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), 2025 SCC OnLine AFT 1766
- Gavendra Pratap Singh v. Union of India, (Anil Kumar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), 2025 SCC OnLine AFT 1763
- Gayatri Devi v. Union of India, (Anil Kumar, Member (Judicial) and Anil Puri, Member (Administrative)), 2025 SCC OnLine AFT 1864
- Ghanshyam v. Union of India, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), 2025 SCC OnLine AFT 1910
- Guru Prasad Pandey v. Union of India, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), 2025 SCC OnLine AFT 1843
- Hari Pal Singh v. Union of India, (Anil Kumar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), 2025 SCC OnLine AFT 1753
- Hari Sharan Pandey v. Union of India, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), 2025 SCC OnLine AFT 1816
- Harinder Singh Mann v. Union of India, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), 2025 SCC OnLine AFT 1768
- Hem Raj Bhatta v. Union of India, (Anil Kumar, Member (Judicial) and Anil Puri, Member (Administrative)), 2025 SCC OnLine AFT 1898
- Him Kumari Gurung v. Union of India, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), 2025 SCC OnLine AFT 1904
- Himant Hothi v. Union of India, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), 2025 SCC OnLine AFT 1775
- *Inder Pal Singh* v. *Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), 2025 SCC OnLine AFT 1749
- Indra Raj v. Union of India, (Anil Kumar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), 2025 SCC OnLine AFT 1819
- Jagirman Rai v. Union of India, (Anil Kumar, Member (Judicial) and Anil Puri, Member (Administrative)), 2025 SCC OnLine AFT 1738
- Jai Narayan Katiyar v. Union of India, (Anil Kumar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), 2025 SCC OnLine AFT 1794

- Jai Narayan Rajput v. Union of India, (Anil Kumar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), 2025 SCC OnLine AFT 1858
- Jaiswal Swapnil Rajendra v. Union of India, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), 2025 SCC OnLine AFT 1759
- Jasbir Singh Josan v. Union of India, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), 2025 SCC OnLine AFT 1881
- Kamal Singh v. Union of India, (Anil Kumar, Member (Judicial) and Anil Puri, Member (Administrative)), 2025 SCC OnLine AFT 1827
- *Karamvir* v. *Union of India*, (Anil Kumar, Member (Judicial) and Anil Puri, Member (Administrative)), 2025 SCC OnLine AFT 1736
- *Kaushlendra Mishra* v. *Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), 2025 SCC OnLine AFT 1758
- Khedkar Sharad Sukhdev v. Union of India, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), 2025 SCC OnLine AFT 1841
- Kirpa Shanker Tiwari v. Union of India, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), 2025 SCC OnLine AFT 1893
- Krashn Kumar v. Union of India, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), 2025 SCC OnLine AFT 1855
- Kripa Ram v. Union of India, (Anil Kumar, Member (Judicial) and Anil Puri, Member (Administrative)), 2025 SCC OnLine AFT 1739
- Krishan Kumar Shukla v. Union of India, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), 2025 SCC OnLine AFT 1801
- Krishna Kumari Khatri v. Union of India, (Anil Kumar, Member (Judicial) and Anil Puri, Member (Administrative)), 2025 SCC OnLine AFT 1871
- Krishna Singh v. Union of India, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), 2025 SCC OnLine AFT 1840
- Kulbinder Singh v. Union of India, (Anil Kumar, Member (Judicial) and Anil Puri, Member (Administrative)), 2025 SCC OnLine AFT 1892
- Kuldeep Sharma v. Union of India, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), 2025 SCC OnLine AFT 1918
- Lal Babu Tiwari v. Union of India, (Anil Kumar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), 2025 SCC OnLine AFT 1863
- Lekh Raj v. Union of India, (Anil Kumar, Member (Judicial) and Anil Puri, Member (Administrative)), 2025 SCC OnLine AFT 1879
- M.V. Karunagaran v. Union of India, (Anil Kumar, Member (Judicial) and Anil Puri, Member (Administrative)), 2025 SCC OnLine AFT 1902
- Mahendra Nath Yadav v. Union of India, (Anil Kumar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), 2025 SCC OnLine AFT 1732
- Mahendra Singh Gurjar v. Union of India, (Anil Kumar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), 2025 SCC OnLine AFT 1796
- Mangani Mukesh bhai Aalingbhai v. Union of India, (Anil Kumar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), 2025 SCC OnLine AFT 1825
- Manish Sharma v. Union of India, (Anil Kumar, Member (Judicial) and Anil Puri, Member (Administrative)), 2025 SCC OnLine AFT 1866

- Manish Sharma v. Union of India, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), 2025 SCC OnLine AFT 1865
- Manoj Kumar v. Union of India, (Anil Kumar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), 2025 SCC OnLine AFT 1921
- Manoj Yadav v. Union of India, (Anil Kumar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), 2025 SCC OnLine AFT 1745
- Mayank Purohit v. Union of India, (Anil Kumar, Member (Judicial) and Anil Puri, Member (Administrative)), 2025 SCC OnLine AFT 1880
- Mohammad Saleem v. Union of India, (Anil Kumar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), 2025 SCC OnLine AFT 1746
- Mohd. Hadish v. Union of India, (Anil Kumar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), 2025 SCC OnLine AFT 1822
- Mukesh Baboo v. Union of India, (Anil Kumar, Member (Judicial) and Anil Puri, Member (Administrative)), 2025 SCC OnLine AFT 1729
- Nand Kishore Mishra v. Union of India, (Anil Kumar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), 2025 SCC OnLine AFT 1780
- Navratna Pandey v. Union of India, (Anil Kumar, Member (Judicial) and Anil Puri, Member (Administrative)), 2025 SCC OnLine AFT 1814
- Neelam Singh v. Union of India, (Anil Kumar, Member (Judicial) and Anil Puri, Member (Administrative)), 2025 SCC OnLine AFT 1837
- Neeraj Kumar v. Union of India, (Anil Kumar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), 2025 SCC OnLine AFT 1767
- Nikhil Singh Tomar v. Union of India, (Anil Kumar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), 2025 SCC OnLine AFT 1779
- Niranjan Pawar v. Union of India, (Anil Kumar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), 2025 SCC OnLine AFT 1728
- Nirbhay Bux Singh v. Union of India, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), 2025 SCC OnLine AFT 1832
- Om Prakash v. Union of India, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), 2025 SCC OnLine AFT 1886
- Panne Lal v. Union of India, (Anil Kumar, Member (Judicial) and Anil Puri, Member (Administrative)), 2025 SCC OnLine AFT 1925
- Prakash v. Union of India, (Anil Kumar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), 2025 SCC OnLine AFT 1760
- Pramod Yadav v. Union of India, (Anil Kumar, Member (Judicial) and Anil Puri, Member (Administrative)), 2025 SCC OnLine AFT 1783
- Pravesh Thapa v. Union of India, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), 2025 SCC OnLine AFT 1913
- Preeti v. Union of India, (Anil Kumar, Member (Judicial) and Anil Puri, Member (Administrative)), 2025 SCC OnLine AFT 1885
- Prem Chand Sharma v. Union of India, (Anil Kumar, Member (Judicial) and Anil Puri, Member (Administrative)), 2025 SCC OnLine AFT 1915
- Prince Kumar Singh v. Union of India, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), 2025 SCC OnLine AFT 1785

- *Priya Mishra* v. *Union of India*, (Anil Kumar, Member (Judicial) and Anil Puri, Member (Administrative)), 2025 SCC OnLine AFT 1737
- Pushkar Singh Bhandari v. Union of India, (Anil Kumar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), 2025 SCC OnLine AFT 1776
- Rabindra Yadaw v. Union of India, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), 2025 SCC OnLine AFT 1751
- Radhey Shyam v. Union of India, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), 2025 SCC OnLine AFT 1781
- Ragav Reddy v. Union of India, (Anil Kumar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), 2025 SCC OnLine AFT 1896
- Raghvendra Pratap v. Union of India, (Anil Kumar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), 2025 SCC OnLine AFT 1870
- Raj Kumar v. Union of India, (Anil Kumar, Member (Judicial) and Anil Puri, Member (Administrative)), 2025 SCC OnLine AFT 1800
- Rajani Devi v. Union of India, (Anil Kumar, Member (Judicial) and Anil Puri, Member (Administrative)), 2025 SCC OnLine AFT 1773
- Rajeev Kumar Singh v. Union of India, (Anil Kumar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), 2025 SCC OnLine AFT 1815
- Rajeev Kumar Srivastava v. Union of India, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), 2025 SCC OnLine AFT 1842
- Rajesh Kumar v. Union of India, (Anil Kumar, Member (Judicial) and Anil Puri, Member (Administrative)), 2025 SCC OnLine AFT 1824
- Rajesh Kumar v. Union of India, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), 2025 SCC OnLine AFT 1890
- Rajkumar Mishra v. Union of India, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), 2025 SCC OnLine AFT 1742
- Rakesh Kumar v. Union of India, (Anil Kumar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), 2025 SCC OnLine AFT 1754
- Ram Bachan Singh Yadav v. Union of India, (Anil Kumar, Member (Judicial) and Anil Puri, Member (Administrative)), 2025 SCC OnLine AFT 1784
- Ram Kewal Dubey v. Union of India, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), 2025 SCC OnLine AFT 1791
- Ram Krishna Singh v. Union of India, (Anil Kumar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), 2025 SCC OnLine AFT 1744
- Ram Kunwar Yadav v. Union of India, (Anil Kumar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), 2025 SCC OnLine AFT 1804
- Ram Naresh Singh v. Union of India, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), 2025 SCC OnLine AFT 1756
- Ram Pal Singh v. Union of India, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), 2025 SCC OnLine AFT 1917
- Rama Shankar Singh v. Union of India, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), 2025 SCC OnLine AFT 1834
- Rama Shankar Singh v. Union of India, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), 2025 SCC OnLine AFT 1905

- Ramesh Chander v. Union of India, (Anil Kumar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), 2025 SCC OnLine AFT 1920
- Ramesh Chandra v. Union of India, (Anil Kumar, Member (Judicial) and Anil Puri, Member (Administrative)), 2025 SCC OnLine AFT 1857
- Ramesh Kumar Dhawan v. Union of India, (Anil Kumar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), 2025 SCC OnLine AFT 1833
- Ramesh Kumar Singh v. Union of India, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), 2025 SCC OnLine AFT 1846
- Ravi Kant Dubey v. Union of India, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), 2025 SCC OnLine AFT 1772
- Ravi Kapoor v. Union of India, (Anil Kumar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), 2025 SCC OnLine AFT 1900
- Ravi Kumar v. Union of India, (Anil Kumar, Member (Judicial) and Anil Puri, Member (Administrative)), 2025 SCC OnLine AFT 1887
- Ravi Prakash Pandey v. Union of India, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), 2025 SCC OnLine AFT 1741
- Ravindra Kumar v. Union of India, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), 2025 SCC OnLine AFT 1826
- Ravindra Singh v. Union of India, (Anil Kumar, Member (Judicial) and Anil Puri, Member (Administrative)), 2025 SCC OnLine AFT 1868
- Reshikesh Kumar v. Union of India, (Anil Kumar, Member (Judicial) and Anil Puri, Member (Administrative)), 2025 SCC OnLine AFT 1774
- Rohit Kumar Dalal v. Union of India, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), 2025 SCC OnLine AFT 1811
- Rohit Kumar Singh v. Union of India, (Anil Kumar, Member (Judicial) and Anil Puri, Member (Administrative)), 2025 SCC OnLine AFT 1802
- Sachin Thakur v. Union of India, (Anil Kumar, Member (Judicial) and Anil Puri, Member (Administrative)), 2025 SCC OnLine AFT 1770
- Sada Shiv Pandey v. Union of India, (Anil Kumar, Member (Judicial) and Anil Puri, Member (Administrative)), 2025 SCC OnLine AFT 1873
- Sada Shiv Pandey v. Union of India, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), 2025 SCC OnLine AFT 1872
- Sahil v. Union of India, (Anil Kumar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), 2025 SCC OnLine AFT 1787
- Sameer Kala v. Union of India, (Anil Kumar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), 2025 SCC OnLine AFT 1899
- Samser Ali v. Union of India, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), 2025 SCC OnLine AFT 1730
- Sandeep Chowdhary v. Union of India, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), 2025 SCC OnLine AFT 1919
- Sandeep Kaul v. Union of India, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), 2025 SCC OnLine AFT 1853
- Sanjay Kumar Patel v. Union of India, (Anil Kumar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), 2025 SCC OnLine AFT 1812

- Sanjay Singh Rawat v. Union of India, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), 2025 SCC OnLine AFT 1875
- Sanjaya Kumar Trivedi v. Union of India, (Anil Kumar, Member (Judicial) and Anil Puri, Member (Administrative)), 2025 SCC OnLine AFT 1838
- Sanjeet Singh v. Union of India, (Anil Kumar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), 2025 SCC OnLine AFT 1818
- Sanjeev Singh v. Union of India, (Anil Kumar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), 2025 SCC OnLine AFT 1817
- Santosh Kumar Shrivastava v. Union of India, (Anil Kumar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), 2025 SCC OnLine AFT 1909
- Sarita Chaudhary v. Union of India, (Anil Kumar, Member (Judicial) and Anil Puri, Member (Administrative)), 2025 SCC OnLine AFT 1924
- Satheesh Kumar S. v. Union of India, (Anil Kumar, Member (Judicial) and Anil Puri, Member (Administrative)), 2025 SCC OnLine AFT 1907
- Satish Chandra Rai v. Union of India, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), 2025 SCC OnLine AFT 1895
- Sazid Ali v. Union of India, (Anil Kumar, Member (Judicial) and Anil Puri, Member (Administrative)), 2025 SCC OnLine AFT 1803
- Shaik Shabber v. Union of India, (Anil Kumar, Member (Judicial) and Anil Puri, Member (Administrative)), 2025 SCC OnLine AFT 1807
- Shankar Dayal Singh v. Union of India, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), 2025 SCC OnLine AFT 1830
- Shankar Ingali v. Union of India, (Anil Kumar, Member (Judicial) and Anil Puri, Member (Administrative)), 2025 SCC OnLine AFT 1805
- Sharad Mohan Singh v. Union of India, (Anil Kumar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), 2025 SCC OnLine AFT 1884
- Shiv Naresh Pal v. Union of India, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), 2025 SCC OnLine AFT 1876
- Shiw Kumar Mishra v. Union of India, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), 2025 SCC OnLine AFT 1828
- Shubhash Chandra Sharma v. Union of India, (Anil Kumar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), 2025 SCC OnLine AFT 1743
- Soban Lal v. Union of India, (Anil Kumar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), 2025 SCC OnLine AFT 1764
- Sunand Kumar Chaturvedi v. Union of India, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), 2025 SCC OnLine AFT 1782
- Sunder Singh v. Chief of Army Staff, (Anil Kumar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), 2025 SCC OnLine AFT 1911
- Sunit Kumar Agrahari v. Union of India, (Anil Kumar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), 2025 SCC OnLine AFT 1765
- Surendra Kumar Tomer v. Union of India, (Anil Kumar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), 2025 SCC OnLine AFT 1852
- Surendra Kumar v. Union of India, (Anil Kumar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), 2025 SCC OnLine AFT 1927

- T. Umamaheswara Rao v. Union of India, (Anil Kumar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), 2025 SCC OnLine AFT 1829
- Tabish Raza v. Union of India, (Anil Kumar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), 2025 SCC OnLine AFT 1769
- Tauqueer Ahmad Khan v. Union of India, (Anil Kumar, Member (Judicial) and Anil Puri, Member (Administrative)), 2025 SCC OnLine AFT 1839
- Teg Singh v. Union of India, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), 2025 SCC OnLine AFT 1878
- Ved Kanti v. Union of India, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), 2025 SCC OnLine AFT 1926
- Vijai Pratap Narain Mishra v. Union of India, (Anil Kumar, Member (Judicial) and Anil Puri, Member (Administrative)), 2025 SCC OnLine AFT 1847
- Vijay Kumar Pandey v. Union of India, (Anil Kumar, Member (Judicial) and Anil Puri, Member (Administrative)), 2025 SCC OnLine AFT 1891
- Vijay Kumar v. Union of India, (Anil Kumar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), 2025 SCC OnLine AFT 1848
- Vijay Shanker Singh v. Union of India, (Anil Kumar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), 2025 SCC OnLine AFT 1731
- Vikram Singh v. Union of India, (Anil Kumar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), 2025 SCC OnLine AFT 1752
- Vimal Kumar v. Union of India, (Anil Kumar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), 2025 SCC OnLine AFT 1856
- Vinay Kumar Pathak v. Union of India, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), 2025 SCC OnLine AFT 1850
- Vinod Kumar Singh v. Union of India, (Anil Kumar, Member (Judicial) and Anil Puri, Member (Administrative)), 2025 SCC OnLine AFT 1882
- Vipin Kumar v. Union of India, (Anil Kumar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), 2025 SCC OnLine AFT 1808
- Virender Kumar v. Union of India, (Anil Kumar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), 2025 SCC OnLine AFT 1777
- Vishawkarma Kripadayal Shyam Bihari v. Union of India, (Anil Kumar, Member (Judicial) and Anil Puri, Member (Administrative)), 2025 SCC OnLine AFT 1735
- Yeshwant Singh Rawat v. Union of India, (Anil Kumar, Member (Judicial) and Anil Puri, Member (Administrative)), 2025 SCC OnLine AFT 1906
- Yogendra Singh v. Union of India, (Anil Kumar, Member (Judicial) and Anil Puri, Member (Administrative)), 2025 SCC OnLine AFT 1798
- Yogesh Kumar Dubey v. Union of India, (Anil Kumar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), 2025 SCC OnLine AFT 1820

#### **Customs Excise and Service Tax Appellate Tribunal** [32]

Ankur Jain v. Commr. of Customs, (Dilip Gupta, President and P.V. Subba Rao, Member (Technical)), 2025 SCC OnLine CESTAT 1211

- Bakers Product (India) v. Commr. of GST & Central Excise, (Vasa Seshagiri Rao, Member (Technical) and Ajayan T.V., Member (Judicial)), 2025 SCC OnLine CESTAT 1218
- CBRE South Asia (P) Ltd. v. Commr. of Service Tax, (S.S. Garg, Member (Judicial) and P. Anjani Kumar, Member (Technical)), 2025 SCC OnLine CESTAT 1234
- Cerana Beverages (P) Ltd. v. Commr. of Customs, (Dilip Gupta, President and P.V. Subba Rao, Member (Technical)), 2025 SCC OnLine CESTAT 1210
- Commandant, CISF v. Commr. of Central Tax, (A.K. Jyotishi, Member (Technical) and Angad Prasad, Member (Judicial)), 2025 SCC OnLine CESTAT 1226
- Commr. of Central Tax v. Nilgiri Oil & Allied Industries, (A.K. Jyotishi, Member (Technical) and Angad Prasad, Member (Judicial)), 2025 SCC OnLine CESTAT 1216
- Crystal Crop Protection (P) Ltd. v. CCE, (S.S. Garg, Member (Judicial) and P. Anjani Kumar, Member (Technical)), 2025 SCC OnLine CESTAT 1224
- Global Commercial Solutions v. Commr. of Customs, (Dilip Gupta, President and P.V. Subba Rao, Member (Technical)), 2025 SCC OnLine CESTAT 1213
- Hema Abodes (P) Ltd. v. Commr. of Central Tax, (A.K. Jyotishi, Member (Technical) and Angad Prasad, Member (Judicial)), 2025 SCC OnLine CESTAT 1228
- HSN Shipping (P) Ltd. v. Commr. of Customs, (Vasa Seshagiri Rao, Member (Technical) and Ajayan T.V., Member (Judicial)), 2025 SCC OnLine CESTAT 1207
- Insecticides India Ltd. v. CCE, (S.S. Garg, Member (Judicial)), 2025 SCC OnLine CESTAT 1223
- Ion Exchange India Ltd. v. Commr. of Central Tax, (A.K. Jyotishi, Member (Technical) and Angad Prasad, Member (Judicial)), 2025 SCC OnLine CESTAT 1217
- Jayaswal Neco Industries Ltd. v. Commr. (CGST), (Ashok Jindal, Member (Judicial) and P. Anjani Kumar, Member (Technical)), 2025 SCC OnLine CESTAT 1221
- JLC Electromet (P) Ltd. v. Commr. of Customs, (Dilip Gupta, President and P.V. Subba Rao, Member (Technical)), 2025 SCC OnLine CESTAT 1209
- Kaashvi Industries v. Commr. of Customs, (Dilip Gupta, President and P.V. Subba Rao, Member (Technical)), 2025 SCC OnLine CESTAT 1214
- *Kaipan Pan Masala (P) Ltd.* v. *Commr. (CGST)*, (Binu Tamta, Member (Judicial) and Hemambika R. Priya, Member (Technical)), 2025 SCC OnLine CESTAT 1220
- Nitesh Kumar Bherulal Jain v. Commr. of Customs, (Angad Prasad, Member (Judicial)), 2025 SCC OnLine CESTAT 1204
- Orchid Healthcare v. Commr. of GST & Central Excise, (Vasa Seshagiri Rao, Member (Technical) and Ajayan T.V., Member (Judicial)), 2025 SCC OnLine CESTAT 1225
- Pranathi Traders v. Commr. of Customs, (P. Anjani Kumar, Member (Technical)), 2025 SCC OnLine CESTAT 1205
- Purushottam Kumar Jain v. Commr. of Customs, (Dr Rachna Gupta, Member (Judicial) and P.V. Subba Rao, Member (Technical)), 2025 SCC OnLine CESTAT 1212
- Salvo Explosives & Chemicals (P) Ltd. v. CCE, (A.K. Jyotishi, Member (Technical) and Angad Prasad, Member (Judicial)), 2025 SCC OnLine CESTAT 1230
- Sathyamangalam Agricultural Producer's Coop. Society Ltd. v. Commr. of GST & Central Excise, (Vasa Seshagiri Rao, Member (Technical) and Ajayan T.V., Member (Judicial)), 2025 SCC OnLine CESTAT 1233
- Shree Mahalakshmi & Co. v. Commr. of GST & Central Excise, (Vasa Seshagiri Rao, Member (Technical) and Ajayan T.V., Member (Judicial)), 2025 SCC OnLine CESTAT 1232

- Sony India (P) Ltd. v. Commr. of Customs, (Dilip Gupta, President and P.V. Subba Rao, Member (Technical)), 2025 SCC OnLine CESTAT 1215
- Sony India (P) Ltd. v. Director General, (Dilip Gupta, President and P.V. Subba Rao, Member (Technical)), 2025 SCC OnLine CESTAT 1208
- Super Electricals v. Commr. (CGST), (Vasa Seshagiri Rao, Member (Technical) and Ajayan T.V., Member (Judicial)), 2025 SCC OnLine CESTAT 1231
- TFL Quinn India (P) Ltd. v. Commr. of Central Tax, (A.K. Jyotishi, Member (Technical) and Angad Prasad, Member (Judicial)), 2025 SCC OnLine CESTAT 1229
- Traves Banswara (P) Ltd. v. Commr. (CGST), (Ashok Jindal, Member (Judicial) and P. Anjani Kumar, Member (Technical)), 2025 SCC OnLine CESTAT 1219
- Varun Beverages Ltd. v. Commr. (CGST), (Ashok Jindal, Member (Judicial) and P. Anjani Kumar, Member (Technical)), 2025 SCC OnLine CESTAT 1222
- Verder Scientific (P) Ltd. v. Commr. of Customs, (A.K. Jyotishi, Member (Technical) and Angad Prasad, Member (Judicial)), 2025 SCC OnLine CESTAT 1206
- Visakhapatnam Port Trust v. CCE, (A.K. Jyotishi, Member (Technical) and Angad Prasad, Member (Judicial)), 2025 SCC OnLine CESTAT 1227

#### **Central Information Commission** [19]

```
Aaryendra Kumar Rajput v. PIO, (Vinod Kumar Tiwari, IC), 2025 SCC OnLine CIC 315
Abdul Sathar C. v. PIO, (Heeralal Samariya, CIC), 2025 SCC OnLine CIC 309
Aman Kumar v. PIO, (Heeralal Samariya, CIC), 2025 SCC OnLine CIC 304
Amitkumar Vanrajbhai Naik v. PIO, (Heeralal Samariya, CIC), 2025 SCC OnLine CIC 298
Amritpal Singh Khalsa v. PIO, (Heeralal Samariya, CIC), 2025 SCC OnLine CIC 310
Anil Kumar Choudhary v. PIO, (Vinod Kumar Tiwari, IC), 2025 SCC OnLine CIC 314
Baldev Singh v. PIO, (Heeralal Samariya, CIC), 2025 SCC OnLine CIC 306
Chhatter Singh v. PIO, (Heeralal Samariya, CIC), 2025 SCC OnLine CIC 307
Indrajeet Dubey v. PIO, (Vinod Kumar Tiwari, IC), 2025 SCC OnLine CIC 313
Mrityunjay Kumar v. PIO, (Heeralal Samariya, CIC), 2025 SCC OnLine CIC 303
Rajesh Kumar Mishra v. PIO, (Vinod Kumar Tiwari, IC), 2025 SCC OnLine CIC 312
Rajnish Ratnakar v. PIO, (Heeralal Samariya, CIC), 2025 SCC OnLine CIC 299
Rajnish Ratnakar v. PIO, (Heeralal Samariya, CIC), 2025 SCC OnLine CIC 311
Ram K. Ahuja v. PIO, (Heeralal Samariya, CIC), 2025 SCC OnLine CIC 300
Santosh Abhaykumar Lonkar v. PIO, (Heeralal Samariya, CIC), 2025 SCC OnLine CIC 305
Srikanth Sreedhar v. PIO, (Heeralal Samariya, CIC), 2025 SCC OnLine CIC 301
Srikanth Sreedhar v. PIO, (Heeralal Samariya, CIC), 2025 SCC OnLine CIC 302
Y.P. Mahajan v. PIO, (Heeralal Samariya, CIC), 2025 SCC OnLine CIC 308
```

#### **Debts Recovery Appellate Tribunal** [7]

BIS Industries v. Debt Recovery Tribunal - III, (Brijesh Sethi, Chairperson), 2025 SCC OnLine DRAT 62

- Kailash Chandra Shailendra Kumar v. Union Bank of India, (R.D. Khare, Chairperson), 2025 SCC OnLine DRAT 58
- Lumax Auto Technologies Ltd. v. Doha Bank QSC, (Brijesh Sethi, Chairperson), 2025 SCC OnLine DRAT 59
- Manish Kaushik v. Piramal Capital & Housing Finance Ltd., (Brijesh Sethi, Chairperson), 2025 SCC OnLine DRAT 61
- R. Vijayabhaskar v. SBI, (G. Chandrasekharan, Chairperson), 2025 SCC OnLine DRAT 63 Vishal Gupta v. Urgo Capital Ltd., (Brijesh Sethi, Chairperson), 2025 SCC OnLine DRAT 60

#### **Debts Recovery Tribunal** [2]

Unitech International Ltd. v. Bank of Maharashtra, (Harish Kumar Kaushik, Presiding Officer), 2025 SCC OnLine DRT 2

#### **Central Electricity Regulatory Commission** [2]

Power Grid Corpn. of India Ltd. v. TANGEDCO Ltd., (Ramesh Babu V., Member and Harish Dudani, Member), 2025 SCC OnLine CERC 33

#### **Insolvency and Bankruptcy Board of India** [3]

Ishrat Ali v. Insolvency & Bankruptcy Board of India, (Kulwant Singh, First Appellate Authority), 2025 SCC OnLine IBBI 49

Sree Metaliks Ltd., In re, (Jayanti Prasad, Whole Time Member), 2025 SCC OnLine IBBI 50

#### **Income Tax Appellate Tribunal** [64]

- Aakash Rameshbhai Ailani v. CIT, (Dr. B.R.R. Kumar, V.P. and T.R. Senthil Kumar, J.M.), 2025 SCC OnLine ITAT 3851
- Amrit Breeder Farms (P) Ltd. v. CIT, (Pradip Kumar Choubey, J.M. and Rakesh Mishra, A.M.), 2025 SCC OnLine ITAT 3865
- Amrrut Shavjjibhai Gada v. CIT, (Narendra Kumar Billaiya, A.M. and Sandeep Singh Karhail, J.M.), 2025 SCC OnLine ITAT 3858
- Anurag Dahiya v. CIT, (Vikas Awasthy, J.M.), 2025 SCC OnLine ITAT 3891
- Asha Viren Raj v. CIT, (Narendra Kumar Billaiya, A.M. and Sandeep Singh Karhail, J.M.), 2025 SCC OnLine ITAT 3856
- Balaji Ravuri Tirupati v. CIT, (Vijay Pal Rao, V.P. and Madhusudan Sawdia, A.M.), 2025 SCC OnLine ITAT 3882
- Bhatt Mewada Brahm Samaj v. CIT, (Dr. B.R.R. Kumar, V.P. and T.R. Senthil Kumar, J.M.), 2025 SCC OnLine ITAT 3850
- CIT v. Delhi Tourism and Transportation Development Corpn. Ltd., (Shamim Yahya, A.M. and Sudhir Pareek, J.M.), 2025 SCC OnLine ITAT 3877
- CIT v. Jainam Investments, (Anikesh Banerjee, J.M. and Padmavathy S., A.M.), 2025 SCC OnLine ITAT 3862
- CIT v. Khimchand Okchand Bhansali, (Narender Kumar Choudhry, J.M.), 2025 SCC OnLine ITAT 3837

- CIT v. Panchanbhai Muljibhai Chavda, (Suchitra Kamble, J.P. and Makarand V. Mahadeokar, A.M.), 2025 SCC OnLine ITAT 3873
- CIT v. Rajendra Rasiklal Shah, (Dr. Manish Borad, A.M. and Astha Chandra, J.M.), 2025 SCC OnLine ITAT 3863
- CIT v. Sanjeev Agarwal, (Sunil Kumar Singh, J.M. and Brajesh Kumar Singh, A.M.), 2025 SCC OnLine ITAT 3894
- CIT v. Tata Teleservices Ltd., (Dr B.R.R. Kumar, A.M. and Anubhav Sharma, J.M.), 2024 SCC OnLine ITAT 6040
- CIT v. Vodafone West Ltd., (Satbeer Singh Godara, J.M. and S. Rifaur Rahman, A.M.), 2025 SCC OnLine ITAT 3838
- Clive Richard Butterfield v. CIT, (Anadee Nath Misshra, A.M.), 2025 SCC OnLine ITAT 3869
- Comoro Technologies (P) Ltd. v. CIT, (Satbeer Singh Godara, J.M. and Manish Agarwal, A.M.), 2025 SCC OnLine ITAT 3848
- Davinder Kumar v. CIT, (Vikas Awasthy, J.M.), 2025 SCC OnLine ITAT 3890
- Deora Electric Works v. CIT, (Sudhanshu Srivastava, J.M. and Nikhil Choudhary, A.M.), 2025 SCC OnLine ITAT 3864
- Dev Plast Industries v. CIT, (Dr. S. Seethalakshmi, J.M. and Rathod Kamlesh Jayantbhai, A.M.), 2025 SCC OnLine ITAT 3898
- Dharampal Singh v. CIT, (Shamim Yahya, A.M. and Sudhir Pareek, J.M.), 2025 SCC OnLine ITAT 3876
- Escorts Ltd. v. CIT, (Yogesh Kumar U.S., J.M. and Avdhesh Kumar Mishra, A.M.), 2025 SCC OnLine ITAT 3861
- Garden View Foods (P) Ltd. v. CIT, (M. Balaganesh, A.M. and Madhumita Roy, J.M.), 2025 SCC OnLine ITAT 3840
- Godrej Agrovet Ltd. v. CIT, (Amarjit Singh, A.M. and Sandeep Singh Karhail, J.M.), 2025 SCC OnLine ITAT 3859
- Gramya Vikas Pratishthan Koba v. CIT, (Sanjay Garg, J.M. and Makarand V. Mahadeokar, A.M.), 2025 SCC OnLine ITAT 3846
- Indraprastha Institute of Information Technology v. Assessment Unit, Income Tax Department, (M. Balaganesh, A.M. and Anubhav Sharma, J.M.), 2025 SCC OnLine ITAT 3854
- Isa Viswa Prajnana Trust v. CIT, (Inturi Rama Rao, A.M.), 2025 SCC OnLine ITAT 3885
- Jamshedpur Transport Co. Ltd. v. CIT, (Sonjoy Sarma, J.M. and Rakesh Mishra, A.M.), 2025 SCC OnLine ITAT 3870
- Jin Mitra Sangh v. CIT, (Anikesh Banerjee, J.M. and Omkareshwar Chidara, A.M.), 2025 SCC OnLine ITAT 3855
- Jomon John v. NFAC, (Inturi Rama Rao, A.M. and Keshav Dubey, J.M.), 2025 SCC OnLine ITAT 3895
- Jugal Kishor Pradhan v. CIT, (S. Rifaur Rahman, A.M.), 2025 SCC OnLine ITAT 3842
- Mahavir Yuva Sarva Shiksha Samajik Samiti v. CIT, (Bhagirath Mal Biyani, A.M. and Paresh M. Joshi, J.M.), 2025 SCC OnLine ITAT 3860
- Marguerite Lasusa Chawla v. CIT, (Satbeer Singh Godara, J.M. and S. Rifaur Rahman, A.M.), 2025 SCC OnLine ITAT 3844

- Mikado Textile Industries Ltd. v. CIT, (Amit Shukla, J.M. and Girish Agrawal, A.M.), 2025 SCC OnLine ITAT 3896
- Milan Sachin Soundalkar v. ITD, NFAC, (Amit Shukla, J.M. and Girish Agrawal, A.M.), 2025 SCC OnLine ITAT 3881
- Naimishbhai Kantibhai Patel v. CIT, (Dr. B.R.R. Kumar, V.P. and T.R. Senthil Kumar, J.M.), 2025 SCC OnLine ITAT 3852
- Nashik Surgical Society v. CIT, (R.K. Panda, V.P. and Astha Chandra, J.M.), 2025 SCC OnLine ITAT 3889
- New Chalai Agencies v. CIT, (Inturi Rama Rao, A.M. and Keshav Dubey, J.M.), 2025 SCC OnLine ITAT 3897
- Nipa Nishithbhai Park v. CIT, (Annapurna Gupta, A.M.), 2025 SCC OnLine ITAT 3887
- Pallichankudi Joseph Peter v. CIT, (Inturi Rama Rao, A.M. and Keshav Dubey, J.M.), 2025 SCC OnLine ITAT 3878
- Prakashkumar Rajput v. CIT, (Siddhartha Nautiyal, J.M. and Makarand V. Mahadeokar, A.M.), 2025 SCC OnLine ITAT 3849
- Rikhavdevji and Kunthunathji Prabhu Jain v. CIT, (Sanjay Garg, J.M. and Makarand V. Mahadeokar, A.M.), 2025 SCC OnLine ITAT 3845
- Sandhya v. CIT, (Vikas Awasthy, J.M.), 2025 SCC OnLine ITAT 3888
- Saurabh Khanna v. CIT, (Vikas Awasthy, J.M.), 2025 SCC OnLine ITAT 3892
- Secret Charitable Trust v. CIT, (Sanjay Garg, J.M. and Makarand V. Mahadeokar, A.M.), 2025 SCC OnLine ITAT 3847
- Seeta Ram Singh v. CIT, (S. Rifaur Rahman, A.M.), 2025 SCC OnLine ITAT 3841
- Seth Chimi Ram Charitable Trust v. CIT, (Dr. S. Seethalakshmi, J.M. and Rathod Kamlesh Javantbhai, A.M.), 2025 SCC OnLine ITAT 3884
- Shiv Kumar Singh v. CIT, (Vikas Awasthy, J.M.), 2025 SCC OnLine ITAT 3893
- Shree Umiya Patidar Seva Charitable Trust v. CIT, (Annapurna Gupta, A.M. and Suchitra Kamble, J.M.), 2025 SCC OnLine ITAT 3874
- Shri ShyamDass Baba Trust Palwal v. CIT, (M. Balaganesh, A.M. and Yogesh Kumar U.S., J.M.), 2025 SCC OnLine ITAT 3872
- Shubham Malik v. CIT, (M. Balaganesh, A.M. and Yogesh Kumar U.S., J.M.), 2025 SCC OnLine ITAT 3875
- Sima Dhara v. CIT, (Sonjoy Sarma, J.M. and Rakesh Mishra, A.M.), 2025 SCC OnLine ITAT 3868
- Sri Gandhari Ammancoil Trust v. CIT, (Inturi Rama Rao, A.M.), 2025 SCC OnLine ITAT 3886
- Sri Radha Govind Bhajan Kutir Seva Trust v. CIT, (Sunil Kumar Singh, J.M. and Brajesh Kumar Singh, A.M.), 2025 SCC OnLine ITAT 3879
- Sulay Paper (P) Ltd. v. CIT, (Sanjay Garg, J.M. and Narendra Prasad Sinha, A.M.), 2025 SCC OnLine ITAT 3839
- Surender Singh v. CIT, (S. Rifaur Rahman, A.M.), 2025 SCC OnLine ITAT 3843
- Suresh Raghunath Julka v. CIT, (Vikas Awasthy, J.M.), 2025 SCC OnLine ITAT 3880
- Sureshbhai Ranchhodbhai Patel v. CIT, (Sanjay Garg, J.M. and Narendra Prasad Sinha, A.M.), 2025 SCC OnLine ITAT 3871
- Tarun Koley v. CIT, (George Mathan, J.M. and Rakesh Mishra, A.M.), 2025 SCC OnLine ITAT 3867

- Veer Mehra Trust v. CIT, (George Mathan, J.M. and Rakesh Mishra, A.M.), 2025 SCC OnLine ITAT 3866
- Vikalp Education Society v. CIT, (M. Balaganesh, A.M. and Anubhav Sharma, J.M.), 2025 SCC OnLine ITAT 3857
- Vineet Kumar Rituraj Pawar v. CIT, (Sunil Kumar Singh, J.M. and Brajesh Kumar Singh, A.M.), 2025 SCC OnLine ITAT 3883
- YKK India (P) Ltd. v. CIT, (Anubhav Sharma, J.M. and Naveen Chandra, A.M.), 2025 SCC OnLine ITAT 3853

# National Company Law Tribunal [77]

- ACIL Ltd., In re, (Bidisha Banerjee, Member (Judicial) and Madhu Sinha, Member (Technical)), 2025 SCC OnLine NCLT 1740
- Aditya Birla Fashion & Retail Ltd., In re, (Prabhat Kumar, Member (Technical) and V.G. Bisht, Member (Judicial)), 2025 SCC OnLine NCLT 1729
- Ajay Tajpuriya v. Goel Ganga Infrastructure & Real Estate (P) Ltd., (Prabhat Kumar, Member (Technical) and Virendrasingh Bisht, Member (Judicial)), 2025 SCC OnLine NCLT 1752
- Aloke Kumar Dhar v. Everest Pharmaceuticals (P) Ltd., (Bidisha Banerjee, Member (Judicial) and Madhu Sinha, Member (Technical)), 2025 SCC OnLine NCLT 1726
- Anil Goel v. Maharashtra State Electricity Distribution Co. Ltd., (Sanjiv Dutt, Member (Technical) and Ashish Kalia, Member (Judicial)), 2025 SCC OnLine NCLT 1768
- Asset Reconstruction Co. (India) Ltd. v. Surya Treasure Island (P) Ltd., (Lakshmi Gurung, Member (Judicial) and Hariharan Neelakanta Iyer, Member (Technical)), 2025 SCC OnLine NCLT 1781
- Bank of Baroda v. Mandhana Industries Ltd., (Prabhat Kumar, Member (Technical) and V.G. Bisht, Member (Judicial)), 2025 SCC OnLine NCLT 1770
- Bank of Baroda v. Topworth Pipes & Tubes (P) Ltd., (Prabhat Kumar, Member (Technical) and V.G. Bisht, Member (Judicial)), 2025 SCC OnLine NCLT 1782
- Bank of India v. Gupta Infratec (P) Ltd., (Lakshmi Gurung, Member (Judicial) and Hariharan Neelakanta Iyer, Member (Technical)), 2025 SCC OnLine NCLT 1758
- Bank of India v. Vishal Structurals (P) Ltd., (Sameer Kakar, Member (Technical) and Nilesh Sharma, Member (Judicial)), 2025 SCC OnLine NCLT 1747
- Bhartia Real Properties (P) Ltd., In re, (Bidisha Banerjee, Member (Judicial) and Madhu Sinha, Member (Technical)), 2025 SCC OnLine NCLT 1739
- Bil Infratech Ltd. v. Legacy Global Projects (P) Ltd., (K. Biswal, Member (Judicial) and Ravichandran Ramasamy, Member (Technical)), 2025 SCC OnLine NCLT 1748
- Biostadt India Ltd. v. Sonachi Industries Ltd., (Lakshmi Gurung, Member (Judicial) and Hariharan Neelakanta Iyer, Member (Technical)), 2025 SCC OnLine NCLT 1780
- BO Constructions (P) Ltd., In re, (Bidisha Banerjee, Member (Judicial) and Madhu Sinha, Member (Technical)), 2025 SCC OnLine NCLT 1710
- BSE Institute Ltd., In re, (Ashish Kalia, Member (Judicial) and Sanjiv Dutt, Member (Technical)), 2025 SCC OnLine NCLT 1741
- Budhrani Housing Developers (P) Ltd. v. Ajay Kumar Garg, (Sanjiv Dutt, Member (Technical) and Ashish Kalia, Member (Judicial)), 2025 SCC OnLine NCLT 1771

- Canara Bank v. Galaxy Constructions & Contractors (P) Ltd., (Sameer Kakar, Member (Technical) and Nilesh Sharma, Member (Judicial)), 2025 SCC OnLine NCLT 1720
- Canara Bank v. Trillion Real Estate & Properties (India) (P) Ltd., (Sameer Kakar, Member (Technical) and Nilesh Sharma, Member (Judicial)), 2025 SCC OnLine NCLT 1721
- Commr. of Central Tax v. Hari Babu Thota, (K. Biswal, Member (Judicial) and Ravichandran Ramasamy, Member (Technical)), 2025 SCC OnLine NCLT 1772
- Culrrossnopport Unitic SP. v. Sharon Bio-Medicine Ltd., (Prabhat Kumar, Member (Technical) and Virendrasingh Bisht, Member (Judicial)), 2025 SCC OnLine NCLT 1769
- Deepak B. Patel v. Bhoomi Builders (P) Ltd., (Sanjiv Dutt, Member (Technical) and Ashish Kalia, Member (Judicial)), 2025 SCC OnLine NCLT 1779
- Deepak T Pai Raikar v. Brown Packaging System (P) Ltd., (Prabhat Kumar, Member (Technical) and Virendrasingh Bisht, Member (Judicial)), 2025 SCC OnLine NCLT 1773
- Fairmacs Shipping & Transport Services (P) Ltd. v. Trimurti Corn Agro Foods (P) Ltd., (Lakshmi Gurung, Member (Judicial) and Hariharan Neelakanta Iyer, Member (Technical)), 2025 SCC OnLine NCLT 1755
- Flute Aura Enterprises (P) Ltd., In re, (Anil Raj Chellan, Member (Technical) and K.R. Saji Kumar, Member (Judicial)), 2024 SCC OnLine NCLT 4052
- Fouzan Mohd. Khan v. AD Process Printers (P) Ltd., (Sunil Kumar Aggarwal, Member (Judicial) and Radhakrishna Sreepada, Member (Technical)), 2025 SCC OnLine NCLT 1712
- Gopal Pulse Processors (P) Ltd. v. Kogta Global (P) Ltd., (Ashish Kalia, Member (Judicial) and Sanjiv Dutt, Member (Technical)), 2025 SCC OnLine NCLT 1717
- Gopani International (P) Ltd., In re, (Prabhat Kumar, Member (Technical) and V.G. Bisht, Member (Judicial)), 2025 SCC OnLine NCLT 1727
- Greenlight Technologies (P) Ltd., In re, (Sunil Kumar Aggarwal, Member (Judicial) and Radhakrishna Sreepada, Member (Technical)), 2025 SCC OnLine NCLT 1714
- Happiest Minds Edutech (P) Ltd., In re, (Sunil Kumar Aggarwal, Member (Judicial) and Radhakrishna Sreepada, Member (Technical)), 2025 SCC OnLine NCLT 1715
- HDFC Bank Ltd. v. Kamla Real Estate Hub (P) Ltd., (Lakshmi Gurung, Member (Judicial) and Charanjeet Singh Gulati, Member (Technical)), 2025 SCC OnLine NCLT 1757
- HOABL Arcade (P) Ltd., In re, (Prabhat Kumar, Member (Technical) and V.G. Bisht, Member (Judicial)), 2025 SCC OnLine NCLT 1744
- HSM International (P) Ltd., In re, (Bidisha Banerjee, Member (Judicial) and Madhu Sinha, Member (Technical)), 2025 SCC OnLine NCLT 1733
- ICICI Bank Ltd. v. Innoventive Industries Ltd., (Prabhat Kumar, Member (Technical) and Virendrasingh Bisht, Member (Judicial)), 2025 SCC OnLine NCLT 1775
- ICICI Bank Ltd. v. Lanco Babandh Power Ltd., (Rajeev Bhardwaj, Member (Judicial) and Sanjay Puri, Member (Technical)), 2025 SCC OnLine NCLT 1762
- *IL&FS Transportation Networks Ltd.* v. *Union of India*, (Prabhat Kumar, Member (Technical) and Virendrasingh Bisht, Member (Judicial)), 2025 SCC OnLine NCLT 1751
- Indian Overseas Bank v. Yummz Foods (P) Ltd., (Bidisha Banerjee, Member (Judicial) and Madhu Sinha, Member (Technical)), 2025 SCC OnLine NCLT 1753
- Indian Renewable Energy Development Agency Ltd. v. Lokshakti Sugar & Allied Industries Ltd., (Anil Raj Chellan, Member (Technical) and K.R. Saji Kumar, Member (Judicial)), 2025 SCC OnLine NCLT 1778

- *Ishwar Punjabi* v. *Silver Jubilee Motors Ltd.*, (Sanjiv Dutt, Member (Technical) and Ashish Kalia, Member (Judicial)), 2025 SCC OnLine NCLT 1765
- Jayaben Shantilal Doshi v. Shreehari Fabrics (P) Ltd., (Prabhat Kumar, Member (Technical) and V.G. Bisht, Member (Judicial)), 2025 SCC OnLine NCLT 1750
- Kalicharan Makhijani v. Suraj T Nanda, (Sanjiv Dutt, Member (Technical) and Ashish Kalia, Member (Judicial)), 2025 SCC OnLine NCLT 1738
- Kasturi Promoter (P) Ltd. v. Registrar of Companies, (Bidisha Banerjee, Member (Judicial) and Madhu Sinha, Member (Technical)), 2025 SCC OnLine NCLT 1743
- Khukri Plastics (P) Ltd., In re, (Prabhat Kumar, Member (Technical) and V.G. Bisht, Member (Judicial)), 2025 SCC OnLine NCLT 1711
- Kogta International (P) Ltd., In re, (Anil Raj Chellan, Member (Technical) and K.R. Saji Kumar, Member (Judicial)), 2025 SCC OnLine NCLT 1716
- Kotak Mahindra Bank Ltd. v. Hybro Foods (P) Ltd., (Sushil Mahadeorao Kochey, Member (Judicial) and Charanjeet Singh Gulati, Member (Technical)), 2025 SCC OnLine NCLT 1759
- LIC Housing Finance Ltd. v. Shree Sainath Land & Development (India) (P) Ltd., (Anil Raj Chellan, Member (Technical) and K.R. Saji Kumar, Member (Judicial)), 2025 SCC OnLine NCLT 1777
- Maheshwari Fuel Chem (P) Ltd. v. Tuljabhavani Paper Mills (P) Ltd., (K.R. Saji Kumar, Member (Judicial) and Sanjiv Dutt, Member (Technical)), 2025 SCC OnLine NCLT 1719
- Mauritius Commercial Bank v. Varun Corpn. Ltd., (Prabhat Kumar, Member (Technical) and Virendrasingh Bisht, Member (Judicial)), 2025 SCC OnLine NCLT 1763
- Najeti v. Eagle Agro Farms (P) Ltd., (Prabhat Kumar, Member (Technical) and Virendrasingh Bisht, Member (Judicial)), 2025 SCC OnLine NCLT 1735
- Namco Industries (P) Ltd., In re, (Sushil Mahadeorao Kochey, Member (Judicial) and Charanjeet Singh Gulati, Member (Technical)), 2025 SCC OnLine NCLT 1725
- Naveen Sriram Luthra v. Bell Finvest (India) Ltd., (Sanjiv Dutt, Member (Technical) and Ashish Kalia, Member (Judicial)), 2025 SCC OnLine NCLT 1767
- Omkara Assets Reconstruction (P) Ltd. v. Mahendra Chandulal Shah, (Prabhat Kumar, Member (Technical) and Virendrasingh Bisht, Member (Judicial)), 2025 SCC OnLine NCLT 1774
- PTC Software (India) (P) Ltd., In re, (Prabhat Kumar, Member (Technical) and V.G. Bisht, Member (Judicial)), 2025 SCC OnLine NCLT 1746
- Radical Innovision (P) Ltd., In re, (Prabhat Kumar, Member (Technical) and V.G. Bisht, Member (Judicial)), 2025 SCC OnLine NCLT 1718
- Rajinder K Malhotra v. Vidyut Metallics (P) Ltd., (Prabhat Kumar, Member (Technical) and Virendrasingh Bisht, Member (Judicial)), 2025 SCC OnLine NCLT 1783
- Raymond Ltd., In re, (Prabhat Kumar, Member (Technical) and V.G. Bisht, Member (Judicial)), 2025 SCC OnLine NCLT 1728
- RBL Bank Ltd. v. MBL Infrastructure Ltd., (Bidisha Banerjee, Member (Judicial) and Madhu Sinha, Member (Technical)), 2025 SCC OnLine NCLT 1754
- RNP Scaffolding & Formwork (P) Ltd. v. Alcob India (P) Ltd., (K.R. Saji Kumar, Member (Judicial) and Sanjiv Dutt, Member (Technical)), 2025 SCC OnLine NCLT 1749
- RSM Properties (P) Ltd. v. Supermax International (P) Ltd., (Prabhat Kumar, Member (Technical) and Virendrasingh Bisht, Member (Judicial)), 2025 SCC OnLine NCLT 1784
- Samata Nagari Sahkari Patsanstha Maryadit Kopargaon v. Kalyani Education (P) Ltd., (Reeta Kohli, Member (Judicial) and Madhu Sinha, Member (Technical)), 2025 SCC OnLine NCLT 1764

- Sandeep M. Shah, In re, (Prabhat Kumar, Member (Technical) and V.G. Bisht, Member (Judicial)), 2025 SCC OnLine NCLT 1724
- Sankatmochan Properties (P) Ltd., In re, (Bidisha Banerjee, Member (Judicial) and Madhu Sinha, Member (Technical)), 2025 SCC OnLine NCLT 1745
- Sapphire Properties (P) Ltd. v. Unique Properties (P) Ltd., (Prabhat Kumar, Member (Technical) and Virendrasingh Bisht, Member (Judicial)), 2025 SCC OnLine NCLT 1734
- Sheela Yeshwantrao Chowgule v. Mangal Farming & Agro Industries (P) Ltd., (Sanjiv Dutt, Member (Technical) and Ashish Kalia, Member (Judicial)), 2025 SCC OnLine NCLT 1766
- Stellar Minchem v. Trivenimudrai Project Ltd., (Sameer Kakar, Member (Technical) and Nilesh Sharma, Member (Judicial)), 2025 SCC OnLine NCLT 1722
- T.R. Sadananda Bhat v. C.S. Vineet K Chaudhary, (Sanjiv Dutt, Member (Technical) and Ashish Kalia, Member (Judicial)), 2025 SCC OnLine NCLT 1736
- Tapi Sahakari Patapedhi Ltd. v. IBRIDGE Solutions (P) Ltd., (Sanjiv Dutt, Member (Technical) and Ashish Kalia, Member (Judicial)), 2025 SCC OnLine NCLT 1776
- Tharavu Technologies (P) Ltd., In re, (Charanjeet Singh Gulati, Member (Technical) and Lakshmi Gurung, Member (Judicial)), 2025 SCC OnLine NCLT 1713
- Tremco CPG (India) (P) Ltd. v. Brite Proofings (P) Ltd., (Sameer Kakar, Member (Technical) and Nilesh Sharma, Member (Judicial)), 2025 SCC OnLine NCLT 1723
- Trimurti Associates (P) Ltd. v. BKM Industries Ltd., (Bidisha Banerjee, Member (Judicial) and Madhu Sinha, Member (Technical)), 2025 SCC OnLine NCLT 1760
- Uma Estates & Infrastructure (P) Ltd., In re, (Rajeev Bhardwaj, Member (Judicial) and Sanjay Puri, Member (Technical)), 2025 SCC OnLine NCLT 1732
- Union Bank of India v. Guruashish Construction (P) Ltd., (Prabhat Kumar, Member (Technical) and Virendrasingh Bisht, Member (Judicial)), 2025 SCC OnLine NCLT 1761
- Urban Infrastructure Holdings (P) Ltd., In re, (Sushil Mahadeorao Kochey, Member (Judicial) and Charanjeet Singh Gulati, Member (Technical)), 2025 SCC OnLine NCLT 1742
- Veera Raghava (VR) Constructions (P) Ltd. v. Registrar of Companies, (K. Biswal, Member (Judicial) and Ravichandran Ramasamy, Member (Technical)), 2025 SCC OnLine NCLT 1731
- Vistara ITCL (India) Ltd. v. Satra Properties India Ltd., (Prabhat Kumar, Member (Technical) and V.G. Bisht, Member (Judicial)), 2025 SCC OnLine NCLT 1756
- Wat Media (P) Ltd., In re, (Prabhat Kumar, Member (Technical) and Virendrasingh Bisht, Member (Judicial)), 2025 SCC OnLine NCLT 1730
- Wellgrowth Griha Nirman (P) Ltd., In re, (Bidisha Banerjee, Member (Judicial) and Madhu Sinha, Member (Technical)), 2025 SCC OnLine NCLT 1737

#### National Green Tribunal [7]

- Ajay v. State (NCT of Delhi), (Prakash Shrivastava, Chairperson and A. Senthil Vel, Member (Expert)), 2025 SCC OnLine NGT 85
- Anita v. State of Chhattisgarh, (Sheo Kumar Singh, Member (Judicial) and Vijay Kulkarni, Member (Expert)), 2025 SCC OnLine NGT 84
- Haripriya Patel v. State of Odisha, (B. Amit Sthalekar, Member (Judicial) and Afroz Ahmad, Member (Expert)), 2025 SCC OnLine NGT 80

- Pintu Dutta v. State of W.B., (B. Amit Sthalekar, Member (Judicial) and Afroz Ahmad, Member (Expert)), 2025 SCC OnLine NGT 81
- Sohan Lal v. State of Haryana, (Prakash Shrivastava, Chairperson and A. Senthil Vel, Member (Expert)), 2025 SCC OnLine NGT 82
- Suddu v. Ministry of Environment Forest & Climate Change, (Prakash Shrivastava, Chairperson and A. Senthil Vel, Member (Expert)), 2025 SCC OnLine NGT 83

## **Telecom Disputes Settlement and Appellate Tribunal** [75]

- Act Digital Home Entertainment (P) Ltd. v. 4 Star Services, (Sanjeev Pandey, Director), 2025 SCC OnLine TDSAT 599
- Aditya Dhananjay Satwe v. Sheela Balram Sharma, (Ram Krishna Gautam, Member), 2025 SCC OnLine TDSAT 640
- Aircel Ltd. v. Bharat Sanchar Nigam Ltd., (Sanjeev Pandey, Director), 2025 SCC OnLine TDSAT 648
- Associated Broadcasting Co. (P) Ltd. v. Master Channel Community Network (P) Ltd., (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), 2025 SCC OnLine TDSAT 646
- Atma Metchem (P) Ltd. v. Bharti Airtel Ltd., (Ram Krishna Gautam, Member), 2025 SCC OnLine TDSAT 642
- Bharti Airtel Ltd. v. Aircel, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), 2025 SCC OnLine TDSAT 588
- Culver Max Entertainment (P) Ltd. v. Digital Cable Tv Network, (Sanjeev Pandey, Director), 2025 SCC OnLine TDSAT 597
- Darsh Digital Network (P) Ltd. v. Digital Cable Network, (Ram Krishna Gautam, Member), 2025 SCC OnLine TDSAT 615
- Den Network Ltd. v. R.K. Satellite, (Ram Krishna Gautam, Member), 2025 SCC OnLine TDSAT 645

  Den Network Ltd. v. Sahara India Tv Network, (Sanjeev Pandey, Director), 2025 SCC OnLine

  TDSAT 601
- Den Networks Ltd. v. Business Broadcast News (P) Ltd., (Sanjeev Pandey, Director), 2025 SCC OnLine TDSAT 637
- Den Networks Ltd. v. Chetanbhai Reval, (Sanjeev Pandey, Director), 2025 SCC OnLine TDSAT 584
- Den Networks Ltd. v. Dishum Broadcasting (P) Ltd., (Sanjeev Pandey, Director), 2025 SCC OnLine TDSAT 634
- Den Networks Ltd. v. Kirthi Cable Network, (Ram Krishna Gautam, Member), 2025 SCC OnLine TDSAT 639
- Den Networks Ltd. v. Planet Cable Tv Network, (Sanjeev Pandey, Director), 2025 SCC OnLine TDSAT 618
- Den Networks Ltd. v. Rahul Cable Network, (Sanjeev Pandey, Director), 2025 SCC OnLine TDSAT 620
- Den Networks Ltd. v. Rnk Cable Network, (Sanjeev Pandey, Director), 2025 SCC OnLine TDSAT 622
- Den Networks Ltd. v. S.H. Cable Network, (Ram Krishna Gautam, Member), 2025 SCC OnLine TDSAT 589

- Den Networks Ltd. v. Samudhya Cable Network, (Sanjeev Pandey, Director), 2025 SCC OnLine TDSAT 602
- Den Networks Ltd. v. Skyline Cable Vision, (Sanjeev Pandey, Director), 2025 SCC OnLine TDSAT 612
- Den Networks Ltd. v. Suprabha Communication, (Sanjeev Pandey, Director), 2025 SCC OnLine TDSAT 623
- Digicable Network India (P) Ltd. v. Allied Infotainment Distribution (P) Ltd., (Ram Krishna Gautam, Member), 2025 SCC OnLine TDSAT 621
- Digicable Networks (india) (P) Ltd. v. Allied Infotainment Distribution Ltd., (Ram Krishna Gautam, Member), 2025 SCC OnLine TDSAT 608
- Discovery Communication India v. Abs Digital Cable (P) Ltd., (Ram Krishna Gautam, Member), 2025 SCC OnLine TDSAT 614
- Dish Tv India Ltd. v. Broadcast Initiatives Ltd., (Ram Krishna Gautam, Member), 2025 SCC OnLine TDSAT 616
- Eenadu Television (P) Ltd. v. Bhagyanagar Digital Services (P) Ltd., (Ram Krishna Gautam, Member), 2025 SCC OnLine TDSAT 591
- Fastway Transmission (P) Ltd. v. Amit Cable Network, (Sanjeev Pandey, Director), 2025 SCC OnLine TDSAT 613
- Fastway Transmission (P) Ltd. v. Defence Network, (Sanjeev Pandey, Director), 2025 SCC OnLine TDSAT 587
- Fastway Transmission (P) Ltd. v. Mintu Cable Network, (Sanjeev Pandey, Director), 2025 SCC OnLine TDSAT 582
- Fastway Transmission (P) Ltd. v. New Guru Nanak Cable, (Sanjeev Pandey, Director), 2025 SCC OnLine TDSAT 630
- Gtpl Hathway Ltd. v. Pioneer Channel Factory (P) Ltd., (Ram Krishna Gautam, Member), 2025 SCC OnLine TDSAT 606
- Gtpl Hathway Ltd. v. Sapphire Media Ltd., (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), 2025 SCC OnLine TDSAT 603
- Hathway Cable & Datacom Ltd. v. Queen Media (P) Ltd., (Ram Krishna Gautam, Member), 2025 SCC OnLine TDSAT 594
- Hathway Digital (P) Ltd. v. Seven Star Cable Network, (Sanjeev Pandey, Director), 2025 SCC OnLine TDSAT 626
- Hathway Digital (P) Ltd. v. Star Vision Cable Network, (Ram Krishna Gautam, Member), 2025 SCC OnLine TDSAT 581
- Hathway Digital Ltd. v. Sristi Infotainment, (Ram Krishna Gautam, Member), 2025 SCC OnLine TDSAT 628
- Imcl v. Aniket Pareghi, (Ram Krishna Gautam, Member), 2025 SCC OnLine TDSAT 604
- India Cable Net Co. Ltd. v. Adject Advertising Agency, (Ram Krishna Gautam, Member), 2025 SCC OnLine TDSAT 619
- India Cast Media Distribution (P) Ltd. v. Aftab Cable Vision, (Sanjeev Pandey, Director), 2025 SCC OnLine TDSAT 590
- Indiacast Media Distribution (P) Ltd. v. City Television Networks, (Sanjeev Pandey, Director), 2025 SCC OnLine TDSAT 627

- Indiansign (P) Ltd. v. Yash Satellite Industries (P) Ltd., (Sanjeev Pandey, Director), 2025 SCC OnLine TDSAT 636
- Indusind Bank Ltd. v. Prothous Engineering Services (P) Ltd., (Ram Krishna Gautam, Member), 2025 SCC OnLine TDSAT 644
- Indusind Media & Communications Ltd. v. Baba Cable, (Ram Krishna Gautam, Member), 2025 SCC OnLine TDSAT 583
- Indusind Media & Communications Ltd. v. Prashant Indulkar, (Sanjeev Pandey, Director), 2025 SCC OnLine TDSAT 635
- Indusind Media & Communications Ltd. v. Vandana Cable Network, (Ram Krishna Gautam, Member), 2025 SCC OnLine TDSAT 617
- Kings Broadband (P) Ltd. v. Union of India, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), 2025 SCC OnLine TDSAT 647
- Pimpri Chinchwad Media Communication (P) Ltd. v. Om Cable Vision, (Ram Krishna Gautam, Member), 2025 SCC OnLine TDSAT 629
- Power Grid Corpn. of India v. JK Airswift Hi Speed Internet Services (P) Ltd., (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), 2025 SCC OnLine TDSAT 649
- Punjab National Bank v. Harish Chopra, (Ram Krishna Gautam, Member), 2025 SCC OnLine TDSAT 641
- Rajasthan Infotech Media Service (P) Ltd. v. Star India (P) Ltd., (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), 2025 SCC OnLine TDSAT 585
- Scod 18 Networking (P) Ltd. v. Sahara India TV Network, (Ram Krishna Gautam, Member), 2025 SCC OnLine TDSAT 638
- Siti Cable Network (P) Ltd. v. Apana Cable Networ, (Ram Krishna Gautam, Member), 2025 SCC OnLine TDSAT 593
- Siti Cable Network Ltd. v. Dwarka Cable, (Ram Krishna Gautam, Member), 2025 SCC OnLine TDSAT 625
- Siti Network Ltd. v. Adishakthi Cable & Internet, (Sanjeev Pandey, Director), 2025 SCC OnLine TDSAT 633
- Siti Network Ltd. v. Sai Digital Cable, (Ram Krishna Gautam, Member), 2025 SCC OnLine TDSAT 631
- Siti Network Ltd. v. Sri Adhishakthi Cable Network, (Sanjeev Pandey, Director), 2025 SCC OnLine TDSAT 632
- Siti Networks Ltd. v. Garg Cable Tv Network, (Ram Krishna Gautam, Member), 2025 SCC OnLine TDSAT 609
- Siti Networks Ltd. v. SBJ Cable Network, (Ram Krishna Gautam, Member), 2025 SCC OnLine TDSAT 611
- Siti Networks Ltd. v. TC Vision Cable Network, (Sanjeev Pandey, Director), 2025 SCC OnLine TDSAT 605
- Sivakami Amman Cable Tv System v. Mavis Satcom Ltd., (Sanjeev Pandey, Director), 2025 SCC OnLine TDSAT 596
- Sky Futuristic Services (P) Ltd. v. Union of India, (Sanjeev Pandey, Director), 2025 SCC OnLine TDSAT 652
- Sky Media v. Star India (P) Ltd., (Sanjeev Pandey, Director), 2025 SCC OnLine TDSAT 598

- Star India (P) Ltd. v. Hathway Cbn Multinet (P) Ltd., (Sanjeev Pandey, Director), 2025 SCC OnLine TDSAT 586
- Star India (P) Ltd. v. Novabase Digital Entertainment (P) Ltd., (Sanjeev Pandey, Director), 2025 SCC OnLine TDSAT 595
- Star India (P) Ltd. v. Seven Star Information Technology (P) Ltd., (Ram Krishna Gautam, Member), 2025 SCC OnLine TDSAT 592
- Star India Ltd. v. Prasar Bharti, (Sanjeev Pandey, Director), 2025 SCC OnLine TDSAT 607
- Swiftmail Communications (P) Ltd. v. Yogesh Multiple Solution, (Sanjeev Pandey, Director), 2025 SCC OnLine TDSAT 654
- Taj Television (india) (P) Ltd. v. Home Cable Network (P) Ltd., (Sanjeev Pandey, Director), 2025 SCC OnLine TDSAT 624
- Tata Communications Ltd. v. Fiber Air Services (P) Ltd., (Sanjeev Pandey, Director), 2025 SCC OnLine TDSAT 651
- Tata Communications Ltd. v. SBR Telecom (P) Ltd., (Sanjeev Pandey, Director), 2025 SCC OnLine TDSAT 650
- Tata Communications Ltd. v. Svd Digital Networks (P) Ltd., (D.N. Patel, Chairperson and Subodh Kumar Gupta, Member), 2025 SCC OnLine TDSAT 653
- TTV Cable Network v. Gayatri Cable Tv Network, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), 2025 SCC OnLine TDSAT 600
- Yes Bank Ltd. v. Wardha Nagari Sahakari Adhikosh, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), 2025 SCC OnLine TDSAT 643
- Zee Entertainment Enterprise Ltd. v. Sreesaibab Digital High Defination Advanced Network (P) Ltd., (Sanjeev Pandey, Director), 2025 SCC OnLine TDSAT 610

#### Uttar Pradesh Appellate Authority for Advance Ruling (GST) [2]

CAE Simulation Training (P) Ltd., In re, (Uma Shanker, Member, AAAR Central Tax and Ministhy S, Member, AAAR State Tax), 2023 SCC OnLine UP AAAR-GST 5

#### Andhra Pradesh Authority for Advance Ruling (GST) [9]

- AP Power Development Co. Ltd., In re, (K. Ravi Sankar, Commissioner of State Tax (Member) and R.V. Pradhamesh Bhanu, Joint Commissioner of Central Tax (Member)), 2023 SCC OnLine AP AAR-GST 11
- Brandix Apparel India (P) Ltd., In re, (K. Ravi Sankar, Commissioner of State Tax (Member) and R.V. Pradhamesh Bhanu, Joint Commissioner of Central Tax (Member)), 2023 SCC OnLine AP AAR-GST 8
- Indian Hume Pipe Co. Ltd., In re, (K. Ravi Sankar, Commissioner of State Tax (Member) and R.V.
  Pradhamesh Bhanu, Joint Commissioner of Central Tax (Member)), 2023 SCC OnLine AP AAR-GST 5
- Om Shree Maa Mangala Logistics (P) Ltd., In re, (K. Ravi Sankar, Commissioner of State Tax (Member) and R.V. Pradhamesh Bhanu, Joint Commissioner of Central Tax (Member)), 2023 SCC OnLine AP AAR-GST 12

- Saddles International Automotive & Aviation Interiors (P) Ltd., In re, (K. Ravi Sankar, Commissioner of State Tax (Member) and B. Lakshmi Narayana, IRS, Joint Commissioner of Central Tax (Member)), 2023 SCC OnLine AP AAR-GST 10
- South India Krishna Oil & Fats (P) Ltd., In re, (K. Ravi Sankar, Commissioner of State Tax (Member) and B. Lakshmi Narayana, IRS, Joint Commissioner of Central Tax (Member)), 2023 SCC OnLine AP AAR-GST 7
- Sri Seetharamnjaneya Sortex, In re, (K. Ravi Sankar, Commissioner of State Tax (Member) and R.V. Pradhamesh Bhanu, Joint Commissioner of Central Tax (Member)), 2023 SCC OnLine AP AAR-GST 6
- Zuari Farmhub Ltd., In re, (K. Ravi Sankar, Commissioner of State Tax (Member) and B. Lakshmi Narayana, IRS, Joint Commissioner of Central Tax (Member)), 2023 SCC OnLine AP AAR-GST 9

### Chhattisgarh Authority for Advance Ruling (GST) [2]

Hitachi Energy India Ltd., In re, (Sonal K. Mishra, Joint Commissioner and Shravan Kumar Bansal, Additional Commissioner), 2023 SCC OnLine Chh AAR-GST 4

# **Gujarat Authority for Advance Ruling (GST)** [11]

- Ambica Geotex (P) Ltd., In re, (Milind Kavatkar, Member (S) and Amit Kumar Mishra, Member (C)), 2022 SCC OnLine Guj AAR-GST 38
- Avani Pharma, In re, (Riddhesh Raval, Member (SCST) and Amit Kumar Mishra, Member (CGST)), 2023 SCC OnLine Guj AAR-GST 25
- Dedicated Freight Corridor Corpn. of India Ltd., In re, (Riddhesh Raval, Member (SGST) and Amit Kumar Mishra, Member (CGST)), 2023 SCC OnLine Guj AAR-GST 24
- Hojiwala Infrastructure Ltd., In re, (Milind Kavatkar, Member (S) and Amit Kumar Mishra, Member (C)), 2022 SCC OnLine Guj AAR-GST 40
- Palsana Enviro Protection Ltd., In re, (Milind Kavatkar, Member (S) and Amit Kumar Mishra, Member (C)), 2022 SCC OnLine Guj AAR-GST 42
- Prajapati Keval Dineshbhai, In re, (Milind Kavatkar, Member (S) and Amit Kumar Mishra, Member (C)), 2022 SCC OnLine Guj AAR-GST 41
- Punagri Organics & Life sciences (P) Ltd., In re, (Riddhesh Raval, Member (SCST) and Amit Kumar Mishra, Member (CGST)), 2023 SCC OnLine Guj AAR-GST 28
- Shivam Developers, In re, (Milind Kavatkar, Member (S) and Amit Kumar Mishra, Member (C)), 2022 SCC OnLine Guj AAR-GST 39
- Surat Textile Market Coop. Shops & Warehouses Society Ltd., In re, (Riddhesh Raval, Member (SCST) and Amit Kumar Mishra, Member (CGST)), 2023 SCC OnLine Guj AAR-GST 27
- Tasty Thrills LLP, In re, (Riddhesh Raval, Member (SCST) and Amit Kumar Mishra, Member (CGST)), 2023 SCC OnLine Guj AAR-GST 26

#### Harvana Authority for Advance Ruling (GST) [31]

100X Circle (P) Ltd., In re, (Sunder Lal, Member CGST and Kumud Singh, Member SGST), 2022 SCC OnLine Har AAR-GST 3

- ADS Spirits (P) Ltd., In re, (Sunder Lal, Member CGST and Kumud Singh, Member SGST), 2023 SCC OnLine Har AAR-GST 8
- Amarnath Aggarwal, In re, (Sunder Lal, Member CGST and Kumud Singh, Member SGST), 2022 SCC OnLine Har AAR-GST 12
- Aroma Agrotech (P) Ltd., In re, (Sunder Lal, Member CGST and Kumud Singh, Member SGST), 2022 SCC OnLine Har AAR-GST 11
- ARPK Healthcare (P) Ltd., In re, (Sunder Lal, Member CGST and Kumud Singh, Member SGST), 2023 SCC OnLine Har AAR-GST 4
- AS&D Enterprise LLP, In re, (Sunder Lal, Member CGST and Kumud Singh, Member SGST), 2022 SCC OnLine Har AAR-GST 4
- BCITS (P) Ltd., In re, (Sunder Lal, Member CGST and Kumud Singh, Member SGST), 2022 SCC OnLine Har AAR-GST 1
- Brawn Cosmetics & Herbals (P) Ltd., In re, (Sunder Lal, Member CGST and Kumud Singh, Member SGST), 2023 SCC OnLine Har AAR-GST 11
- Carewell Biotech (P) Ltd., In re, (Sunder Lal, Member CGST and Kumud Singh, Member SGST), 2022 SCC OnLine Har AAR-GST 5
- Close-North Apartment Owner's Assn., In re, (Sunder Lal, Member CGST and Kumud Singh, Member SGST), 2022 SCC OnLine Har AAR-GST 9
- DD International (P) Ltd., In re, (Sunder Lal, Member CGST and Kumud Singh, Member SGST), 2023 SCC OnLine Har AAR-GST 16
- Ess Kay Motors, In re, (Sunder Lal, Member CGST and Kumud Singh, Member SGST), 2023 SCC OnLine Har AAR-GST 14
- FMCL Henna Export Industries, In re, (Sunder Lal, Member CGST and Kumud Singh, Member SGST), 2023 SCC OnLine Har AAR-GST 18
- Johar Automobiles, In re, (Sunder Lal, Member CGST and Kumud Singh, Member SGST), 2022 SCC OnLine Har AAR-GST 6
- L & K Manpower Services, In re, (Sunder Lal, Member CGST and Kumud Singh, Member SGST), 2023 SCC OnLine Har AAR-GST 10
- Laurel Organics Ltd., In re, (Sunder Lal, Member CGST and Kumud Singh, Member SGST), 2022 SCC OnLine Har AAR-GST 13
- M.N. Solar Co. In re, (Sunder Lal, Member CGST and Kumud Singh, Member SGST), 2022 SCC OnLine Har AAR-GST 7
- Manvi Enterprise, In re, (Sunder Lal, Member CGST and Kumud Singh, Member SGST), 2023 SCC OnLine Har AAR-GST 7
- Microtek Greenburg Condominium Assn., In re, (Sunder Lal, Member CGST and Kumud Singh, Member SGST), 2023 SCC OnLine Har AAR-GST 15
- Millenium Engineers, In re, (Sunder Lal, Member CGST and Kumud Singh, Member SGST), 2022 SCC OnLine Har AAR-GST 10
- Municipal Corpn., In re, (Sunder Lal, Member CGST and Kumud Singh, Member SGST), 2023 SCC OnLine Har AAR-GST 6
- New Age Instruments & Materials (P) Ltd., In re, (Sunder Lal, Member CGST and Kumud Singh, Member SGST), 2022 SCC OnLine Har AAR-GST 14
- PI Industries Ltd., In re, (Sunder Lal, Member CGST and Kumud Singh, Member SGST), 2022 SCC OnLine Har AAR-GST 2

- Rites Ltd., In re, (Sunder Lal, Member CGST and Kumud Singh, Member SGST), 2022 SCC OnLine Har AAR-GST 8
- Unimet Profiles (P) Ltd., In re, (Sunder Lal, Member CGST and Kumud Singh, Member SGST), 2023 SCC OnLine Har AAR-GST 9
- V Civil Net India (P) Ltd., In re, (Sunder Lal, Member CGST and Kumud Singh, Member SGST), 2023 SCC OnLine Har AAR-GST 17
- Valley Residents Welfare Society, In re, (Sunder Lal, Member CGST and Kumud Singh, Member SGST), 2022 SCC OnLine Har AAR-GST 15
- VPS Motors (P) Ltd., In re, (Sunder Lal, Member CGST and Kumud Singh, Member SGST), 2023 SCC OnLine Har AAR-GST 12
- Wazir Home Solutions (P) Ltd., In re, (Sunder Lal, Member CGST and Kumud Singh, Member SGST), 2023 SCC OnLine Har AAR-GST 13
- World Tele Services, In re, (Sunder Lal, Member CGST and Kumud Singh, Member SGST), 2023 SCC OnLine Har AAR-GST 5

# Karnataka Authority for Advance Ruling (GST) [11]

- Central Police Canteen, In re, (M.P. Ravi Prasad, Additional Commissioner of Commercial Taxes Member (State) and Kiran Reddy T., Additional Commissioner of Customs & Indirect Taxes Member (Central)), 2023 SCC OnLine Kar AAR-GST 26
- Chamundeswari Elecricity Supply Corpn. Ltd., In re, (M.P. Ravi Prasad, Additional Commissioner of Commercial Taxes Member (State) and Kiran Reddy T., Additional Commissioner of Customs & Indirect Taxes Member (Central)), 2023 SCC OnLine Kar AAR-GST 32
- Deeksha Sanjay, In re, (M.P. Ravi Prasad, Additional Commissioner of Commercial Taxes Member (State) and Kiran Reddy T., Additional Commissioner of Customs & Indirect Taxes Member (Central)), 2023 SCC OnLine Kar AAR-GST 35
- Enzyme Business Center, In re, (M.P. Ravi Prasad, Additional Commissioner of Commercial Taxes Member (State) and Kiran Reddy T., Additional Commissioner of Customs & Indirect Taxes Member (Central)), 2023 SCC OnLine Kar AAR-GST 27
- Hitze Boilers (P) Ltd., In re, (M.P. Ravi Prasad, Additional Commissioner of Commerial Taxes Member (State) and Kiran Reddy T., Additional Commissioner of Customs & Indirect Taxes Member (Central)), 2023 SCC OnLine Kar AAR-GST 28
- Juspay Technologies (P) Ltd., In re, (M.P. Ravi Prasad, Additional Commissioner of Commercial Taxes Member (State) and T. Kiran Reddy, Additional Commissioner of Customs & Indirect Taxes Member (Central)), 2023 SCC OnLine Kar AAR-GST 30
- Loyal Hospitality (P) Ltd., In re, (M.P. Ravi Prasad, Additional Commissioner of Commercial Taxes Member (State) and Kiran Reddy T., Additional Commissioner of Customs & Indirect Taxes Member (Central)), 2023 SCC OnLine Kar AAR-GST 34
- Nagaraju Jayanna, In re, (M.P. Ravi Prasad, Additional Commissioner of Commercial Taxes Member (State) and Kiran Reddy T., Additional Commissioner of Customs & Indirect Taxes Member (Central)), 2023 SCC OnLine Kar AAR-GST 29
- P.K.S. Centre for Learning, In re, (M.P. Ravi Prasad, Additional Commissioner of Commercial Taxes Member (State) and Kiran Reddy T., Additional Commissioner of Customs & Indirect Taxes Member (Central)), 2023 SCC OnLine Kar AAR-GST 31

Sirimiri Nutrition Food Products (P) Ltd., In re, (M.P. Ravi Prasad, Additional Commissioner of Commercial Taxes Member (State) and Kiran Reddy T., Additional Commissioner of Customs & Indirect Taxes Member (Central)), 2023 SCC OnLine Kar AAR-GST 33

# Kerala Authority for Advance Ruling (GST) [37]

- Additional Skill Acquisition Programme Kerala, In re, (Rajeswari R. Nair, IRS & Additional Commissioner of Central Tax Member and Abdul Latheef K., Joint Commissioner of State Tax Member), 2023 SCC OnLine Ker AAR-GST 6
- Ansalam Ancil, In re, (S.L. Sreeparvathy, IRS & Addl. Commissioner of Central Tax Member and K. Abdul Latheef, Joint Commissioner of State Tax Member), 2023 SCC OnLine Ker AAR-GST 13
- Aromal Manoj, In re, (S.L. Sreeparvathy, IRS & Additional Commissioner of Central Tax Member and Abraham Renn S., IRS Additional Commissioner of State Tax Member), 2023 SCC OnLine Ker AAR-GST 5
- Best Money Gold Jewellery Ltd., In re, (S.L. Sreeparvathy, IRS & Additional Commissioner, Central Tax Member and Abraham Renn S., IRS Additional Commissioner, State Tax Member), 2023 SCC OnLine Ker AAR-GST 14
- Chipsan Aviation (P) Ltd., In re, (Gayathri P.G., IRS & Joint Commissioner of Central Tax Member and Abdul Latheef K., Joint Commissioner of State Tax Member), 2023 SCC OnLine Ker AAR-GST 8
- Choice Foundation, In re, (S.L. Sreeparvathy, IRS & Additional Commissioner, Central Tax Member and Abraham Renn S., IRS Additional Commissioner, State Tax Member), 2023 SCC OnLine Ker AAR-GST 9
- Choice Foundation, In re, (S.L. Sreeparvathy, IRS & Addl Commissioner of Central Tax Member and Abraham Renn S., IRS Addl Commissioner of State Tax Member), 2023 SCC OnLine Ker AAR-GST 15
- Cochin Port Trust, In re, (S.L. Sreeparvathy, IRS & Additional Commissioner, Central Tax Member and Abraham Renn S., IRS Additional Commissioner of State Tax Member), 2023 SCC OnLine Ker AAR-GST 16
- Confederation of Real Estate Developers' Assn. of India, In re, (S.L. Sreeparvathy, IRS & Joint Commissioner of Central Tax Member and Abraham Renn S., I.R.S. Additional Commissioner of State Tax Member), 2022 SCC OnLine Ker AAR-GST 18
- Confident Projects Residential, In re, (S.L. Sreeparvathy, IRS & Additional Commissioner of Central Tax Member and K. Abdul Latheef, Joint Commissioner of State Tax Member), 2023 SCC OnLine Ker AAR-GST 17
- Dharti Dredging & Infrastructure Ltd., In re, (S.L. Sreeparvathy, IRS & Additional Commissioner of Central Tax Member and Abraham Renn S., IRS Additional Commissioner of State Tax Member), 2023 SCC OnLine Ker AAR-GST 10
- Emal Manjeri Global LLP, In re, (Gayathri P.G., IRS & Joint Commissioner of Central Tax Member and Abdul Latheef K., Joint Commissioner of State Tax Member), 2023 SCC OnLine Ker AAR-GST 18
- Galaxy Homes (P) Ltd., In re, (S.L. Sreeparvathy, IRS & Joint Commissioner of Central Tax Member and Abraham Renn S., IRS Additional Commissioner of State Tax Member), 2022 SCC OnLine Ker AAR-GST 17

- Kannur International Airport Ltd., In re, (S.L. Sreeparvathy, IRS & Addl. Commissioner of Central Tax Member and K. Abdul Latheef, Joint Commissioner of State Tax Member), 2023 SCC OnLine Ker AAR-GST 19
- Kerala Land Development Corpn. Ltd., In re, (Gayathri P.G., IRS & Joint Commissioner of Central Tax Member and Abdul Latheef K., Joint Commissioner of State Tax Member), 2023 SCC OnLine Ker AAR-GST 21
- Kerala SEB, In re, (S.L. Sreeparvathy, IRS Additional Commissioner of Central Tax Member and Abraham Renn S., IRS Additional Commissioner of State Tax Member), 2023 SCC OnLine Ker AAR-GST 20
- Kerala State Coop. Federation for Fisheries Development Ltd., In re, (S.L. Sreeparvathy, IRS & Joint Commissioner of Central Tax Member and Abraham Renn S., IRS Additional Commissioner of State Tax Member), 2022 SCC OnLine Ker AAR-GST 20
- Kottoor Mathew Jose Mathew, In re, (Gayathri P.G., Joint Commissioner of Central Tax Member and Abdul Latheef K., Joint Commissioner of State Tax Member), 2023 SCC OnLine Ker AAR-GST 22
- Kunnassery Poulose Joy, In re, (Gayathri P.G., IRS & Joint Commissioner of Central Tax Member and Abdul Latheef K., Joint Commissioner of State Tax Member), 2023 SCC OnLine Ker AAR-GST 23
- Kwality Auto Services, In re, (S.L. Sreeparvathy, IRS & Additional Commissioner of Central Tax Member and Abdul Latheef K., Joint Commissioner of State Tax Member), 2023 SCC OnLine Ker AAR-GST 24
- Maha Voyage LLP, In re, (S.L. Sreeparvathy, IRS & Additional Commissioner of Central Tax Member and Abdul Latheef K., Joint Commissioner of State State Tax Member), 2023 SCC OnLine Ker AAR-GST 25
- Manappuram Finance Ltd., In re, (S.L. Sreeparvathy, Additional Commissioner of Central Tax Member and Abraham Renn S., Additional Commissioner of State Tax Member), 2023 SCC OnLine Ker AAR-GST 26
- Nirmal Associates, In re, (Gayathri P.G., IRS & Joint Commissioner of Central Tax Member and Abdul Latheef K., Joint Commissioner of State Tax Member), 2023 SCC OnLine Ker AAR-GST 27
- Palal Realty, In re, (S.L. Sreeparvathy, IRS & Additional Commissioner of Central Tax Member and Abraham Renn S., IRS Additional Commissioner of State Tax Member), 2023 SCC OnLine Ker AAR-GST 28
- Paragon Polymer Products (P) Ltd., In re, (S.L. Sreeparvathy, IRS & Additional Commissioner, CGST Member and Abraham Renn S., IRS Additional Commissioner, SGST Member), 2023 SCC OnLine Ker AAR-GST 29
- Poozhikalayil Agencies, In re, (Gayathri P.G., IRS & Joint Commissioner of Central Tax Member and Abdul Latheef K., Joint Commissioner of State Tax Member), 2023 SCC OnLine Ker AAR-GST 30
- Prime Property Developers, In re, (S.L. Sreeparvathy, IRS & Additional Commissioner of Central Tax Member and Abraham Renn S., IRS Additional Commissioner of State Tax Member), 2023 SCC OnLine Ker AAR-GST 11
- Puthusserikudy Thankappan Santhosh, In re, (S.L. Sreeparvathy, IRS & Joint Commissioner of Central Tax Member and Abraham Renn S., IRS Additional Commissioner of State Tax Member), 2022 SCC OnLine Ker AAR-GST 19

- Ray Constructions Ltd., In re, (S.L. Sreeparvathy, IRS & Addl. Commissioner of Central Tax Member and Abdul Latheef K., Joint Commissioner of State Tax Member), 2023 SCC OnLine Ker AAR-GST 32
- Regional Agricultural Research Station Pilicode, In re, (Rajeswari R. Nair, IRS & Additional Commissioner of Central Tax Member and Abdul Latheef K., Joint Commissioner of State Tax Member), 2023 SCC OnLine Ker AAR-GST 31
- S. Radhakrishnan, In re, (S.L. Sreeparvathy, IRS & Additional Commissioner of Central Tax Member and Abraham Renn S., IRS Additional Commissioner of State Tax Member), 2023 SCC OnLine Ker AAR-GST 7
- ULCCS Calicut City Infrastructure Development (P) Ltd., In re, (S.L. Sreeparvathy, IRS & Joint Commissioner of Central Tax Member and Abraham Renn S., IRS Additional Commissioner of State Tax Member), 2022 SCC OnLine Ker AAR-GST 15
- University of Calicut, In re, (S.L. Sreeparvathy, Addl Commissioner of Central Tax Member and Abdul Latheef K., Joint Commissioner of State Tax Member), 2023 SCC OnLine Ker AAR-GST 12
- Woodpecker Machines India (P) Ltd., In re, (Gayathri P.G., IRS & Joint Commissioner of Central Tax Member and Abdul Latheef K., Joint Commissioner of State Tax Member), 2023 SCC OnLine Ker AAR-GST 33
- YIS Power Solutions (P) Ltd., In re, (S.L. Sreeparvathy, Addl Commissioner of Central Tax Member and K. Abdul Latheef, Joint Commissioner of State Tax Member), 2023 SCC OnLine Ker AAR-GST 34
- Zigma Global Environ Solutions (P) Ltd., In re, (S.L. Sreeparvathy, IRS Joint Commissioner of Central Tax Member and Abraham Renn S., IRS Additional Commissioner of State Tax Member), 2022 SCC OnLine Ker AAR-GST 16

#### Odisha Authority for Advance Ruling (GST) [2]

Indian Metals & Ferro Alloys Ltd., In re, (Gopal Krishna Pati, IRS, Additional Commissioner and P.K. Mohanty, OFS (SS), Special Commissioner of CT&GST, Commissionerate, CT&GST), 2022 SCC OnLine Odisha AAR-GST 4

### Punjab Authority for Advance Ruling (GST) [16]

- Ahuja Industries, In re, (Varinder Kaur, Additional Commissioner of Central Tax (Central Tax) and Viraj Shyamkarn Tidke, Additional Commissioner of State Tax-1 (State Tax)), 2022 SCC OnLine PB AAR-GST 18
- Bansal Industries, In re, (Varinder Kaur, Additional Commissioner of Central Tax (Central Tax) and Viraj Shyamkarn Tidke, Additional Commissioner of State Tax-1 (State Tax)), 2022 SCC OnLine PB AAR-GST 4
- Global Foods, In re, (Varinder Kaur, Additional Commissioner of Central Tax (Central Tax) and Viraj Shyamkarn Tidke, Additional Commissioner of State Tax-1 (State Tax)), 2022 SCC OnLine PB AAR-GST 5
- GVNR Health (P) Ltd., In re, (Varinder Kaur, Additional Commissioner of Central Tax (Central Tax) and Viraj Shyamkarn Tidke, Additional Commissioner of State Tax-1 (State Tax)), 2022 SCC OnLine PB AAR-GST 8

- International Traders, In re, (Varinder Kaur, Additional Commissioner of Central Tax (Central Tax) and Viraj Shyamkarn Tidke, Additional Commissioner of State Tax-1 (State Tax)), 2022 SCC OnLine PB AAR-GST 9
- Kaka Ram Hari Chand, In re, (Varinder Kaur, Additional Commissioner of Central Tax (Central Tax) and Viraj Shyamkarn Tidke, Additional Commissioner of State Tax-1 (State Tax)), 2022 SCC OnLine PB AAR-GST 16
- Mukesh Agarwal, In re, (Varinder Kaur, Additional Commissioner of Central Tax (Central Tax) and Viraj Shyamkarn Tidke, Additional Commissioner of State Tax-1 (State Tax)), 2022 SCC OnLine PB AAR-GST 10
- Nasa Brain & Spine Centre, In re, (Varinder Kaur, Additional Commissioner of Central Tax (Central Tax) and Viraj Shyamkarn Tidke, Additional Commissioner of State Tax-1 (State Tax)), 2022 SCC OnLine PB AAR-GST 11
- Nidhi Sharma, In re, (Varinder Kaur, Additional Commissioner of Central Tax (Central Tax) and Viraj Shyamkarn Tidke, Additional Commissioner of State Tax-1 (State Tax)), 2022 SCC OnLine PB AAR-GST 12
- Puneet Kad, In re, (Varinder Kaur, Additional Commissioner of Central Tax (Central Tax) and Viraj Shyamkarn Tidke, Additional Commissioner of State Tax-1 (State Tax)), 2022 SCC OnLine PB AAR-GST 17
- Punjab State Power Corpn. Ltd., In re, (Varinder Kaur, Additional Commissioner of Central Tax (Central Tax) and Viraj Shyamkarn Tidke, Additional Commissioner of State Tax-1 (State Tax)), 2022 SCC OnLine PB AAR-GST 6
- Sumit Babbar, In re, (Varinder Kaur, Additional Commissioner of Central Tax (Central Tax) and Viraj Shyamkarn Tidke, Additional Commissioner of State Tax-1 (State Tax)), 2022 SCC OnLine PB AAR-GST 13
- Tarsem Chand Garg Contractor, In re, (Varinder Kaur, Additional Commissioner of Central Tax (Central Tax) and Viraj Shyamkarn Tidke, Additional Commissioner of State Tax-1 (State Tax)), 2022 SCC OnLine PB AAR-GST 15
- Vividha Infrastructure (P) Ltd., In re, (Varinder Kaur, Additional Commissioner of Central Tax (Member-Central GST) and Showkat Ahmad Parray, Additional Commissioner of State Tax (Member-State GST)), 2022 SCC OnLine PB AAR-GST 14
- Vividha Infrastructure (P) Ltd., In re, (Varinder Kaur, Additional Commissioner of Central Tax (Member-Central GST) and Showkat Ahmad Parray, Additional Commissioner of State Tax (Member-State GST)), 2022 SCC OnLine PB AAR-GST 7

#### Rajasthan Authority for Advance Ruling (GST) [13]

- Bhawna Khandelwal, In re, (Umesh Kumar Garg, Joint Commissioner Member (Central Tax) and Mahesh Kumar Gowla, Additional Commissioner Member (State Tax)), 2023 SCC OnLine Raj AAR-GST 17
- Bhori Lal Mohan Lal, In re, (Umesh Kumar Garg, Joint Commissioner Member (Central Tax) and Mahendra Singh Kavia, Additional Commissioner Member (State Tax)), 2023 SCC OnLine Raj AAR-GST 20
- Celebal Technologies (P) ltd., In re, (Umesh Kumar Garg, Joint Commissioner Member (Central Tax) and M.S. Kavia, Additional Commissioner Member (State Tax)), 2022 SCC OnLine Raj AAR-GST 9

- Deepak Jain, In re, (Umesh Kumar Garg, Joint Commissioner Member (Central Tax) and Mahesh Kumar Gowla, Additional Commissioner Member (State Tax)), 2023 SCC OnLine Raj AAR-GST 15
- Digamber Jain Sidhkut Chaityalaya, In re, (Mahipal Singh, Additional Commissioner Member (Central Tax) and Mahesh Kumar Gowla, Additional Commissioner Member (State Tax)), 2024 SCC OnLine Raj AAR-GST 8
- Glensky Spirits (P) Ltd., In re, (Umesh Kumar Garg, Joint Commissioner Member (Central Tax) and M.S. Kavia, Additional Commissioner Member (State Tax)), 2023 SCC OnLine Raj AAR-GST 21
- Kasar Industries, In re, (Umesh Garg, Joint Commissioner Member (Central Tax) and Mahesh Kumar Gowla, Additional Commissioner Member (State Tax)), 2023 SCC OnLine Raj AAR-GST 19
- Mangala Product (P) Ltd., In re, (Umesh Kumar Garg, Joint Commissioner Member (Central Tax) and Mahesh Kumar Gowla, Additional Commissioner Member (State Tax)), 2023 SCC OnLine Raj AAR-GST 13
- Pink City Steel Rolling Mills (P) Ltd., In re, (Umesh Kumar Garg, Joint Commissioner Member (Central Tax) and Mahesh Kumar Gowla, Additional Commissioner Member (State Tax)), 2023 SCC OnLine Raj AAR-GST 16
- Raghubala Construction Co. In re, (Umesh Kumar Garg, Joint Commissioner Member (Central Tax) and Mahesh Kumar Gowla, Additional Commissioner Member (State Tax)), 2023 SCC OnLine Raj AAR-GST 18
- Samarpan Processing (P) ltd., In re, (Umesh Kumar Garg, Joint Commissioner Member (Central Tax) and M.S. Kavia, Additional Commissioner Member (State Tax)), 2022 SCC OnLine Raj AAR-GST 10
- Vishwas Green Energy, In re, (Umesh Kumar Garg, Joint Commissioner Member (Central Tax) and Mahesh Kumar Gowla, Special Commissioner Member (State Tax)), 2023 SCC OnLine Raj AAR-GST 14

### Tamil Nadu Authority for Advance Ruling (GST) [136]

- 2 Win Residency Ladies Hostel, In re, (D. Jayapriya, I.R.S., Additional Commissioner/Member and N. Usha, Joint Commissioner (ST)/Member), 2023 SCC OnLine TN AAR-GST 59
- A.J. Nest, In re, (D. Jayapriya, I.R.S., Additional Commissioner/Member and N. Usha, Joint Commissioner (ST)/Member), 2023 SCC OnLine TN AAR-GST 12
- Aathira Ladies Hostel, In re, (D. Jayapriya, I.R.S., Additional Commissioner/Member and N. Usha, Joint Commissioner (ST)/Member), 2023 SCC OnLine TN AAR-GST 60
- Abhithanjali Traders, In re, (D. Jayapriya, I.R.S., Additional Commissioner/Member and N. Usha, Joint Commissioner (ST)/Member), 2023 SCC OnLine TN AAR-GST 36
- Access Healthcare Services (P) Ltd., In re, (R. Gopalsamy, I.R.S., Additional Commissioner/Member and N. Usha, Joint Commissioner (ST)/Member), 2023 SCC OnLine TN AAR-GST 18
- Arihant Hostel, In re, (D. Jayapriya, I.R.S., Additional Commissioner/Member and N. Usha, Joint Commissioner (ST)/Member), 2023 SCC OnLine TN AAR-GST 64
- Arputha womens Hostel, In re, (D. Jayapriya, I.R.S., Additional Commissioner/Member and N. Usha, Joint Commissioner (ST)/Member), 2023 SCC OnLine TN AAR-GST 27
- Arul Ladies Hostel, In re, (D. Jayapriya, I.R.S., Additional Commissioner/Member and N. Usha, Joint Commissioner (ST)/Member), 2023 SCC OnLine TN AAR-GST 113

- AVEVA Software (P) Ltd., In re, (R. Gopalsamy, I.R.S., Additional Commissioner/Member and N. Usha, Joint Commissioner (ST)/Member), 2023 SCC OnLine TN AAR-GST 55
- Be Well Hospitals (P) Ltd., In re, (T.G. Venkatesh, I.R.S., Additional Commissioner/Member and K. Latha, M.Sc., (Agri), Joint Commissioner (ST)/Member), 2022 SCC OnLine TN AAR-GST 33
- Best Money Gold Jewellery Ltd., In re, (T.G. Venkatesh, I.R.S., Additional Commissioner/Member and K. Latha, M.Sc., (Agri), Joint Commissioner (ST)/Member), 2022 SCC OnLine TN AAR-GST 29
- Bhagvati Ladies Hostel, In re, (D. Jayapriya, I.R.S., Additional Commissioner/Member and N. Usha, Joint Commissioner (ST)/Member), 2023 SCC OnLine TN AAR-GST 104
- Bharath Jothi Ladies Hostel, In re, (D. Jayapriya, I.R.S., Additional Commissioner/Member and N. Usha, Joint Commissioner (ST)/Member), 2023 SCC OnLine TN AAR-GST 105
- Butterfly Gandhimathi Appliances Ltd., In re, (D. Jayapriya, I.R.S., Additional Commissioner/Member (CGST) and T. Indira, Joint Commissioner/Member (SGST)), 2023 SCC OnLine TN AAR-GST 37
- Cindrella's Castle, In re, (D. Jayapriya, Additional Commissioner/Member and N. Usha, Joint Commissioner (ST)/Member), 2023 SCC OnLine TN AAR-GST 108
- Comfort Stay Ladies Hostel, In re, (D. Jayapriya, I.R.S., Additional Commissioner/Member and N. Usha, Joint Commissioner (ST)/Member), 2023 SCC OnLine TN AAR-GST 77
- Coral Manufacturing Works India (P) Ltd., In re, (T.G. Venkatesh, I.R.S., Additional Commissioner/Member and K. Latha, M.Sc., (Agri), Joint Commissioner (ST)/Member), 2022 SCC OnLine TN AAR-GST 25
- Coronation Arts Crafts, In re, (T.G. Venkatesh, I.R.S., Additional Commissioner/Member and K. Latha, M.sc., (Agri) Joint Commissioner (ST)/Member), 2022 SCC OnLine TN AAR-GST 31
- CPP Grand Ladies Hostel, In re, (D. Jayapriya, I.R.S., Additional Commissioner/Member and N. Usha, Joint Commissioner (ST)/Member), 2023 SCC OnLine TN AAR-GST 96
- Daffodils Ladies Hostel, In re, (D. Jayapriya, I.R.S., Additional Commissioner/Member and N. Usha, Joint Commissioner (ST)/Member), 2023 SCC OnLine TN AAR-GST 112
- Delphi TVS Technologies Ltd., In re, (D. Jayapriya, I.R.S., Additional Commissioner/Member and T. Indira, Joint Commissioner (ST)/Member), 2023 SCC OnLine TN AAR-GST 41
- Devendran Coal International (P) Ltd., In re, (T.G. Venkatesh, I.R.S., Additional Commissioner/Member and K. Latha, M.Sc., (Agri), Joint Commissioner (ST)/Member), 2022 SCC OnLine TN AAR-GST 24
- Dwell Tower Ladies Hostel, In re, (D. Jayapriya, I.R.S., Additional Commissioner/Member and N. Usha, Joint Commissioner (ST)/Member), 2023 SCC OnLine TN AAR-GST 81
- Eastern Common Effluent Treatment Co. (P) Ltd., In re, (D. Jayapriya, I.R.S., Additional Commissioner/Member and N. Usha, Joint Commissioner (ST)/Member), 2023 SCC OnLine TN AAR-GST 57
- Ezhilagam Ladies Hostel, In re, (D. Jayapriya, I.R.S., Additional Commissioner/Member and N. Usha, Joint Commissioner (ST)/Member), 2023 SCC OnLine TN AAR-GST 93
- Faiveley Transport Rail Technologies India (P) Ltd., In re, (D. Jayapriya, I.R.S., Additional Commissioner/Member (CGST) and T. Indira, Joint Commissioner/Member (SGST)), 2023 SCC OnLine TN AAR-GST 48
- Float Glass Centre, In re, (D. Jayapriya, I.R.S., Additional Commissioner/Member (CGST) and T. Indira, Joint Commissioner/Member (SGST)), 2023 SCC OnLine TN AAR-GST 39

- Foster Wheeler (G.B.) Ltd., In re, (D. Jayapriya, I.R.S., Additional Commissioner/Member and N. Usha, Joint Commissioner (ST)/Member), 2023 SCC OnLine TN AAR-GST 20
- Freeze Tech Innovations, In re, (T.G. Venkatesh, I.R.S. Member/Additional Commissioner and K. Latha, M.Sc., (Agri.), Member/Joint Commissioner (ST)), 2022 SCC OnLine TN AAR-GST 28
- G.R. Ladies Hostel, In re, (D. Jayapriya, Additional Commissioner/Member and N. Usha, Joint Commissioner (ST)/Member), 2023 SCC OnLine TN AAR-GST 101
- Gem & Gem Ladies Hostel, In re, (D. Jayapriya, Additional Commissioner/Member and N. Usha, Joint Commissioner (ST)/Member), 2023 SCC OnLine TN AAR-GST 110
- Gokulam Ladies Hostel, In re, (D. Jayapriya, I.R.S., Additional Commissioner/Member and N. Usha, Joint Commissioner (ST)/Member), 2023 SCC OnLine TN AAR-GST 74
- Good Hands Facility Management Services, In re, (R. Gopalsamy, I.R.S., Additional Commissioner/Member and N. Usha, Joint Commissioner (ST)/Member), 2022 SCC OnLine TN AAR-GST 21
- Gorantla Geosynthetics (P) Ltd., In re, (D. Jayapriya, I.R.S., Additional Commissioner/Member (CGST) and T. Indira, Joint Commissioner/Member (SGST)), 2023 SCC OnLine TN AAR-GST 38
- *Green Home Ladies Hostel, In re*, (D. Jayapriya, I.R.S., Additional Commissioner/Member and N. Usha, Joint Commissioner (ST)/Member), 2023 SCC OnLine TN AAR-GST 91
- GVK Accommodations, In re, (D. Jayapriya, Additional Commissioner/Member and N. Usha, Joint Commissioner (ST)/Member), 2023 SCC OnLine TN AAR-GST 126
- Harshitha Infra Engineering (P) Ltd., In re, (R. Gopalsamy, I.R.S., Additional Commissioner/Member and N. Usha, Joint Commissioner (ST)/Member), 2023 SCC OnLine TN AAR-GST 19
- Heavens Ladies Hostel, In re, (D. Jayapriya, I.R.S., Additional Commissioner/Member and N. Usha, Joint Commissioner (ST)/Member), 2023 SCC OnLine TN AAR-GST 98
- *Hi Tech Residency, In re*, (D. Jayapriya, I.R.S., Additional Commissioner/Member and N. Usha, Joint Commissioner (ST)/Member), 2023 SCC OnLine TN AAR-GST 79
- Hifi Hostel, In re, (D. Jayapriya, I.R.S., Additional Commisioner/Member and N. Usha, Joint Commisioner (ST)/Member), 2023 SCC OnLine TN AAR-GST 65
- Hosur Coir Foams (P) Ltd., In re, (R. Gopalsamy, I.R.S., Additional Commissioner/Member and N. Usha, Joint Commissioner (ST)/Member), 2023 SCC OnLine TN AAR-GST 125
- HP India Sales (P) Ltd., In re, (D. Jayapriya, I.R.S., Additional Commissioner/Member and N. Usha, Joint Commissioner (ST)/Member), 2023 SCC OnLine TN AAR-GST 13
- *Indian Hume Pipe Co. Ltd., In re*, (R. Gopalsamy, I.R.S., Additional Commissioner/Member and N. Usha, Joint Commissioner (ST)/Member), 2023 SCC OnLine TN AAR-GST 49
- *Indico Motors (P) Ltd., In re*, (D. Jayapriya, I.R.S., Additional Commissioner/Member (CGST) and T. Indira, Joint Commissioner (ST)/Member (SGST)), 2023 SCC OnLine TN AAR-GST 44
- *Iniya Ladies Hostel, In re*, (D. Jayapriya, I.R.S., Additional Commissioner/Member and N. Usha, Joint Commissioner (ST)/Member), 2023 SCC OnLine TN AAR-GST 103
- *Ionbond Coating (P) Ltd., In re*, (D. Jayapriya, I.R.S., Additional Commissioner/Member (CGST) and T. Indira, Joint Commissioner/Member (SGST)), 2023 SCC OnLine TN AAR-GST 42
- J.K. Fenner (India) Ltd., In re, (R. Gopalsamy, I.R.S., Additional Commissioner/Member and N. Usha, Joint Commissioner (ST)/Member), 2023 SCC OnLine TN AAR-GST 23

- J.K. Ladies Hostel, In re, (D. Jayapriya, I.R.S., Additional Commissioner/Member and N. Usha, Joint Commissioner (ST)/Member), 2023 SCC OnLine TN AAR-GST 71
- Jai Sree Hostel, In re, (D. Jayapriya, I.R.S., Additional Commissioner/Member and N. Usha, Joint Commissioner (ST)/Member), 2023 SCC OnLine TN AAR-GST 80
- K.R. Residency Mens Hostel, In re, (D. Jayapriya, I.R.S., Additional Commissioner/Member and N. Usha, Joint Commissioner (ST)/Member), 2023 SCC OnLine TN AAR-GST 67
- K.R.K. Accomadation, In re, (D. Jayapriya, I.R.S., Additional Commissioner/Member and N. Usha, Joint Commissioner (ST)/Member), 2023 SCC OnLine TN AAR-GST 66
- Karaipudur Common Effluent Treatment Plant (P) Ltd., In re, (R. Gopalsamy, I.R.S., Additional Commissioner/Member and N. Usha, Joint Commissioner (ST)/Member), 2023 SCC OnLine TN AAR-GST 52
- KK Processors, In re, (D. Jayapriya, I.R.S., Additional Commissioner/Member (CGST) and T. Indira, Joint Commissioner/Member (SGST)), 2023 SCC OnLine TN AAR-GST 17
- Krissh Shelters, In re, (D. Jayapriya, I.R.S., Additional Commissioner/Member and N. Usha, Joint Commissioner (ST)/Member), 2023 SCC OnLine TN AAR-GST 106
- Kumaran Medical Center, In re, (T.G. Venkatesh, I.R.S., Additional Commissioner/Member and K. Latha, M.Sc., (Agri), Joint Commissioner (ST)/Member), 2022 SCC OnLine TN AAR-GST 38
- *Kurinji Womens Hostel-1, In re*, (D. Jayapriya, I.R.S., Additional Commissioner/Member and N. Usha, Joint Commissioner (ST)/Member), 2023 SCC OnLine TN AAR-GST 84
- *Kurinji Womens Hostel-2, In re*, (D. Jayapriya, I.R.S., Additional Commissioner/Member and N. Usha, Joint Commissioner (ST)/Member), 2023 SCC OnLine TN AAR-GST 89
- Lakme Ladies Hostel, In re, (D. Jayapriya, I.R.S., Additional Commissioner/Member and N. Usha, Joint Commissioner (ST)/Member), 2023 SCC OnLine TN AAR-GST 117
- Lara Ladies Hostel, In re, (D. Jayapriya, Additional Commissioner/Member and N. Usha, Joint Commissioner (ST)/Member), 2023 SCC OnLine TN AAR-GST 109
- Lavender Residency, In re, (D. Jayapriya, I.R.S., Additional Commissioner/Member and N. Usha, Joint Commissioner (ST)/Member), 2023 SCC OnLine TN AAR-GST 87
- Lion Seat Cushions (P) Ltd., In re, (D. Jayapriya, I.R.S., Additional Commissioner/Member and N. Usha, Joint Commissioner (ST)/Member), 2023 SCC OnLine TN AAR-GST 30
- Luksha Consulting (P) Ltd., In re, (R. Gopalsamy, I.R.S., Additional Commissioner/Member and N. Usha, Joint Commissioner (ST)/Member), 2023 SCC OnLine TN AAR-GST 43
- Madha Illam, In re, (D. Jayapriya, I.R.S., Additional Commissioner/Member and N. Usha, Joint Commissioner (ST)/Member), 2023 SCC OnLine TN AAR-GST 97
- Madhura Hostel, In re, (D. Jayapriya, I.R.S., Additional Commissioner/Member and N. Usha, Joint Commissioner (ST)/Member), 2023 SCC OnLine TN AAR-GST 70
- Madurai Famous Jigarthanda LLP, In re, (R. Gopalsamy, I.R.S., Additional Commissioner/Member and N. Usha, Joint Commisioner (ST)/Member), 2022 SCC OnLine TN AAR-GST 41
- Mitsubishi Electric India (P) Ltd., In re, (D. Jayapriya, I.R.S., Additional Commissioner/Member (CGST) and T. Indira, Joint Commissioner/Member (SGST)), 2023 SCC OnLine TN AAR-GST 40
- N.R. Engineering Industries, In re, (D. Jayapriya, I.R.S., Additional Commissioner/Member and T. Indira, Joint Commissioner (ST)/Member), 2023 SCC OnLine TN AAR-GST 47
- Natarajan Jothilakshmi, In re, (D. Jayapriya, I.R.S., Additional Commissioner/Member (CGST) and T. Indira, Joint Commissioner/Member (SGST)), 2023 SCC OnLine TN AAR-GST 15

- New Snekham Girls Hostel, In re, (D. Jayapriya, I.R.S., Additional Commissioner/Member and N. Usha, Joint Commissioner (ST)/Member), 2023 SCC OnLine TN AAR-GST 111
- Nithiyashree Ladies Hostel, In re, (D. Jayapriya, Additional Commissioner/Member and N. Usha, Joint Commissioner (ST)/Member), 2023 SCC OnLine TN AAR-GST 102
- Nivishna Ladies Hostel, In re, (D. Jayapriya, I.R.S., Additional Commissioner/Member and N. Usha, Joint Commissioner (ST)/Member), 2023 SCC OnLine TN AAR-GST 88
- NTL India (P) Ltd., In re, (T.G. Venkatesh, I.R.S., Additional Commissioner/Member and K. Latha, M.Sc., (Agri), Joint Commissioner (ST)/Member), 2022 SCC OnLine TN AAR-GST 34
- Oerlikon Friction System (India) (P) Ltd., In re, (D. Jayapriya, I.R.S., Additional Commissioner/Member (CGST) and T. Indira, Joint Commissioner/Member (SGST)), 2023 SCC OnLine TN AAR-GST 16
- OLA Electric Technologies (P) Ltd., In re, (T.G. Venkatesh, I.R.S., Additional Commissioner/Member and K. Latha, M.Sc., (Agri), Joint Commissioner (ST)/Member), 2022 SCC OnLine TN AAR-GST 39
- Peacock Mens Hostel, In re, (D. Jayapriya, I.R.S., Additional Commissioner/Member and N. Usha, Joint Commissioner (ST)/Member), 2023 SCC OnLine TN AAR-GST 68
- PLSM Ladies Hostel, In re, (D. Jayapriya, I.R.S., Additional Commissioner/Member and N. Usha, Joint Commissioner (ST)/Member), 2023 SCC OnLine TN AAR-GST 107
- Polaris Foundation, In re, (R. Gopalsamy, I.R.S., Additional Commissioner/Member and N. Usha, Joint Commissioner (ST)/Member), 2023 SCC OnLine TN AAR-GST 25
- Radha Ladies Hostel, In re, (D. Jayapriya, I.R.S., Additional Commissioner/Member and N. Usha, Joint Commissioner (ST)/Member), 2023 SCC OnLine TN AAR-GST 124
- Raksha Hostel for Women, In re, (D. Jayapriya, I.R.S., Additional Commissioner/Member and N. Usha, Joint Commissioner (ST)/Member), 2023 SCC OnLine TN AAR-GST 85
- Royal Coach Builders, In re, (R. Gopalsamy, I.R.S., Additional Commissioner/Member and N. Usha, Joint Commissioner (Commercial Taxes)/Member), 2022 SCC OnLine TN AAR-GST 40
- Royal Girls Hostel, In re, (D. Jayapriya, I.R.S., Additional Commissioner/Member and N. Usha, Joint Commissioner (ST)/Member), 2023 SCC OnLine TN AAR-GST 78
- RVR Ladies Hostel, In re, (D. Jayapriya, Additional Commissioner/Member and N. Usha, Joint Commissioner (ST)/Member), 2023 SCC OnLine TN AAR-GST 21
- Sai Nivas Ladies Hostel, In re, (D. Jayapriya, I.R.S., Additional Commissioner/Member and N. Usha, Joint Commissioner (ST)/Member), 2023 SCC OnLine TN AAR-GST 75
- Sakkthi Polymers, In re, (T.G. Venkatesh, I.R.S., Additional Commissioner/Member and K. Latha, M.Sc., (Agri), Joint Commissioner (ST)/Member), 2022 SCC OnLine TN AAR-GST 36
- Senora Ladies Hostel, In re, (D. Jayapriya, I.R.S., Additional Commissioner/Member and N. Usha, Joint Commissioner (ST)/Member), 2023 SCC OnLine TN AAR-GST 61
- Seshadri Srikanth, In re, (R. Gopalsamy, I.R.S., Additional Commissioner/Member and N. Usha, Joint Commissioner (Commercial Taxes)/Member), 2023 SCC OnLine TN AAR-GST 22
- Shiva Residency, In re, (D. Jayapriya, I.R.S., Additional Commissioner/Member and N. Usha, Joint Commissioner (ST)/Member), 2023 SCC OnLine TN AAR-GST 62
- Shree Balaji Ladies Hostel, In re, (D. Jayapriya, I.R.S., Additional Commissioner/Member and N. Usha, Joint Commissioner (ST)/Member), 2023 SCC OnLine TN AAR-GST 119
- Shri Daksha Girls Hostel, In re, (D. Jayapriya, I.R.S., Additional Commissioner/Member and N. Usha, Joint Commissioner (ST)/Member), 2023 SCC OnLine TN AAR-GST 76

- Shri Shivani Laides Hostel, In re, (D. Jayapriya, I.R.S., Additional Commissioner/Member and N. Usha, Joint Commissioner (ST)/Member), 2023 SCC OnLine TN AAR-GST 86
- Shriram Sai Nest Ladies Hostel, In re, (D. Jayapriya, I.R.S., Additional Commissioner/Member and N. Usha, Joint Commissioner (ST)/Member), 2023 SCC OnLine TN AAR-GST 114
- Sirupooluvapatti Common Effluent Treatment Plant (P) Ltd., In re, (D. Jayapriya, I.R.S., Additional Commissioner/Member and N. Usha, Joint Commissioner (ST)/Member), 2023 SCC OnLine TN AAR-GST 58
- Sivanthi Joe Coirs, In re, (T.G. Venkatesh, I.R.S. Member/Additional Commissioner and K. Latha, M.Sc., (Agri.), Member/Joint Commissioner (ST)), 2022 SCC OnLine TN AAR-GST 26
- SMR Gents Hostel, In re, (D. Jayapriya, I.R.S., Additional Commissioner/Member and N. Usha, Joint Commissioner (ST)/Member), 2023 SCC OnLine TN AAR-GST 69
- Snegithi Ladies Hostel & Catering, In re, (D. Jayapriya, I.R.S., Additional Commissioner/Member and N. Usha, Joint Commissioner (ST)/Member), 2023 SCC OnLine TN AAR-GST 63
- Snekham Residency II, In re, (D. Jayapriya, I.R.S., Additional Commissioner/Member and N. Usha, Joint Commissioner (ST)/Member), 2023 SCC OnLine TN AAR-GST 73
- Snekham Residency-I, In re, (D. Jayapriya, I.R.S., Additional Commissioner/Member and N. Usha, Joint Commissioner (ST)/Member), 2023 SCC OnLine TN AAR-GST 95
- Soggo, In re, (D. Jayapriya, I.R.S., Additional Commissioner/Member and N. Usha, Joint Commissioner (ST)/Member), 2023 SCC OnLine TN AAR-GST 83
- SOM VCL, In re, (T.G. Venkatesh, I.R.S., Additional Commissioner/Member and K. Latha, M.Sc., (Agri), Joint Commissioner (ST)/Member), 2022 SCC OnLine TN AAR-GST 23
- Soundaryam Womens Hostel, In re, (D. Jayapriya, I.R.S., Additional Commissioner/Member and N. Usha, Joint Commissioner (ST)/Member), 2023 SCC OnLine TN AAR-GST 26
- Sree Nest Ladies Hostel, In re, (D. Jayapriya, I.R.S., Additional Commissioner/Member and N. Usha, Joint Commissioner (ST)/Member), 2023 SCC OnLine TN AAR-GST 28
- Sri Kalaiselvan Sago Factory, In re, (R. Gopalsamy, I.R.S., Additional Commissioner/Member and N. Usha, Joint Commissioner (ST)/Member), 2023 SCC OnLine TN AAR-GST 24
- Sri Krishana Ladies Hostel, In re, (D. Jayapriya, I.R.S., Additional Commissioner/Member and N. Usha, Joint Commissioner (ST)/Member), 2023 SCC OnLine TN AAR-GST 118
- Sri Krishana Ladies Hostel, In re, (D. Jayapriya, I.R.S., Additional Commissioner/Member and N. Usha, Joint Commissioner (ST)/Member), 2023 SCC OnLine TN AAR-GST 99
- Sri Krishna INN, In re, (D. Jayapriya, I.R.S., Additional Commissioner/Member and N. Usha, Joint Commissioner (ST)/Member), 2023 SCC OnLine TN AAR-GST 94
- Sri Naachimaar Engineering Constructions, In re, (R. Gopalsamy, I.R.S., Additional Commissioner/Member and N. Usha, Joint Commissioner (ST)/Member), 2023 SCC OnLine TN AAR-GST 50
- Sri Sabari Ladies Hostel, In re, (D. Jayapriya, I.R.S., Additional Commissioner/Member and N. Usha, Joint Commissioner (ST)/Member), 2023 SCC OnLine TN AAR-GST 121
- *Srinivasakumar Veeramani, In re*, (T.G. Venkatesh, I.R.S., Additional Commissioner/Member and K. Latha, M.Sc., (Agri), Joint Commissioner (ST)/Member), 2022 SCC OnLine TN AAR-GST 32
- SRS Ladies Hostel, In re, (D. Jayapriya, Additional Commissioner/Member and N. Usha, Joint Commissioner (ST)/Member), 2023 SCC OnLine TN AAR-GST 100

- State Industries Promotion Corpn. of Tamilnadu Ltd., In re, (R. Gopalsamy, I.R.S., Additional Commissioner/Member and N. Usha, Joint Commissioner (ST)/Member), 2023 SCC OnLine TN AAR-GST 54
- Stay Ladies Hostel, In re, (D. Jayapriya, I.R.S., Additional Commissioner/Member and N. Usha, Joint Commissioner (ST)/Member), 2023 SCC OnLine TN AAR-GST 116
- Subam Papers (P) Ltd., In re, (D. Jayapriya, I.R.S., Additional Commissioner/Member (CGST) and T. Indira, Joint Commissioner/Member (SGST)), 2023 SCC OnLine TN AAR-GST 14
- Subiksha Hostel, In re, (D. Jayapriya, I.R.S., Additional Commissioner/Member and N. Usha, Joint Commissioner (ST)/Member), 2023 SCC OnLine TN AAR-GST 122
- Sundaram Clayton Ltd., In re, (D. Jayapriya, I.R.S., Additional Commissioner/Member and N. Usha, Joint Commissioner (ST)/Member), 2023 SCC OnLine TN AAR-GST 33
- Sundaram Clayton Ltd., In re, (D. Jayapriya, I.R.S., Additional Commissioner/Member and N. Usha, Joint Commissioner (ST)/Member), 2023 SCC OnLine TN AAR-GST 34
- Sundaram Finance Ltd., In re, (T.G. Venkatesh, I.R.S. Member/Additional Commissioner and K. Latha, M.Sc., (Agri.), Member/Joint Commissioner (ST)), 2022 SCC OnLine TN AAR-GST 27
- Surya Ladies Hostel, In re, (D. Jayapriya, I.R.S., Additional Commissioner/Member and N. Usha, Joint Commissioner (ST)/Member), 2023 SCC OnLine TN AAR-GST 120
- Suswani Foundations (P) Ltd., In re, (D. Jayapriya, I.R.S., Additional Commissioner/Member (CGST) and T. Indira, Joint Commissioner/Member (SGST)), 2023 SCC OnLine TN AAR-GST 46
- T.N. Generation & Distribution Corpn. Ltd., In re, (D. Jayapriya, I.R.S., Additional Commissioner/Member (CGST) and T. Indira, Joint Commissioner/Member (SGST)), 2023 SCC OnLine TN AAR-GST 45
- T.N. Nurses & Midwives Council, In re, (R. Gopalsamy, I.R.S., Additional Commissioner/Member and N. Usha, Joint Commissioner (ST)/Member), 2023 SCC OnLine TN AAR-GST 51
- *Tapovan Living Solutions, In re*, (D. Jayapriya, I.R.S., Additional Commissioner/Member and N. Usha, Joint Commissioner (ST)/Member), 2023 SCC OnLine TN AAR-GST 82
- *Thai Mookambikaa Ladies Hostel, In re*, (D. Jayapriya, I.R.S., Additional Commissioner/Member and N. Usha, Joint Commissioner (ST)/Member), 2023 SCC OnLine TN AAR-GST 72
- *Thulasi Ladies Hostel, In re*, (D. Jayapriya, I.R.S., Additional Commissioner/Member and N. Usha, Joint Commissioner (ST)/Member), 2023 SCC OnLine TN AAR-GST 92
- Trident Pneumatics (P) Ltd., In re, (T.G. Venkatesh, I.R.S., Additional Commissioner/Member and K. Latha, M.Sc., (Agri), Joint Commissioner (ST)/Member), 2022 SCC OnLine TN AAR-GST 35
- Tulasi Textiles, In re, (T.G. Venkatesh, I.R.S., Additional Commissioner/Member and K. Latha, M.Sc., (Agri), Joint Commissioner (ST)/Member), 2022 SCC OnLine TN AAR-GST 37
- Tvl. Raja Dheepam Spinning Mills (P) Ltd., In re, (R. Gopalsamy, I.R.S., Additional Commissioner/Member and N. Usha, Joint Commissioner (ST)/Member), 2023 SCC OnLine TN AAR-GST 53
- *Udayam Ladies Hostel, In re*, (D. Jayapriya, I.R.S., Additional Commissioner/Member and N. Usha, Joint Commissioner (ST)/Member), 2023 SCC OnLine TN AAR-GST 90
- V.S. Trading Co. In re, (R. Gopalsamy, I.R.S., Additional Commissioner/Member and N. Usha, Joint Commissioner (ST)/Member), 2023 SCC OnLine TN AAR-GST 56
- Vaighai Agro Products Ltd., (T.G. Venkatesh, I.R.S., Additional Commissioner/Member and K. Latha, M.Sc., (Agri), Joint Commissioner (ST)/Member), 2022 SCC OnLine TN AAR-GST 22

- Valli Womens Hostel, In re, (D. Jayapriya, I.R.S., Additional Commissioner/Member and N. Usha, Joint Commissioner (ST)/Member), 2023 SCC OnLine TN AAR-GST 115
- Versa Drives (P) Ltd., In re, (T.G. Venkatesh, I.R.S., Additional Commissioner/Member and K. Latha, M.Sc., (Agri), Joint Commissioner (ST)/Member), 2022 SCC OnLine TN AAR-GST 30
- Vignesh Guru Traders, In re, (R. Gopalsamy, I.R.S., Additional Commissioner/Member and N. Usha, Joint Commissioner (ST)/Member), 2023 SCC OnLine TN AAR-GST 35
- Vijay Flexi Packaging Industries, In re, (D. Jayapriya, I.R.S., Additional Commissioner/Member and N. Usha, Joint Commissioner (ST)/Member), 2023 SCC OnLine TN AAR-GST 32
- Visalatchi Ladies Hostel, In re, (D. Jayapriya, I.R.S., Additional Commissioner/Member and N. Usha, Joint Commissioner (ST)/Member), 2023 SCC OnLine TN AAR-GST 123
- Vrindavan Ladies Hostel, In re, (D. Jayapriya, I.R.S., Additional Commissioner/Member and N. Usha, Joint Commissioner (ST)/Member), 2023 SCC OnLine TN AAR-GST 29

### Telangana Authority for Advance Ruling (GST) [28]

- Bambino Pasta Food Industries (P) Ltd., In re, (S.V. Kasi Visweswara Rao, Additional Commissioner (State Tax) and Sahil Inamdar, Additional Commissioner (Central Tax)), 2022 SCC OnLine TS AAR-GST 54
- Comsat Systems (P) Ltd., In re, (S.V. Kasi Visweswara Rao, Additional Commissioner (State Tax) and Sahil Inamdar, Additional Commissioner (Central Tax)), 2022 SCC OnLine TS AAR-GST 45
- Dachepalli Printers, In re, (S.V. Kasi Visweswara Rao, Additional Commissioner (State Tax) and Sahil Inamdar, Additional Commissioner (Central Tax)), 2022 SCC OnLine TS AAR-GST 56
- DRS Cargo Movers (P) Ltd., In re, (S.V. Kasi Visweswara Rao, Additional Commissioner (State Taxes) and Sahil Inamdar, (I.R.S.), Additional Commissioner (Central Taxes)), 2023 SCC OnLine TS AAR-GST 14
- Gandour India Food Processing (P) Ltd., In re, (S.V. Kasi Visweswara Rao, Additional Commissioner (State Tax) and Sahil Inamdar, Additional Commissioner (Central Tax)), 2022 SCC OnLine TS AAR-GST 46
- Healersark Resources (P) Ltd., In re, (B. Raghu Kiran, IRS, Additional Commissioner (Central Tax) and S.V. Kasi Visweswara Rao, Additional Commissioner (State Tax)), 2022 SCC OnLine TS AAR-GST 49
- Jaiprakash Associates Ltd., In re, (S.V. Kasi Visweswara Rao, Additional Commissioner (State Taxes) and Sahil Inamdar, I.R.S., Additional Commissioner (Central Taxes)), 2023 SCC OnLine TS AAR-GST 20
- Jayabheri Orange Country Owners Assn., In re, (B. Raghu Kiran, IRS, Additional Commissioner (Central Tax) and S.V. Kasi Visweswara Rao, Additional Commissioner (State Tax)), 2022 SCC OnLine TS AAR-GST 51
- MED Equipments, In re, (S.V. Kasi Visweswara Rao, Additional Commissioner (State Taxes) and Sahil Inamdar, Additional Commissioner (Central Taxes)), 2022 SCC OnLine TS AAR-GST 47
- Multisorb Technologies India (P) Ltd., In re, (B. Raghu Kiran, IRS, Additional Commissioner (Central Tax) and S.V. Kasi Visweswara Rao, Additional Commissioner (State Tax)), 2022 SCC OnLine TS AAR-GST 41
- NCC Urban one Apartment Owners Mutually Aided Coop. Society Ltd., In re, (S.V. Kasi Visweswara Rao, Additional Commissioner (State Taxes) and Sahil Inamdar, I.R.S., Additional Commissioner (Central Taxes)), 2023 SCC OnLine TS AAR-GST 19

- Orient Cement Ltd., In re, (S.V. Kasi Visweswara Rao, Additional Commissioner (State Taxes) and Sahil Inamdar, I.R.S., Additional Commissioner (Central Taxes)), 2023 SCC OnLine TS AAR-GST 21
- Panchajanya Lube Solutions, In re, (B. Raghu Kiran, IRS, Additional Commissioner (Central Tax) and S.V. Kasi Visweswara Rao, Additional Commissioner (State Tax)), 2022 SCC OnLine TS AAR-GST 42
- Siddhartha Constructions, In re, (B. Raghu Kiran, IRS, Additional Commissioner (Central Tax) and S.V. Kasi Visweswara Rao, Additional Commissioner (State Tax)), 2022 SCC OnLine TS AAR-GST 57
- Singareni Collieries Co. Ltd., In re, (B. Raghu Kiran, IRS, Additional Commissioner (Central Tax) and S.V. Kasi Visweswara Rao, Additional Commissioner (State Tax)), 2022 SCC OnLine TS AAR-GST 50
- Singareni Collieries Co. Ltd., In re, (B. Raghu Kiran, IRS, Additional Commissioner (Central Tax) and S.V. Kasi Visweswara Rao, Additional Commissioner (State Tax)), 2022 SCC OnLine TS AAR-GST 52
- Sri Bhavani Developers, In re, (B. Raghu Kiran, IRS, Additional Commissioner (Central Tax) and S.V. Kasi Visweswara Rao, Additional Commissioner (State Tax)), 2022 SCC OnLine TS AAR-GST 58
- Srico Projects (P) Ltd., In re, (B. Raghu Kiran, IRS, Additional Commissioner (Central Tax) and S.V. Kasi Visweswara Rao, Additional Commissioner (State Tax)), 2022 SCC OnLine TS AAR-GST 48
- Srico Projects (P) Ltd., In re, (B. Raghu Kiran, IRS, Additional Commissioner (Central Tax) and S.V. Kasi Visweswara Rao, Additional Commissioner (State Tax)), 2022 SCC OnLine TS AAR-GST 53
- Srico Projects (P) Ltd., In re, (S.V. Kasi Visweswara Rao, Additional Commissioner (State Taxes) and Sahil Inamdar, Additional Commissioner (Central Taxes)), 2023 SCC OnLine TS AAR-GST 18
- SSRK Plastics (P) Ltd., In re, (S.V. Kasi Visweswara Rao, Additional Commissioner (State Tax) and Sahil Inamdar, Additional Commissioner (Central Tax)), 2022 SCC OnLine TS AAR-GST 55
- TPSC (India) (P) Ltd., In re, (S.V. Kasi Visweswara Rao, Additional Commissioner (State Taxes) and Sahil Inamdar, IRS, Additional Commissioner (Central Taxes)), 2023 SCC OnLine TS AAR-GST 13
- Versatile Auto Components (P) Ltd., In re, (S.V. Kasi Visweswara Rao, Additional Commissioner (State Taxes) and Sahil Inamdar, (I.R.S.), Additional Commissioner (Central Taxes)), 2023 SCC OnLine TS AAR-GST 16
- Vishnu Granites (P) Ltd., In re, (B. Raghu Kiran, IRS, Additional Commissioner (Central Tax) and S.V. Kasi Visweswara Rao, Additional Commissioner (State Tax)), 2022 SCC OnLine TS AAR-GST 43
- Vodafone Idea Ltd., In re, (B. Raghu Kiran, IRS, Additional Commissioner (Central Tax) and S.V. Kasi Visweswara Rao, Additional Commissioner (State Tax)), 2022 SCC OnLine TS AAR-GST 44
- VS Hi-Tech Security Forms, In re, (S.V. Kasi Visweswara Rao, Additional Commissioner (State Taxes) and Sahil Inamdar, (I.R.S.), Additional Commissioner (Central Taxes)), 2023 SCC OnLine TS AAR-GST 17

YS Hitech Secure Print (P) Ltd., In re, (S.V. Kasi Visweswara Rao, Additional Commissioner (State Taxes) and Sahil Inamdar, I.R.S., Additional Commissioner (Central Taxes)), 2023 SCC OnLine TS AAR-GST 15

### **Uttar Pradesh Authority for Advance Ruling (GST)** [8]

- CAE Simulation Training (P) Ltd., In re, (Rajendra Kumar, Additional Commissioner, Central Goods and Service Tax Audit Commissionerate, Member (Central Tax) and Vivek Arya, Joint Commissioner, State Goods and Service Tax Member (State Tax)), 2022 SCC OnLine UP AAR-GST 13
- Gobind Sugar Mills Ltd., In re, (Rajendra Kumar, Additional Commissioner, Central Goods and Service Tax Audit Commissionerate, Member (Centra, Tax) and Harilal Prajapati, Joint Commissioner, State Goods and Service Tax Member (State Tax)), 2023 SCC OnLine UP AAR-GST 19
- National Highways Authority of India, In re, (Rajendra Kumar, Additional Commissioner, Central Goods and Service Tax Audit Commissionerate, Member (Central Tax) and Harilal Prajapati, Joint Commissioner, State Goods and Service Tax Member (State Tax)), 2023 SCC OnLine UP AAR-GST 20
- National Highways Authority of India, In re, (Rajendra Kumar, Additional Commissioner, Central Goods and Service Tax Member (Central Tax) and Vivek Arya, Joint Commissioner, State Goods and Service Tax Member (State Tax)), 2022 SCC OnLine UP AAR-GST 14
- Saharanpur Smart City Ltd., In re, (Rajendra Kumar, Additional Commissioner, Central Goods and Service Tax Member (Central Tax) and Harilal Prajapati, Joint Commissioner, State Goods and Service Tax Member (State Tax)), 2023 SCC OnLine UP AAR-GST 21
- Shriram Pistons & Rings Ltd., In re, (Rajendra Kumar, Additional Commissioner, Central Goods and Service Tax Audit Commissionerate, Member (Central Tax) and Vivek Arya, Joint Commissioner, State Goods and Service Tax Member (State Tax)), 2022 SCC OnLine UP AAR-GST 15
- VS Institute & Hostel (P) Ltd., In re, (Rajendra Kumar, Additional Commissioner, Central Goods and Service Tax Audit Commissionerate, Member (Central Tax) and Harilal Prajapati, Joint Commissioner, State Goods and Service Tax Member (State Tax)), 2023 SCC OnLine UP AAR-GST 22

# To get this list regularly join our:-

Telegram Channel - https://t.me/scconline

Follow us:-

- https://in.linkedin.com/company/scconline LinkedIn - https://www.instagram.com/scconline / Instagram

- https://twitter.com/scconline\_ Twitter

- https://www.youtube.com/user/thescconline YouTube - https://www.facebook.com/scc.online Facebook











